12.01 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS

Title: Discussion on the Motion of no-confidence in the Council of Ministers.(Not concluded).

MR. SPEAKER: I have to inform the House that I have received a notice of Motion of No-Confidence in the Counci

The Motion reads as follows:

"That this House expresses its want of confidence in the Council of Ministers."

Shrimati Sonia Gandhi may please seek the leave of the House.

SHRIMATI SONIA GANDHI (AMETHI): Mr. Speaker, Sir, I seek leave of the House to move the following motion:

"That this House expresses its want of confidence in the Council of Ministers."

MR. SPEAKER: May I request those Members who are in favour of leave being granted to this Motion to rise in their places.

SOME HON. MEMBERS *rose.*

MR. SPEAKER: As not less than 50 Members have risen in support of the Motion, leave of the House is granted. If the House agrees, the discussion may be taken up immediately.

The House has now granted leave to move the Motion expressing want of Confidence in the Council of Ministers.

Before the discussion commences, I would like to make a few observations.

If the House agrees, the Motion of No-Confidence may be discussed today and tomorrow. Voting may take place at 6.00 p.m. tomorrow. If the House agrees, Lunch Hour may be dispensed with on both the days. The approximate time thus available for discussion is 12 hours. The party-wise time allocation for discussion is as follows:

BJP and other parties represented in the Government -- 5 hours 26 minutes; INC-- 2 hours 25 minutes; CPI(M) -- 45 minutes; TDP-- 38 minutes; Samajwadi Party -- 36 minutes; BSP - 18 minutes; AIADMK - 15 minutes; AITC-- 11 minutes; NCP -- 11 minutes; INLD -- 7 minutes; J&K NC -- 7 minutes; Small Groups having strength of two to four Members combinedly -- 40 minutes; Independent and single-Member party -- 21 minutes.

Chief Whips and Whips of parties should keep the constraint of time in mind while suggesting names of speakers from their parties.

Hon. Members, you may be aware that the proceedings are being telecast and broadcast live by Doordarshan and All India Radio. Members are requested to conduct themselves in an orderly manner and maintain discipline and decorum in the House.

I may inform the hon. Members that during the live telecast, as per the laid down guidelines, camera will not be focussed on any Member speaking without my permission or creating disorder in the House.

SHRI PRAVIN RASHTRAPAL (PATAN): Sir, how are BSP and AIADMK given separate time when they are supporting the Government? (*Interruptions*)

MR. SPEAKER: Please sit down. Shrimati Sonia Gandhi is to initiate the debate.

SHRIMATI SONIA GANDHI : Mr. Speaker Sir, I beg to move:

"That this House expresses its want of confidence in the Council of Ministers." (*Interruptions*)

श्री पी.आर.खूंटे (सारंगढ) :अध्यक्ष महोदय, लीडर ऑफ दी अपोज़ीशन अपना भााण लिखित नहीं पढ़ सकती(व्यवधान)

अध्यक्ष महोदय : आप बैठिये।

SHRIMATI SONIA GANDHI : Sir, I rise to propose this No-Confidence Motion (*Interruptions*)

श्री रामानन्द सिंह (सतना) : अध्यक्ष जी, लिखित भााण नहीं होना चाहिये(व्यवधान)देश की जनता अंग्रेजी नहीं समझती(व्यवधान)

SHRI KAMAL NATH (CHHINDWARA): Sir, what is this? This cannot cannot tolerated (*Interruptions*)

MR. SPEAKER: Please sit down.

(*Interruptions*)

SHRI KAMAL NATH : Sir, you should control them. (*Interruptions*)

MR. SPEAKER: Nothing will go on record. Please sit down.

(Interruptions) *

MR. SPEAKER: Unless you have a point of order, nothing will go on record.

(*Interruptions*)

MR. SPEAKER: Yes, we go to debate now. Please sit down.

(*Interruptions*)

MR. SPEAKER: I have permitted Shrimati Sonia Gandhi only and nobody else.

SHRIMATI SONIA GANDHI : Mr. Speaker Sir, I rise to propose this No-Confidence Motion against the BJP-led NDA Government. I do not do so for partisan reasons because parties are not important nor are the numbers of any consequence.

* Not Recorded.

Sir, this Motion is borne out of the deep sense of responsibility towards the people of India. It is borne out of a real concern for the direction that our country is taking. It is borne out of the genuine disquiet over the capricious way in which this Government is conducting the business of governance. There is an inherent danger in this kind of arrogant governance. Sir, it is a danger to the basic tenets of our Constitution, a danger to freedom (*Interruptions*)

श्री प्रभुनाथ सिं ह (महाराजगंज, बिहार) : अध्यक्ष महोदय, मेरा पांइट ऑफ ऑर्डर है।

MR. SPEAKER: Show me the rule!

श्री प्रभुनाथ सिंह : अध्यक्ष महोदय, मैं नियम 352(xi) पर बोल रहा हूं।(व्यवधान)

अध्यक्ष महोदय : मैंने उन्हें पाइंट ऑफ ऑर्डर पर बोलने के लिये इजाजत दी है। अगर वे मुझे पूछेंगे तो रूल भी बतायेंगे। I have permitted him. Please sit down.

श्री प्रभुनाथ सिंह : अध्यक्ष महोदय, मैं रूल 352(xi) पर बोल रहा हूं।(व्यवधान)

SHRIMATI SONIA GANDHI : Mr. Speaker Sir, I am not yielding. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष जी, इनका पांइट ऑफ ऑर्डर है।

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, there cannot be a point of order during the initiation of the speech (*Interruptions*)

MR. SPEAKER: I must know what he wants to say.

Interruptions)

MR. SPEAKER: Please tell me the rule.

(*Interruptions*)

श्री प्रभुनाथ सिंह : सर, नियम 352(xi) के तहत मेरा प्वाइंट ऑफ ऑर्डर है।(व्यवधान)अध्यक्ष महोदय, हम इस नियम का हवाला देते हुए कहना चाहते हैं कि विपक्ष की नेत्री(व्यवधान)श्रीमती सोनिया गांधी जो बोल रही हैं(व्यवधान)

DR. VIJAY KUMAR MALHOTRA : Sir, the Leader of the Opposition should sit down when he is raising his point of order. (*Interruptions*)

श्री प्रभुनाथ सिंह : अध्यक्ष जी, नियम 352(xi) में यह स्पट लिखा है कि कोई भी माननीय सदस्य कागज पढ़कर यहां भााण नहीं दे सकता(व्यवधान)

अध्यक्ष महोदय : वह रूल यहां नहीं है।(व्यवधान)

श्री प्रभुनाथ सिंह : श्रीमती सोनिया गांधी भााण पढ़ रही हैं।

अध्यक्ष महोदय : प्लीज बैठिये। आप जो रूल कोट कर रहे हैं, वह रूल यह नहीं है, जो आप बोल रहे हैं। प्लीज बैठिये। मैंने वह रूल देखा है जो आपने कोट किया है, वह यह रूल नहीं है। मैंने श्रीमती सोनिया गांधी को पेपर्स रेफर करने की इजाजत दी है। That is what she is doing. मैंने उन्हें परमीशन दी है। आप प्लीज बैठिये।

(*Interruptions*)

MR. SPEAKER: May I request the Members not to raise the points of order which are not pertinent and not exactly according to the rules. I will request the Members that let there be a very decent debate in this House. Whenever something is there which is exactly against the rules, you can raise the point of order. Otherwise, it would be difficult for me to entertain the points of order.

The Leader of the Opposition is making her observations. Let her make them. The Leader of the House is also present here. He would also be speaking. Let there be a decent debate. Please do not disturb the Members unnecessarily.

(*Interruptions*)

श्री प्रभुनाथ सिंह : सर, अगर इन्होंने पढ़कर बोलना है तो इसे पढ़ा हुआ मान लिया जाए।(व्यवधान)

SHRIMATI SONIA GANDHI : Sir, there is an inherent danger in this kind of arrogance. There is an inherent danger in this kind of arrogance and it is a danger to the basic tenets of our Constitution; a danger to freedom, a danger to justice, a danger to the ideals of our founding fathers.

Sir, I base this No-confidence Motion on nine specific failures of this Government. The evidence is clear and compelling.

First, I charge this Government with jeopardising the country's defences. Second, I charge this Government with weakening national security. I charge this Government with wilfully wrecking social harmony. I charge this Government with subverting the secular character of our educational system. I charge this Government with destroying probity in administration and in public life. I charge this Government with increasing unemployment and with dismantling the public sector. I charge this Government with causing untold suffering to our *kisans* and to our *khet mazdoors*. I charge this Government with denigrating key institutions of parliamentary democracy. Finally, Mr. Speaker, Sir, I charge this Government with blatantly undermining the independence of our foreign policy.

Our indictment is comprehensive, just as their failures are complete. Let me now deal, Mr. Speaker, Sir, with each and every single failure one by one.

I come to defence. These are very challenging days for our Armed Forces. Defence must remain at all times our top priority. Yet here is a Government that refuses to spend the allocated money desperately required for the modernisation of our Armed Forces.

A study of the Budget document reveals that almost Rs.24,000 crore, to be more precise, Rs.23,197 crore allocated for defence modernisation remains today unspent. . (*Interruptions*)

SHRI ANIL BASU (ARAMBAGH): Let us hear the speech in a decent manner. It is the prestige of the House (*Interruptions*)

SHRIMATI SONIA GANDHI : This inexcusable lapse constitutes 30 per cent of the budgeted amount.

Here, Mr. Speaker, Sir, is a Government so lethargic that it is willing to risk the lives of our brave *jawans*, and a Government so irresponsible that it bargains with the martyrdom of our Kargil heroes.

Then, let us examine how the Government has spent Rs.4,253 crore it raised last year from the Kargil tax. I hold here in my hand the report of the Standing Committee. The Standing Committee on Defence has pointed out that not one single rupee of this amount was spent for defence as it was intended. The taxpayer, Mr. Speaker, Sir, is always too willing to help, to contribute to the nation when it comes to our country's security. Therefore, is this not a betrayal of their trust? Is this not a betrayal of our countrymen's trust and patriotism?

The CAG Report for 2003 is also devastating. Perhaps, it is this that led the Prime Minister himself to comment on the functioning of the CAG at the Conference which took place on the 28th of July, where he said and I quote:

> "You should also consider the overall circumstances in which the Executive took a particular decision. An atmosphere in which the auditor is on the offensive and the executive is on the defensive is detrimental to good performance."

But, Mr. Speaker, Sir, what are we to make of this comment? A CAG Report is a CAG Report. It cannot be wished away. It cannot be washed away. It has identified a very large number of irregularities in defence purchases, even in the purchase of such basic items like bullet-proof jackets, multipurpose boots, hand-held thermal imagers, high-powered rifles and ammunition. It has also raised serious doubts about the Government's so-called fast track procurement machinery in relation to Operation Vijay. It has also detailed other scandals, for example, substantial losses on defence land in the Capital and elsewhere in the country.

Sir, by the Government's very own admission, major fires in Ordnance Depots have already destroyed ammunition and defence equipment worth roundabout Rs.800 crore. As late as 1st June, there was yet another such fire accident in Jaisalmer. And what to say of the continuing tragic crashes of MiG aircraft?

After giving only some of the details which are available with us, it seems to me that there is something very very wrong in the Ministry of Defence.

Now, when we come to national security, I would like to remind my friends here, especially the hon. Minister of Home Affairs that not very long ago ISI was believed to be behind every single incident of terrorism in our country. It was because of this reason, four years ago, that we wanted to know those details and the hon. Minister of Home Affairs promised a White Paper on ISI activities. But, Mr. Speaker, Sir, I am sorry to say that four years down the line we have not seen that 'White Paper'. We would like to know where is such a White Paper if at all it exists.

The country will never forget the most shameful spectacle in the last few years of the then hon. Minister of External Affairs Shri Jaswant Singh personally escorting three hardcore terrorists to Kandahar in a special plane. Now, these

terrorists were not in Sri Lanka or somewhere abroad. These terrorists were in India. They were in our jails. They were taken out of jails and they were escorted in a special aircraft to Kandahar. And, what did they do from there? From there, they went to Pakistan; from Pakistan, they come into India and they kill and maim our brothers, our sisters, our children and our soldiers and their families.

As far as Kargil is concerned, I can do no better than to refer to the Subrahmanyam Committee Report. (*Interruptions*) This is a quote from the Subrahmanyam Committee Report and it says:

> "The Review Committee had before it overwhelming evidence that the Pakistani' armed intrusion in the Kargil sector came as a complete and total surprise to the Indian Government, to the Army and to the intelligence as well and to the Jammu and Kashmir State Government and its agencies."

All of you will remember perhaps that there were repeated demands for a discussion on such a Report because we believed that this Report is of such great importance. But unfortunately, I have to say that our demands and our requests simply fell on deaf ears and the discussion has been prevented. I believe that the prevention of this discussion will only result in detriment to our national security.

Now, that the lessons of Kargil have not been learnt is quite visible and evident from the outrage which took place sometime ago at Hill Kaka in the forests of Surankot near Jammu; not only this, you all know that several terrorists had a clear run over a large area of our own territory for an astonishing length of time. I can only say that. face="DV_Divyae">{ÉcãÉä +ÉÉ{ÉxÉä JÉÚ¤É 'सर्प' को घुसने दिया और उसके बाद 'विनाश' की सोची।

Sir, Operation Parakram lasted nearly nine months in 2002. It involved nothing less than five lakh troops.

It entailed an expenditure of around Rs. 8,000 crore. Now, what is the issue here? The expenditure is not the issue the entire nation will bear willingly any burden to ensure national security. What is at issue here is the outcome of this operation. What did that operation achieve? I think, the hon. Prime Minister should, at least, give an explanation to us and to the country.

Now, I come to another very sensitive area and that is the North-East where I can say with confidence that the NDA is playing with fire in one of the most sensitive areas of our country. Elections in Nagaland were held under threats to the people. The NDA was fully aware of these threats and did nothing. Why? It is because it was a party to them. All of us, of course, want the Naga underground organisations to join the political process with honour and dignity, but not at the cost of the territorial integrity of other States in the region.

Now, in April this year, on behalf of some of the Congress Chief Ministers of the North-East, I had written to the hon. Deputy Prime Minister suggesting a plan of action for peace and development in that region. The hon. Deputy Prime Minister replied and assured me of his full support. Now, it is August. Yet, requests made by our Chief Ministers for additional forces are still pending.

Now, efforts to topple democratically elected Governments are being made in a systematic manner. Arunachal Pradesh I would say is the case in point. I bring to your notice a paper an internal BJP paper which was circulated by Captain Hekiya Sema of Nagaland, who is a member of the BJP. A portion of this paper actually appeared in the *Hindustan Times* of August 6. I quote from that paper. (*Interruptions*)

श्री प्रभुनाथ सिंह : भाषण में तो कोई दम ही नहीं है, भाषण फेल हो गया। ये गवर्नमेंट पर कोई आरोप लगातीं तो कोई बात होती।(व्यवधान)

श्री रामदास आठवले (पंढरपुर) : प्रभुनाथ सिंह जी, आपके नाम में से प्रभु हटाना चाहिए।

SHRIMATI SONIA GANDHI : I quote from that paper which was not for circulation to the media:

> "The recent changes in Arunachal politics have been mainly possible because of hectic backdoor support of the BJP leaders. "

Need I say anything more? It is there in black and white.

Sir, I give you another example of the cavalier manner in which this Government treats matters which affects our national security. Here, I am referring to the Naxalite violence, the spread of which is quite frightening. It goes to Andhra Pradesh, Maharashtra, Madhya Pradesh, Chattisgarh, Jharkhand and Uttar Pradesh. There are international ramifications to this problem as well. I hope the Government is seized of this matter and I hope that it will not remain a mute spectator to this most urgent matter.

On social harmony, the hon. Prime Minister has so often said something and then clarified what he has said that it has become very difficult for us to know what precisely he believes whether it is Ayodhya or whether it is Gujarat. In fact, the only thing that emerges from his pronouncements, with all due respects, is that he is a master of verbalising. It is not at all clear whether what he says is a true reflection of his views or a calculated ruse to camouflage the destructive agenda of his brotherhood.

The Godhra accused should be shown no mercy. But, is the Best Bakery case in Gujarat not a prime example of

how even the canons of law are being twisted to promote communal politics? (*Interruptions*) Is it not the responsibility of the hon. Prime Minister, of the Government to ensure the basic rights to freedom and justice to every citizen? Who is responsible for allowing the Best Bakery case to be turned into the tragic farce that it had become, before the National Human Rights Commission and the Supreme Court intervened? (*Interruptions*)

श्रीमती जयाबेन बी.ठक्कर (वडोदरा) : अध्यक्ष महोदय, गोधरा कांड के बारे में यहां बोलने की क्या जरूरत है ? (व्यवधान)

श्री दिलीप संघाणी (अमरेली) : आप इसको इससे क्यों जोड़ते हैं ? (व्यवधान)

अध्यक्ष महोदय : आपकी तरफ से जो भाषण होंगे, वे इसका उत्तर देंगे। आप बैठिये।

...(व्यवधान)

श्रीमती जयाबेन बी.ठक्कर : हम क्यों नहीं बोलेंगे ? हम जरूर बोलेंगे। (व्यवधान)

MR. SPEAKER : Please do not disturb her. Please sit down.

यह अच्छा तरीका नहीं है।

...(व्यवधान)

MR. SPEAKER : Let me listen to her.

(*Interruptions*)

SHRIMATI SONIA GANDHI : Sir, through you I want to ask : are they not human beings, are they not the sons and daughters of India? They carry with dignity the burden of their violated lives. Their right to live freely in their nation has been snatched from them. Justice has been stifled and the voice of hate is getting louder and louder. It is a great shame, I believe, that things should have come to this pass.

Sir, I spoke earlier about national security. We all know, we are all one in saying that there can be no let up in our battle against cross-border terrorism. The entire nation is united in this. The BJP and its affiliates have cynically used cross-border terrorism and our confrontation with Pakistan to polarise our society for blatant electoral gains. What is the result? As a result of this, it is the country that suffers; it is the sons and daughters of India that suffer.

Social justice is another side of social harmony. But this insensitive Government is closing slowly but surely all employment avenues for the weaker sections of the society. Sir, this is leading to a great sense of unrest and aggrievement among the *Dalits* and the Tribals. I demand and I would like to know from the hon. Prime Minister, through you, as to why his Government has not brought forward a comprehensive legislation to ensure that all job quotas for the Scheduled Castes and the Scheduled Tribes are fulfilled.

I would like to say that this was actually a recommendation made two years ago in the 16th report of the Committee on Scheduled Castes and Scheduled Tribes. But this report has not been discussed in the House. (*Interruptions*) Can it also be denied that atrocities on *Dalits* have continued to mount, and the Central Government has remained a passive bystander as in the case of Haryana? (*Interruptions*)

श्री शिवाजी माने (हिंगोली) : बिहार में क्या हो रहा है। वहां दलितों की हत्याएं क्यों हो रही हैं।(व्यवधान)

अध्यक्ष महोदय : आप बैठिए।

...(व्यवधान)

अध्यक्ष महोदय : इसमें प्रश्न पूछने की पद्धति नहीं है।

...(व्यवधान)

SHRIMATI SONIA GANDHI : Now, we come to the Women's Reservation Bill. As far as Women's Reservation Bill is concerned, it is now more than clear, more than ever before it is before us that the Government has no intention whatsoever in getting the Women's Reservation Bill passed. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : मुलायम सिंह जी, आप बोलिए। आप इस बारे में बताइए।(व्यवधान)

SHRIMATI SONIA GANDHI : If it had been the intention of the Government, as the Prime Minister had promised us again and again, he could have done so with the help of the Congress Party and of the Left. We would have passed the Bill. This Government has wilfully destroyed national consensus in every other area, but suddenly discovers the virtues of consensus on the Women's Reservation Bill. Now, this is simply a pretext for inaction. All of us, women are aware of this. All of us know this. Shrimati Sushma Swaraj, do you not agree? (*Interruptions*) You must agree.

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRIMATI SUSHMA SWARAJ): No, I do not agree because Shri Mulayam Singh Yadav and Shri Laloo Yadav are on your side. Those who are not getting this Bill passed, they are on your side. Ask Shri Mulayam Singh Yadav and

Shri Laloo Yadav to support this Bill. We are with you. (*Interruptions*)

अध्यक्ष महोदय : सुामा जी, आप बाद में उत्तर दीजिए।

...(व्यवधान)

कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.) : अभिजात्य वर्ग की महिलाओं को लाभ पहुंचाने के लिए महिला आरक्षण का समाजवादी पार्टी विरोध करती है।(व्यवधान)यदि आप सबकी नीयत साफ है तो पिछड़े, दलित और अल्पसंख्यक वर्ग की महिलाओं के लिए महिला आरक्षण में प्रावधान कीजिए, तब समाजवादी पार्टी महिला आरक्षण का समर्थन करेगी।(व्यवधान)

अध्यक्ष महोदय : अखिलेश जी, आप बैठिए।

...(व्यवधान)

SHRIMATI SUSHMA SWARAJ: This is the demonstration of unity of the Opposition on Women's Reservation Bill! (*Interruptions*)

SHRIMATI SONIA GANDHI : The future of our country lies in the hearts and minds of the younger generation. They are, after all, our future. Are efforts to re-write our school curricula, to change our text-books not a defilement of that very essence of our nationhood? Are the BJP's peculiar and perverted interpretation of our past not an insult to our composite heritage? Obscurantism is being thrust upon us. Heroes of our Freedom Movement are being denigrated and excluded from the text-books. In their place, those with dubious credentials or those who had nothing whatsoever to do with the Freedom Movement are being elevated and celebrated and put in those books. What is more, standards of intellectual achievement in various institutions of great national importance have been lowered. There has been a determined drive to pack such institutions with people owing allegiance to the divisive ideology of the BJP, of the RSS and of the Vishwa Hindu Parishad.

The Central Advisory Board of Education that has played such an important role in building a national consensus on Education Policy has been completely and deliberately bypassed. Mr. Speaker, Sir, I do not believe that this is the correct way to build the India of the 21st Century.

I now come to corruption. Some months back, (*Interruptions*)

MR. SPEAKER: Please keep silence.

SHRIMATI SONIA GANDHI : Some months ago, when I had said that the 'BJP-led NDA Government is monumentally corrupt', I did not realise that my words would be taken so literally and we would be faced with the Taj Corridor scandal.

Everybody knew what was going on. There was verily a conspiracy of silence till the expose took place.

I have already spoken about scandals in Defence, the most dramatic and visible evidence of which was provided in the *tehelka* videotapes. We all saw it, the whole country saw it, and they are in black and white. Systematic attempts are being made to derail the enquiry by the Phukan Commission that is now investigating 14 defence deals. By now, the country knows, thanks to the CAG, about how this Government permitted corruption even in the purchase of coffins meant for our Kargil martyrs.

Mr. Speaker, Sir, just before the Taj scandal, we had the explosive DDA affair. It revealed the sheer audacity with which deals are fixed and even judicial orders manipulated. The officials apprehended were fully hand-in-glove with their political patrons. Some time back, we had very senior officials of the Finance Ministry being hauled up on grave charges of corruption.

Do I need to remind this House of the ruinous stock market and UTI scams that literally wrecked the lives of millions of small investors, senior citizens, pensioners, women and widows? I would like to know this from the Prime Minister and from the Government: Has a single person been held accountable? Have those responsible not got away scot-free? Has this not happened simply because they enjoy access to those in power?

The handling of the petrol pump allotment scam was, perhaps, the most farcical. In an attempt to save face, the Government issued an Ordinance terminating all dealerships. Of course, when the Ordinance came, all the dealerships were cancelled resulting in untold misery for numerous allottees, many of them belonging to the disadvantaged sections. In August, 2002 I wrote to the Prime Minister demanding an impartial high-level enquiry. This letter, for some reason, was ignored; though, very often, the Prime Minister is kind enough to answer my letters, but he has not answered this one. In December, 2002 the Supreme Court vindicated our stand and made the Ordinance infructuous.

Do I need to remind the House of the huge land scam involving the Urban Development Ministry which gave away prime plots in the nation's capital to the RSS, the VHP and its affiliates, all at an average price of less than one-tenth of the market rate? In this case, I wonder whether this was the Prime Minister's attempt at building bridges with those who were sniping at him from within, at that time!

During the previous Congress Government's rule, I am talking now about our economy, the economic growth averaged 6.7 per cent per year. Is it not true? Last year, it came crashing down to just 4.3 per cent or thereabouts.

Yet, the Government merrily announced an eight per cent growth target for the Tenth Five-Year Plan.

If they think that there are going to be takers for this version of *Mungerilal ke sunehre sapne,* they are certainly mistaken. Nobody is going to buy this.

We come now to unemployment. Nobody can deny that the employment scenario is absolutely dismal, it is frightening. I will not get into the issue of the promise of the Prime Minister of one crore jobs a year because I know he gets very irritated; I do not want to spoil his mood today. Up to the 1990s, the growth rate of employment generation was 2.7 per cent per year. During this Government's tenure, it has dropped to just one per cent per year. These are not figures which are manufactured or invented by me: these are actually the statistics contained in the Government's very own Annual Economic Survey.

The Planning Commission itself estimates that at current trends unemployment will double in the next five years. At a time when our youth needs voluntary employment schemes, all that the Government offers is voluntary retirement schemes. Actually, we do not really need figures and statistics from Government booklets or reports to know how serious the problem of unemployment is today. We just have to move out of Delhi, or even in Delhi, and travel around the country. The one and only request of most of the young people that we meet, whether men or women, is - *naukri dedo.* So, I look forward to the Government bringing out a specific policy on this. (*Interruptions*)

Now, the public sector. The public sector is being systematically dismantled. This is after all the very sector that has developed backward regions, that has provided employment in backward areas to *dalits* and *adivasis*; and that has made India strong and self-reliant. What is happening in this sector? Land and other assets of these companies are being deliberately under-valued. Thus, companies are being sold off for paltry amounts. The public exchequer is losing: private pockets and private accounts are bulging. This is not just a case of family silver being sold, this is more a case of family silver being practically gifted away at a throw away price. And, to whom? To a handful of favoured individuals. A book entitled 'Disinvestment Policy and Procedures' published by the Government actually lists some of the (*Interruptions*)

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): What is happening in Punjab? (*Interruptions*) Congress Government is pursuing disinvestment vigorously there. (*Interruptions*)

MR. SPEAKER: Shri Kirit Somaiya, this is not good. You have a right to participate in the debate. You cannot speak now. Please sit down.

श्री सत्यव्रत चतुर्वेदी (खजुराहो) : अगर इसी तरह चला तो प्रधान मंत्री जी भी याद रखें(व्यवधान)

विद्युत मंत्री (श्री अनन्त गंगाराम गीते) : प्रधान मंत्री जी याद रख लें क्या ? (व्यवधान)

अध्यक्ष महोदय : प्लीज, आप बैठ जाइये।

SHRIMATI SONIA GANDHI : Mr. Speaker, Sir, this is a Government publication (*Interruptions*)

प्रो. रासा सिंह रावत (अजमेर) : 45 सालों में इन्होंने क्या क्या? (*Interruptions*)

MR. SPEAKER: Hon. Members, please keep silence in the House. This is a very serious debate.

SHRIMATI SONIA GANDHI : Sir, this is a Government publication. It lists out some primary objectives of disinvestment. (*Interruptions*) read out from this document, which says:

> "The primary objectives of disinvestment are as follows:

- to release public resources for redeployment in basic health, family welfare, primary education and social infrastructure;
- to reduce public debt; and
- to release manpower for redeployment in high priority social sectors."

> This was brought out by the Government. Now, can it be doubted -- and here, the Government can give an answer whenever opportune to them -- that none of these three objectives have been fulfilled?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY): It is doubted.

SHRIMATI SONIA GANDHI : It is doubted!

Now, Sir, the Railways are the lifeline of our nation. The manner in which the safety standards have been allowed to deteriorate is quite shocking. There have been an unprecedented number of railway accidents in the past three years including 2003. Why do I say 'including 2003' is because, ironically 2003 was designated as the Railway Safety Year. Now, what is obvious is that perhaps the State level politics has taken precedence over the safety and welfare of millions of passengers.

When we come to rural development programmes, Sir, I have to say that even these programmes have been politicised and fragmented as never before. Even the CAG Report has dubbed the *Swaranajayanti Swarozgar Grameen Yojana* to be a failure. In fact, the record of this Government in the creation of employment opportunities in the rural areas, where two out of three Indians still live and work, is abysmal.

This Government announced a National Agriculture Policy in 2000. But to this day, this policy has not ever been discussed in this House. This policy lays down a time span of 20 years to achieve its objectives. It is rather a long time. I want to know, Sir, when crores of *kisans* are already suffering under the burden of debt, are they expected to wait for 20 long years? How insensitive this Government can get? It is known to all of us that this Government does not care much. And, why did it take the Prime Minister five long years to announce a National Commission on *Kisan* just three days ago or four days ago on the 15th August from the Red Fort? Why did it take five years? Why did he not announce it then? (*Interruptions*)But I have something else to say. I have something else to point out. Incidentally, by chance, a similar announcement was made from the same place on the same day five years ago. Now, give me an answer to this.

The agricultural growth fell sharply to just over two per cent per year under the BJP-led NDA Government as against almost 4.7 per cent per year during the previous Congress Government regime. Shri Ajit Singh has already quit. We look forward to someone else doing so because I hear that Shri Nitish Kumar is very worried (*Interruptions*)

He is very worried about liberal imports, more liberalisation of imports. I do not know if I am correct, but imports have already been freed with disastrous consequences. Liberal imports of edible oil, for example, have totally destroyed the livelihood of lakhs of oilseed farmers in States like Madhya Pradesh, Rajasthan and in many other States too. Sugarcane, potato, cotton, coconut, coffee and tea farmers are all facing extreme distress.

Mr. Speaker, Sir, you may be able to enlighten me what is the use, why do we announce scheme after scheme when their actual impact, we all know, is nil. One example of this is the agricultural insurance scheme the impact of which, I am told, is totally nil. Now, the prices of urea and potash have gone up, and so have the prices of tractors and diesel. (*Interruptions*) In fact, during this Government's tenure, farmers are paying much more and earning much less. Through you, Mr. Speaker, Sir, can all of them tell me that in such circumstances how can our farmers survive? There is a total confusion on food security and the PDS. Since 1999-2000, the Government's own figures reveal a sharp fall in the offtake of rice and wheat from the PDS. Now, why is this happening? According to the studies and according to the NGOs who work in this area, doubling of food prices even for the poorest of the poor - for the BPL families- and substantial increase of food prices for other consumers of the PDS have caused offtake to decline significantly. When people do not buy and consume, stocks are naturally going to mount. That we have a huge stock of grain in the midst of deprivation and malnutrition is, at best, a dubious distinction. I would like to remind this House that the Government godowns had actually in store 62 million tonnes of foodgrains, and a lot of it was rotting. I believe, this has come down now to 32.8 million tonnes. It is not so much because some of this has been distributed but more because a great deal has actually been exported, when our people go hungry.

Sir, the PDS has not reached vulnerable groups like single-women headed families, the disabled and the aged. Yet, the Government's response has been insensitive and inadequate. (*Interruptions*)

श्री प्रभुनाथ सिंह : अध्यक्ष महोदय, भााण इतना नीरस है कि हम सदन से जा रहे हैं।

12.57 hrs.

(Shri Prabhunath Singh then left the House)

SHRIMATI SONIA GANDHI : Now, we have all been lucky this year because the rain God has been kind to us. It has rained in many places including Rajasthan where there had been a drought situation for five years. I have travelled extensively in those areas affected by drought and I say this from my heart, Mr. Speaker, Sir, that it is a national shame to see that while we exported millions of tonnes of foodgrains, crores of our own people were suffering from food shortages. Had the Prime Minister chanced upon some of these people, had he heard their pleas, and witnessed their plight first-hand, had he seen those undernourished children, old people, and the aged then perhaps he would have been more generous. (*Interruptions*)

MR. SPEAKER: Hon. Members, she has not spoken anything which will harm you. Please sit down.

13.00 hrs.

(*Interruptions*)

SHRIMATI SONIA GANDHI : He would have been a little more generous. He has helped; I am not telling that; but much more help was needed. (*Interruptions*)

The manner in which this Government has sought to undermine the functioning of some of the key institutions of

parliamentary democracy sometimes subtly and sometimes openly bodes ill for the future of our country. Let me take just four glaring examples.

The Public Accounts Committee is the arbiter of transparency in Government dealings. It is the most important Committee of Parliament. I believe that the Prime Minister is well aware of its working as he himself served as its Chairman in the past. It is the responsibility of the Government to facilitate the functioning of the PAC. I ask the Prime Minister, through you, Mr. Speaker, Sir, why is his Government impeding the functioning of the PAC? What is the reason for its stubborn refusal to give PAC the access to the CVC report that has examined some transactions relating to Operation Vijay? (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Sir, you gave a ruling that there is no CVC report. She is talking about that; thus, challenging your ruling. (*Interruptions*)

SHRIMATI SONIA GANDHI : Sir, I bring before you the blatant politicisation of the CBI on the Ayodhya issue and the Babri Masjid demolition case. Is it not a matter of shame that the conspiracy charges against the prime accused which include two senior Ministers of this Government were dropped? I ask, through you, Mr. Speaker, Sir, the hon. Prime Minister of India who is the Head of the Government, what signal he is sending to the people of the country? Are those in High Office above the law? Are they? It seems they are.

The Election Commission has done Indian democracy proud. Despite this, it has been subjected to ridicule and abuse by sections of the ruling establishment. Similarly the National Human Rights Commission has come under assault. Why was it done? It is for acting fairly in the public interest and for taking up the cause of families brutalised by the communal carnage in Gujarat last year.

A nation's foreign policy is a reflection of its national character. India was freed by the determination of her people to follow the path of truth and non-violence. It was this single quality that distinguished its national character from the rest of the world. It was this quality that gave India her moral stature. Sadly, this Government has strayed from this path.

The national consensus that has underpinned India's foreign policy for almost five decades has been wilfully eroded in the past five years. India's foreign policy is no longer independent. No longer are we willing to stake out a moral position in keeping with our history and in keeping with our destiny. No longer are we willing to stand up for principles, for values. Of course, the world changes and India's foreign policy like any other policy cannot remain frozen in time. But the changes we make must be in the national interest. Had the Opposition and particularly the Congress not raised its voice forcefully and mobilised public opinion, this Government would have dispatched troops to Iraq without an explicit UN mandate. You can take it from me.

The Prime Minister went to Lahore. His hosts were preparing for Kargil while he was there. The Prime Minister went to Beijing. While he was there, there was an intrusion of Chinese troops into Indian territory in Arunachal Pradesh. We have extended broad support to the Government on its policy in regard to both China and Pakistan. But, Sir, I must say - I am forced, compelled to say - that this Government's policy has lacked clarity and continuity. The stance of the Government has swung from one extreme to another. It has claimed credit for non-existent achievements. It has belittled what has been achieved by the previous governments. It had all but forgotten the Simla Agreement of 1972 and had to be reminded about it by whom! By the Leader of the Opposition of Pakistan.

May I proudly remind this august House, that Prime Minister, Shri Rajiv Gandhi made a truly historic visit to China in December, 1988, all references to which are being carefully, very carefully avoided. Now, do we need to remind today, through you, our Prime Minister, of how he used to confront his predecessors, particularly in fifties and sixties, on good relations with China? In fact, let me refresh his memory. The very *Panchsheel,* his Government is now preparing to celebrate with the Chinese, was often ridiculed by the Prime Minister in the past and his interventions in Parliament are in black and white.

This Government has completely ignored our immediate region, both politically and economically. Never before has SAARC been devalued as it has been in the last past five years. This Government has claimed that there has been a paradigm shift in our bilateral ties with the USA. If indeed there has been such a shift, then no benefits seem to have accrued to us, at least we are not aware of those benefits. This is a very important issue. For the first time NATO forces are in our region in Afghanistan and there has not been a word from this Government. This, I believe, is of profound significance. I would like to know from the Prime Minister what the response of his Government is to this unprecedented development.

Finally, I stand before you today to protect the Constitutional prerogative of the Opposition. Even if the Government does not feel itself answerable to the nation, we do not abdicate our responsibilities. We will speak our minds. We will make sure that our voices are heard loud and clear. This is not only our legitimate right but it is also our duty towards the people we represent. We have had to contend with a most belligerent Government at times, a Government that insists on having its way without giving us an opportunity to have our say, a Government that refuses to allow a discussion on vital issues that it finds uncomfortable. We are confronting a Government whose sole objective is to steamroll its way through the House in a most brazen manner.

We have, I can say with confidence, been at all times conscious of our duty throughout these years in the Opposition. We have been acutely aware of our responsibility. I might add that in comparison with the BJP, when it

occupied our benches when it was sitting here we have exercised great restraint, if I may say so, sometimes I am criticised for it. The Congress Party's support to the Government on the passing of legislation has been unprecedented. This can be checked by yourself. Our record, and I am proud of it, has been that of a constructive Opposition.

Sir, the BJP-led Government has shown itself to be incompetent, insensitive, irresponsible, and brazenly corrupt. It is a Government that has betrayed the mandate of the people. It is a Government that has forfeited the trust of the people. It is a Government that does not work for the good of all the people. It is a Government whose days are numbered.

Sir, eventually, I commend this No-Confidence Motion to this House.

MR. SPEAKER : Motion moved.

" That this House expresses its want of confidence in the Coucnil of Ministers".

उप प्रधान मंत्री तथा गृह मंत्रालय तथा कार्मिक, लोक शिकायत और पेंशन मंत्रालय के प्रभारी (श्री लालकृण आडवाणी) : मान्यवर अध्यक्ष महोदय, संसदीय कार्य मंत्री ने जब हमें सूचना दी कि विपक्ष की नेत्री ने अविश्वास प्रस्ताव दिया है तो मुझे आश्चर्य हुआ, क्योंकि वााँ तक हम विपक्ष में रहे हैं और हम जानते हैं कि अविश्वास प्रस्ताव एक बहुत महत्वपूर्ण हथियार है, जिसका उपयोग विपक्ष हमेशा बहुत सोच-विचार कर करता है। इन जितने दिनों तक संसद का यह सत्र चल रहा था, कभी किसी को कल्पना नहीं थी कि सत्र के अंतिम सप्ताह में इस प्रकार का प्रस्ताव लाने की विपक्ष सोचेगा।(व्यवधान)सामान्यतः जब भी सदन में बहस होती है तो किसी एक विशे विाय पर होती है, किसी एक बिल पर होती है, किसी एक घटना पर होती है और इसीलिए बहस का दायरा सीमित होता है। केवल राट्रपति का अभिभााण जब बहस के लिए सदन में आता है या बजट बहस के लिए आता है तब उसमें बहस का एक व्यापक क्षेत्र होता है, जिस पर चर्चा हो सकती है। अगर सरकारी पक्ष की संख्या में कोई चिंता की स्थिति हो तो फिर अविश्वास का प्रस्ताव बहुत बड़ी चुनौती बन जाता है।(व्यवधान)

SHRI SHIVRAJ V. PATIL (LATUR): That is not the correct position.

श्री लालकृण आडवाणी : मैं जानता हूं, इसीलिए एक बार पहले हम एक वोट से हार गये थे। (व्यवधान)इससे पहले जब अविश्वास का प्रस्ताव आया था।(व्यवधान)

श्री कांतिलाल भूरिया (झाबुआ) : आपने आर.एस.एस. का चश्मा पहन रखा है।

SHRI L.K. ADVANI: If the numbers are shaky, the No-Confidence Motion becomes a challenge.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Shri Advani is disowning all the No-Confidence Motions moved by Shri Atal Bihari Vajpayee, Shri George Fernandes, and all the other leaders in the past.

SHRI L.K. ADVANI: I am fully aware of it. Maybe, I would have also moved a motion. I have no objection to that. But in this case, I welcome this Motion because this gives the Government a unique opportunity to present to the Parliament and to the people what the Government has really done in the last five years. मैं इस बात को स्वीकार करूंगा कि मैं विपक्ष की नेत्री की शैली का अनुसरण नहीं कर सकता।

महोदय, सोनिया गांधी जी की जो शैली है, मैं उसका अनुसरण नहीं कर सकता, इसीलिए मैंने अपने साथियों से कहा था कि मैं आरम्भ करूं, यह उपयुक्त नहीं होगा क्योंकि तीखी भाा और तीखी शैली मुझे सहज रूप से नहीं आती है। (व्यवधान)

अध्यक्ष महोदय : कृपया बैठिए। कृपया शान्त रहिए। आडवाणी जी को सुनिए। कृपया शान्ति बनाए रखिए।

श्री लालकृण आडवाणी : जैसे ही सोनिया गांधी जी का भााण शुरू हुआ, पहले ही दो-तीन वाक्यों में इतने भारी-भारी शब्दो का प्रयोग किया गया, जिन्हें मैं साधारणतः असंयत भी कह सकता था। इस प्रकार की भाा थी जिसमें एरोगेंस एवं कैप्रीशियस जैसे शब्दों का प्रयोग किया गया। (व्यवधान)

MR. SPEAKER: Please listen to the Deputy Prime Minister.

(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Is the word 'arrogance' unparliamentary?

अध्यक्ष महोदय : मैंने कब कहा कि यह अनपार्लियामेंट्री है ?

श्री लालकृण आडवाणी : लेकिन मैं यह अपेक्षा जरूर करता था, जैसा अध्यक्ष जी ने शुरू में कहा कि आज की डिबेट की भाा तथ्यों पर आधारित हो, उस पर चर्चा हो।

महोदय, इन्हीं दिनों, मेरे एक सहयोगी श्री अरुण शौरी ने तीन ऐसे लेख इंडियन एक्सप्रैस में लिखे हैं, जिन्हें पढ़कर मुझे स्वयं, सरकार की हैसियत से, मैं मंत्री के पद पर हूं, इतना आनन्द हुआ, इतना गर्व हुआ कि भारत की इज्जत और भारत की उपलब्धि कितनी हो गई है। (व्यवधान)

कुंवर अखिलेश सिंह : अध्यक्ष महोदय, श्री अरूण शौरी जी ने बाबा साहेब अम्बेडकर जी के बारे में जो कुछ लिखा है, माननीय आडवाणी जी उसका भी उल्लेख करें। (व्यवधान)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, इस प्रकार से यदि एक-एक वाक्य पर रनिंग कमेंट्री होगी, तो कैसे काम चलेगा। (व्यवधान)

अध्यक्ष महोदय : मैं सभी से एक बार फिर विनती करता हूं कि बड़ी अच्छी डिबेट सदन में होनी चाहिए। आप चुप बैठिए। यह अच्छी बात नहीं है। रामदास जी, मैंने शुरू में कहा था, फिर एक बार कहूंगा कि आप इस प्रकार से बीच में खड़े होकर बोलना शुरू कर देते हैं, यह अच्छी बात नहीं है। यहां आडवाणी जी जैसे नेता भााण कर रहे हैं। आप इन्हें क्यों डिस्टर्ब कर रहे हैं। कृपया बैठिए।

कुंवर अखिलेश सिंह : अध्यक्ष महोदय, अरुण शौरी जी ने बाबा साहब अम्बेडकर के बारे में जो कहा है, वह भी आडवाणी जी सदन में बताएं। (व्यवधान)

MR. SPEAKER: Yes, Advani ji, you can go ahead.

श्री लालकृण आडवाणी : महोदय, यदि मुझसे कोई पूछे कि पिछले पांच सालों में हमारी सबसे बड़ी उपलब्धि क्या रही, तो मैं कहूंगा किहरेक भारतवासी को लगता है कि मेरा कद कुछ बढ़ा है। (व्यवधान)

दुनिया भर में कहीं भी जाइए, भारत की इज्जत बढ़ी है, आदर बढ़ा है। इसीलिए मैं सुन कर हैरान हो रहा था, जब सोनिया जी विदेश नीति की चर्चा करते हुए कह रही थीं कि इतना नुकसान कर दिया, यह कर दिया, वह कर दिया। मैं गया हूं, मेरे साथी गए हैं, यहां तक कि विपक्ष के लोग भी अभी पाकिस्तान होकर आए हैं, वे भी कहते हैं कि भारत की इज्जत सब जगह बढ़ी है।

अध्यक्ष जी, मेरा दावा यह नहीं है कि सब कुछ सरकार के कारण है। मैं अरूण शौरी जी के आर्टीकल के बारे में कुछ नहीं कहूंगा, वे शायद स्वयं बोलेंगे। मैं कल ही एक लेख पढ़ रहा था, जो हमारे साथ सहानुभूति रखने वाले व्यक्ति नहीं हैं, लेकिन बहुत प्रसिद्ध हैं। मुझे उसे पढ़ कर थोड़ा आश्चर्य हुआ।(व्यवधान)श्री अभिताभ बच्चन ने कल एक लेख लिखा, जिसमें वह लिखते हैं -

I quote the opening paragraph of his article titled 'Great Awakening'.

> "I look at the future of India optimistically. I foresee a great future which is indicated by the awakening that I have been observing the world over about the potential of India. Be it technology, science, arts, culture, entertainment, IT, literature, fashion or sports, it is India that is being underlined as the potential leader. No matter which country I have visited after the dawn of the millennium (mind you he speaks about 'after the talk of millennium' मैं पिछले पांच सालों की बात कर रहा हूं।) No matter which country I have visited 'after the dawn of millennium', I have proudly noticed the respect and the acknowledgement that comes from achievement. I am not referring to entertainment alone. I had come across professionals from other fields who are all praise for their counterparts in India. We are not being derided anymore. (इससे पहले हमारी उपेक्षा होती थी, अब कोई तिस्कार नहीं करता)। Not anyone we have to beg, being looked down upon as one from the underprivileged society." (*Interruptions*)

अध्यक्ष महोदय : आप क्या कर रहे हैं?

(व्यवधान)

अध्यक्ष महोदय : आप समझते नहीं हैं। आडवाणी जी भााण कर रहे हैं, उनकी बात सुनिए।

श्री लालकृण आडवाणी : मैं इसका जिक्र केवल इसलिए कर रहा हूं, मैं दावा नहीं कर रहा हूं कि हमने किया है लेकिन कोई सोनिया जी का भााण सुनेगा तो भारतीयों के बारे में क्या धारणा बनाएगा कि यहां तो सब करप्ट है, सब गड़बड़ है।(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : She said that the Government is wrong. She did not say that India is wrong. (*Interruptions*)

SHRIMATI SONIA GANDHI : I have not criticised India. (*Interruptions*) My criticism is of the Government. (*Interruptions*) All these achievements that you have listed out or that you have read out are actually thanks to Pandit Jawaharlal Nehru and Shrimati Indira Gandhi. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : इन्होंने सिर्फ जवाहर लाल नेहरू, राजीव गांधी और इन्दिरा गांधी, तीन का नाम सुना है, तीन के बाद चौथा नाम नहीं सुना।(व्यवधान)

श्री लालकृण आडवाणी :मैंने अभी जो कोटेशन दिया, मैंने अभी जो कोटेशन सुनाया, उसमें मैंने अंडरलाइन किया,."after the dawn of the millennium". और नेहरू जी को कोई कम नहीं मानता, पहले के जो हमारे नेता थे, आखिर हम आज जहां तक पहुंचे हैं, उन सब के प्रयत्नों के कारण, उन सब के त्याग के कारण, उन सब के बलिदानों के कारण पहुंचे हैं, लेकिन हमारा जो पोटेंशियल है, उस पोटेंशियल के अनुरूप अगर देश प्रगति नहीं कर पाया है तो वह प्रमुख रूप से कांग्रेस पार्टी है। (व्यवधान) आखिरकार दुनिया भर में हमारी इज्जत बढ़ी है तो उसमें एक टर्निंग पाइंट था और वह टर्निंग पाइंट पोखरण था और जब पोखरण परीक्षण हुआ तो उसमें आपका भी योगदान था।(व्यवधान)आखिर तैयारी हमने डेढ़ महीने में नहीं की, लेकिन निर्णय और किसी ने नहीं किया, श्री अटल बिहारी वाजपेयी ने निर्णय किया और किसी ने नहीं किया, इतने प्रधानमंत्री थे। जब निर्णय किया, तब यहां पर जो बहस हुई थी, मैं उसे कभी भूल नहीं सकूंगा(व्यवधान) यहां जो बहस हुई थी, उसमें नटवर सिंह जी ने, कांग्रेस पार्टी ने पोखरण के निर्णय का विरोध किया था और आज(व्यवधान) अध्यक्ष जी, मैं कह रहा था कि पोखरण एक टर्निंग पाइंट था। दुनिया के नक्शे पर भारत की जो स्थिति थी, चाहे उस समय आप लोगों ने भी कहा कि सैंक्शंस एप्लाई होंगे, सैंक्सस एप्लाई हुए और हमने उनका सामना किया, हम सब ने मिलकर सामना किया। मैं पूरा जोर देकर कह रहा हूं कि पिछले पांच सालों में जो परिवर्तन हुए हैं, उनको कम करके मत आंकिये और ये परिवर्तन सरकार के कारण ही नहीं हो रहे हैं, सरकार और जनता मिलकर कर रहे हैं, जिसमें आप भी शामिल हैं।

लेकिन मुझे स्वयं याद है कि जिस समय हमने छत्तीसगढ़ बनाया, हमने उत्तरांचल बनाया, हमने झारखण्ड बनाया, मैंने कहा कि आपके सहयोग के बिना हम नहीं बना सकते थे, लेकिन यह निर्णय तब हुआ, आज भी आप(व्यवधान) मैं विदर्भ में नहीं जाता, मैं विदर्भ के सवाल को इस समय नहीं उठा रहा हूं। मैं जानता हूं कि हिन्दुस्तान में आज समस्याएं इतनी विकट हैं, इतनी बड़ी हैं कि उनको जब तक हम सहयोग करके नहीं चलेंगे, तब तक वे हल नहीं होंगी।

तब तक वे हल नहीं होंगे। इसलिए आप कन्सेंसस का मज़ाक मत उड़ाइये। अगर आज आप सुविधाजनकहै और आप वूमैन्स बिल का दोा सरकार पर डालना चाहते हैं तो जरूर डालिए। लेकिन हर एक को पता है कि यहां पर सरकार की ओर से जो तीन अलग-अलग प्रावधान थे, तरीके थे जिसके द्वारा हम वूमैन्स रिप्रैजेंटेशन पार्लियामैंट में बढ़ा सकते थे, उसके लिए हम तैयार हैं। लेकिन यह कांस्टीट्यूशनल अमेंडमैंट है इसलिए कांस्टीट्यूशनल अमेंडमैंट तब तक नहीं हो सकता जब तक सब लोग सहयोग पूर्वक उसे कम से कम वोट डालने की स्थिति तक न लायें। (व्यवधान)

SHRI SHIVRAJ V. PATIL : Sir, you are raising a very important point. But may I bring to the notice of the Government that two-thirds majority which is required for this Constitution Amendment can be available on the floor of the House. You should come before this House for that. We will provide you with that kind of support. We will co-operate with you to get that kind of majority.

SHRI L.K. ADVANI: Shivrajji, you are aware that there have been times when physically it has been impossible. A Constitution (Amendment) Bill cannot be passed in an atmosphere of that kind. That is all. So far as the Government is concerned, Government has been willing for all the three alternatives whether the proposal is made by the Election Commission or whether it is on the basis of two-member Constituency or whether it is the original one. But it was the Leftists and, perhaps, the Congress also said that only the original form has to be accepted and, therefore, the others were not ready even to permit it physically. Mr. Speaker, Sir, personally you have made attempts. The Government is willing for any alternative. Therefore, let the Speaker decide. We are willing for any alternative. (*Interruptions*)

मुझे विश्वास है, श्रीमती सोनिया गांधी जी ने नौ मुद्दे गिनाए थे जिसमें से काफी गुस्सा तो हमारे मित्र श्री जार्ज साहब पर था। वह जरूर बोलेंगे, अपनी बात कहेंगे। (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : We have absolutely no malice towards any individual.

श्री लाल कृण आडवाणी : मैं बोल सकता हूं कि अधिकांश जो आरोप लगाए गए, वे सरासर झूठे थे। यहां तक कि (व्यवधान)

श्री प्रियरंजन दासमुंशी : अध्यक्ष महोदय, झूठ असंसदीय शब्द है। (व्यवधान)

श्री कांतिलाल भूरिया : अध्यक्ष महोदय, आप इस शब्द को कार्यवाही से निकाल दीजिए। (व्यवधान)

श्री श्रीप्रकाश जायसवाल (कानपुर) : अध्यक्ष महोदय, इन्होंने प्रतिपक्ष के नेता पर आरोप लगाया

है।(व्यवधान)

श्री लाल कृण आडवाणी : The words 'false allegations' are not unparliamentary. मैंने यह नहीं कहा कि उन्होंने झूठ बोला है। मैंने कहा है कि ऐलीगेशन्स झूठे हैं। (व्यवधान)

श्री प्रियरंजन दासमुंशी : ऐलीगेशन्स झूठे हैं तो 90 per cent of the Standing Committee Report is false

श्री लाल कृण आडवाणी : असंसदीय शब्द क्या है और क्या नहीं, उससे मैं परिचित हूं। मैं किसी पर झूठ बोलने का आरोप नहीं लगा रहा। मैं कह रहा हूं कि आरोप झूठे थे। (व्यवधान) The former Speaker also endorses it. (*Interruptions*)

अध्यक्ष महोदय : आप जानते हैं कि उन्होंने आरोपों के बारे मे कहा है।

...(व्यवधान)

श्री लाल कृण आडवाणी : मैंने 1992 से लेकर आज तक के सभी चुनाव देखे हैं। 1992 से लेकर आज तक जितने चुनाव हुए, उनमें कोई न कोई राजनैतिक मुद्दा बीच में आता था जिसके ऊपर जनता निर्णय करती थी, मतदाता मतदान करते थे। विगत् र्वाों में हमारी ओर से प्रामाणिक कोशिश हुई कि राट्रीय बहस का मुख्य मुद्दा ि वकास बने, डेवलपमैंट बने।.

उसमें कुछ मात्रा में सफलता भी मिली है। अब लोग सारे हिन्दुस्तान में देख रहे हैं कि सड़कें कैसे बन रही हैं, हाईवेज़ कैसे बन रहे हैं।(व्यवधान)

मुझे विगत दिनों में कुछ कांग्रेसी मुख्य मंत्री मिले जिन्होंने खंडूरी जी के काम की बहुत तारीफ की और कहा कि वह बहुत अच्छा काम कर रहे हैं।(व्यवधान)श्री सुरेश प्र ाभु जिस काम में जुटाए गए हैं, प्रधान मंत्री जे ने श्री सुरेश प्रभु को काम दिया है कि आप इंटर-लिंकिंग ऑफ रिवर्स कीजिए। पिछले साल देश ने बहुत भयानक सूखा देखा। उस सूखे के कारण प्रधान मंत्री जी ने स्मरण किया कि एक समय पंडित नेहरू के मंत्रिमंडल में एक मंत्री श्री के.एल. राव थे। उन्होंने कहा था कि अगर हम गंगा को कावेरी से जोड़ें तो शायद कई समस्याओं के हल निकल सकते हैं। प्रधान मंत्री जी ने वाटर रिसोर्सेज़ मिनिस्ट्री के अधिकारियों से कहा कि उसके सारे कागज़ात निकलवाएं। वे सारे कागज़ात निकलवाए गए। उनका अध्ययन किया गया और एक टास्क फोर्स बनाया गया जिसमें कहा गया कि इंटर लिंकिंग ऑफ रिवर्स के मामले को आत्मनिरीक्षण करो और देखो, कितना संभव है और कितना संभव नहीं है।(व्यवधान)आज इस प्रकार के कामों में लोग संलग्न हैं।

दुनियाभर में साक्षात इस बात का एहसास है कि इन्फार्मेशन टेक्नोलॉजी ने बीसवीं शताब्दी के दो दशकों में जो प्रगति की है, उसमें भारतर्वा साफ्टवेयर के क्षेत्र में काफी आगे है।(व्यवधान)

मुझे स्वयं स्मरण आता है कि मैंने जब बिल गेट्स की आटोबायोग्राफी पढ़ी तो उसके बाद इच्छा हुई कि मैं भी कभी जाकर देखूं कि माइक्रोसाफ्ट कैसे बना है। मैं सिएटल गया था। वहां माइक्रोसाफ्ट देखा, प्रभावित हुआ। लेकिन उससे ज्यादा प्रभावित इस बात से हुआ कि 1990 में माइक्रोसाफ्ट में काम करने वाले लगभग तीस प्र ातिशत लोग भारतीय थे। तब से लेकर यह साफ दिखाई दे रहा था कि यह ऐसा क्षेत्र है जिसमें भारत दुनिया में अग्रणी हो सकता है। मुझे बहुत खुशी है कि वाजपेयी जी के प्रधान मंत्री बनते ही उन्होंने तुरंत पहला काम किया कि इन्फार्मेशन टेक्नोलॉजी के बारे में एक टास्क फोर्स बनाया।

SHRI ADHIR CHOWDHARY (BERHAMPORE, WEST BENGAL): Shri Rajiv Gandhi was the pioneer of Information Technology in India. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, इस तरह से बहस नहीं चल सकती।(व्यवधान)

अध्यक्ष महोदय : मैंने सदन में बार-बार कहा है कि टोका-टाकी अच्छी नहीं है। कृपया आप बैठिए।

...(व्यवधान)

अध्यक्ष महोदय : किसी को भी रोकने की कोशिश मत कीजिए। इस तरह विपक्ष और सत्ता पक्ष दोनों के लिए कठिन होगा।

...(व्यवधान)

श्री लाल कृण आडवाणी : मैं आशा करता हूं कि हमारे कांग्रेस के मित्र, खासकर श्री अरुण शौरी के तीनों लेख पढ़ेंगे। अगर न भी पढ़ें तो एक पैराग्राफ पढ़कर सुनाना चाहता हूं जिनका तथ्यों से संबंध नहीं है। वह मुझे बहुत अच्छा लगा। उन्होंने कहा ---

> "We have become negaholics, addicted to the negative as an alcoholic is addicted to drink. We look for, we latch on to the negatives. Even if some achievement breaks on to our mental screen, it does not percolate into our awareness. We do not see that it is a part of a pattern, that it is not an isolated fluke. Indeed, our instinct is not to believe evidence of that accomplishment."

मुझे खेद है कि आज विपक्ष की ओर से जो प्रमुख भााण हुआ है, It is nothing but negaholics.

उसमें कुछ भी पॉजिटिव दिखाई नहीं देता, करप्शन दिखाई देता है, सिक्योरिटी फेल्योर दिखाई देता है। आज सिक्योरिटी फोर्सेस जिस प्रकार से काम कर रही हैं, उसमें आप कहें कि सिक्योरिटी फेल्योर है।(व्यवधान)हम जब सरकार में आए थे, प्रॉक्सी वॉर हमारे समय में शुरू नहीं हुआ था। 1971 के बाद से लेकर, प्रौक्सी वॉर में पहले

पंजाब में विजय प्राप्त हो गई थी लेकिन जम्मू-कश्मीर में और भारत के शेा भागों में प्रौक्सी वॉर जोरों से चल रहा था, जब श्री वाजपेयी जी ने सरकार संभाली और पिछले पांच सालों में जिस प्रकार से उसे नियंत्रित किया है, जिस प्रकार से उस पर विजय प्राप्त की है,(व्यवधान)वाजपेयी जी के प्रधान मंत्री बनने से पहले इस संसद में कोई आईएसआई का नाम नहीं लेता था और आज आईएसआई के सवाल ही नहीं पूछे जाते तो अगर सोनिया जी को इस बात की शिकायत है कि हमने व्हाइट पेपर क्यों नहीं प्रकाशित किया तो इस पर मैं कहना चाहूंगा कि हमारे सांसद कंसलटेटिव कमेटी में हैं और जब पहली बार व्हाइट पेपर की बात आई थी, उसके बाद भी इसकी चर्चा हुई थी, तब मैंने समझाया कि जो लोग आईएसआई के अड्डे ढूढ़-ढूढ़ कर ध्वस्त कर रहे हैं, उनके खिलाफ कार्रवाई कर रहे हैं, उनका आग्रह है कि इस प्रकार के पूरे तथ्य आप देंगे तो हम जो लड़ाई लड़ रहे हैं, उसमें हमें थोड़ी दिक्कत होगी। इसलिए(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Why did you say? (*Interruptions*) Then, you justify that you are not a competent Home Minister. (*Interruptions*) Why did you say so in the public? (*Interruptions*)

श्री लालकृण आडवाणी :हमने आईएसआई के साथ उनके 187 अड्डे ध्वस्त करके, वहां उनको पकड़ा, गिरफ्तार किया। इतना ही नहीं, मैं सोनिया जी से पूछना चाहूंगा कि जब संसद ने 'पोटा' पारित किया, क्या यह उचित है कि सिक्योरिटी की चर्चा करने वाले अपने राज्यों को कहें कि आप पोटा पर अमल न करिए।(व्यवधान)

श्री प्रियरंजन दासमुंशी : पहले वैको के बारे में राय दीजिए।(व्यवधान)

SHRI L.K. ADVANI: I am not yielding to you.

SHRI S. JAIPAL REDDY (MIRYALGUDA): Sir, the Home Minister of India has made an irresponsible statement. (*Interruptions*) The Congress Party has not asked any Chief Minister not to implement POTA, as has been placed in the Statute Book. (*Interruptions*) Such an instruction cannot be given by any party. We are aware of that. (*Interruptions*) I want the Home Minister to know this. (*Interruptions*)

अध्यक्ष महोदय : मंत्री जी बोल रहे हैं, आप बैठिए।

श्री लालकृण आडवाणी : इस संबंध में मैं समझता हूं कि हमारे सीपीआईएम के मित्र देश की सुरक्षा के बारे में ज्यादा चिंता करते हैं और इसीलिए चाहे इनकी पार्टी एनएसए (नेशनल सिक्योरिटी एक्ट) के पक्ष में नहीं हैं तो भी इनके एक मंत्री मेरे पास आए थे और उन्होंने कहा कि यह समस्या है और हमारी पार्टी इससे सहमत नहीं हैं। मैंने कहा कि आप पार्टी से बात करके इसका उपयोग कुछ लिमिटेड मामलों में करें तो करना चाहिए। उन्होंने ऐसा किया और इसीलिए पार्टी भले ही सिद्धांतत: पोटा के खिलाफ हो तो भी कभी यह नहीं भूलना चाहिए कि हिन्दुस्तान में कोई कानून नहीं है कि जो टैररिस्ट फंडिंग को रोक सके सिवाए 'पोटा' के।(व्यवधान)और टैररिस्ट फंडिंग पिछले दिनों में(व्यवधान)

श्री रामदास आठवले :अध्यक्ष महोदय, (व्यवधान)

अध्यक्ष महोदय :रामदास जी, आप बैठिए।

श्री शिवाजी माने : महाराट्र की जनता आपकी पार्टी को उसकी जगह बताएगी।(व्यवधान)

अध्यक्ष महोदय : बैठ कर बातें मत कीजिए।

श्री लाल कृण आडवाणी : दिसम्बर 2001 से आज तक लगातार 19 अलग-अलग मोड्यूल हैं, जहां से साढ़े चार करोड़ रुपए से अधिक पकड़े गए हैं, जो टैररिस्ट फंडिंग के लिए आ रहे थे। यह सब पकड़े जाते हैं, क्योंकि पोटा का उपयोग होता है। अगर हम पोटा का उपयोग नहीं करेंगे तो कुछ नहीं कर सकते, कोई अपराध ही नहीं है। इसलिए मैं अभी भी कांग्रेस पार्टी की नेत्री से निवेदन करूंगा कि अपनी सरकारों को कम से कम इससे मना न करें।(व्यवधान) जहां पर आवश्यकता हो, पोटा का उपयोग करें।(व्यवधान)

डॉ. विजय कुमार मल्होत्रा : जब ये जवाब दे रहे हैं तो ये लोग क्यों ऐसा कर रहे हैं, इनको रोका जाए।(व्यवधान)

MR. SPEAKER: He is not yielding.

SHRI S. JAIPAL REDDY : Sir, this is to place on record that such a direction was never issued by the Congress Party. I would request the hon. Home Minister to note this and acknowledge this. In fact, such a direction cannot be given by any Party when POTA, rightly or wrongly, is part of the Statute Book. Nobody can be directed not to implement it. It is not correct. Let the hon. Home Minister stand corrected. (*Interruptions*)

MR. SPEAKER: He has not yielded.

(*Interruptions*)

श्री लाल कृण आडवाणी : जिस प्रकार से मैंने पोखरण का उल्लेख किया कि दुनिया भर में फैले हुए भारतवासियों की इज्जत बढ़ाने में अगर किसी एक बात ने सबसे अधिक योगदान दिया है, तो वह है भारत द्वारा अणुशक्ति का आविकार करना और आणविक शक्ति बनना। उसी तरह से मैं मानता हूं कि जम्मू-कश्मीर की समस्या को हल करने में एक डिसाइसिव टर्निंग पाइंट आया। वह तब आया जब भारत सरकार ने, इलेक्शन कमीशन ने और तब की जम्मू-कश्मीर की सरकार ने मिलकर फेयर एंड फ्री इलेक्शन और ट्रांसपेरेंट इलेक्शन वहां कराए। जब प्रधान मंत्री जी ने पिछले साल 15 अगस्त को लाल किले से यह घोाणा की थी कि जम्मू-कश्मीर में चुनाव होने वाले हैं और हम वहां फेयर एंड फ्री इलेक्शन कराएंगे, तब कई लोगों ने इसमें आशंका जाहिर की थी, क्योंकि उस समय आतंकवादी कहते थे कि जो वोटर वोट डालने जाएगा, उसकी अंगुली काट दी जाएगी, जो कंडिडेट खड़ा होगा, उसको मार देंगे और जो प्रचार करने जाएगा, उसको बम से उड़ा दिया जाएगा। इसलिए बहुत से लोगों ने कहा था कि ऐसे वातावरण में कैसे वहां फेयर एंड फ्री चुनाव होंगे। लेकिन न केवल हमने ऐसा करके दिखाया, बल्कि जो लोगों को शंका थी कि अपने ढंग से करा लेंगे, पहले भी चुनाव कई तरह से होते रहे हैं। भारत सरकार ने दुनिया भर के पत्रकारों को कहा कि कोई भी वहां आ सकता है। दिल्ली में जितनी भी एम्बेसीज हैं, उनको कहा कि आप अपने आब्जर्वर्स भेज सकते हैं। विश्व के लोगों ने देखा और सारी दुनिया ने इस बात को स्वीकार किया कि हिन्दुस्तान में डैमोक्रेसी वास्तव में ईमानदारी से चल रही है। हमारे ऊपर पार्लियामेंट्री इंस्टीट्यूशन को अंडर माइंड का आरोप लगाने वाली वह पार्टी, जिसने 19 महीने तक हिन्दुस्तान में इमर्जेंसी लगाई।â€¦(व्यवधान)

हमारे ऊपर आरोप लगाते हैं और कहते हैं कि हमने अरूणाचल प्रदेश की सरकार को टॉपल कराया। सब जानते हैं कि वहां पर कांग्रेस पार्टी जीतकर नहीं आई थी, दल-बदल कराकर सत्ता में आई थी। दल-बदल कराकर वहां कांग्रेस पार्टी की सरकार बनी, फिर से दल-बदल करके लोग उधर चले गए, तो हम इसमें क्या करेंगे।(व्यवधान)

श्रीमती सोनिया गांधी : आपने इंदिरा गांधी को जेल में भेजा।(व्यवधान)

श्री लाल कृण आडवाणी : एन.एस.सी.एम.आई.एम. का आरोप हम पर लगाना, यहां सोमनाथ जी बैठे हैं, उन्होंने मुझे क्या कहा था त्रिपुरा के बारे में, मैं यहां नहीं कहना चाहूंगा, लेकिन जिस प्रकार से कांग्रेस पार्टी अनेक स्थानों पर(व्यवधान)

श्रीमती सोनिया गांधी : कई सदस्य थे। कई लोग थे, जो इमर्जेंसी के समय जेल में थे। इंदिरा जी को चिट्ठी लिखी कि मेहरबानी करके मुझे घर लाओ, मुझे निकाल दो जेल से।(व्यवधान) मेरे पास सब सबूत हैं।(व्यवधान)

अध्यक्ष महोदय : आप लोग बैठ जाइये।

(व्यवधान)

अध्यक्ष महोदय : सोनिया जी ने आरोप लगाया है, आडवाणी जी उत्तर देंगे। आप सब लोग बैठिये।

(व्यवधान)

अध्यक्ष महोदय : आप तो मंत्री रहे हैं, आप बैठिये।

श्री लाल मुनी चौबे (बक्सर) : इस बात के लिए इन्हें माफी मांगनी चाहिए।(व्यवधान)

अध्यक्ष महोदय : आप बैठ जाइये। मैं माननीय चन्द्रशेखर जी क्या कहना चाह रहे हैं वह सुनना चाहता हूं।

(व्यवधान)

श्री चन्द्रशेखर (बलिया, उ.प्र.) : अध्यक्ष जी, इस बहस में जिस तरह की बातें हो रही हैं, उस पर मैं कुछ कहना नहीं चाहता हूं। लेकिन नेता विपक्ष ने जो कहा कि इमरजेंसी में जो लोग जेल गये थे उन्होंने इंदिरा जी से चिट्ठी लिखकर कहा कि हमें घर लाओ। इस तरह का स्वीपिंग स्टेटमेंट बहुत ऑब्जैक्शनेबल है।(व्यवधान)मैं यह चाहूंगा कि अगर वे यह बात कहती हैं और उनके पास किसी की चिट्ठी है तो उस चिट्ठी को वे साया करें, लेकिन इस तरह से आरोप लगाना उचित नहीं है।(व्यवधान)

SHRI ARUN JAITLEY: How is she in possession of Government letters?. (*Interruptions*)

SHRI KIRIT SOMAIYA : We would like to know from the Leader of the Opposition, how she got all those Government documents. Sir, we would like to know how she got all those letters written to the Prime Minister. (*Interruptions*)

श्री विनय कटियार (फ़ैज़ाबाद) : जो उस समय देश छोड़ सकती हो, उस पर कैसे विश्वास किया जा सकता है।(व्यवधान)

MR SPEAKER: Please sit down.

(*Interruptions*)

अध्यक्ष महोदय : जो आरोप सोनिया जी ने लगाया है उस पर आप सभी को खड़े रहने की जरूरत नहीं है।

(व्यवधान)

MR SPEAKER: Please sit down.

(*Interruptions*)

अध्यक्ष महोदय : आप बैठेंगे नहीं तो सदन में चर्चा कैसे होगी?

(व्यवधान)

श्री किरीट सोमैया : सर, मैं जानना चाहता हूं कि सोनिया जी के पास सरकारी पेपर कैसे आया?(व्यवधान)

MR. SPEAKER: I have permitted Shri Advani to speak. Nothing else will go on record unless there is a point of order. This is not the way. You cannot disturb the House like this. Please sit down. जाधव जी, आप बैठ जाइये।

*(Interruptions) **

** Not Recorded*

MR. SPEAKER: Shri Advani, you please speak.

(Interruptions)

MR. SPEAKER: Let the debate go on. I am not permitting anybody else to speak.

(Interruptions)

***MR SPEAKER:** Please sit down.*

(Interruptions)

DR. VIJAY KUMAR MALHOTRA : Sir, I am on a point of order.

MR. SPEAKER: Ok.

DR. VIJAY KUMAR MALHOTRA : Sir, my point of order is (Interruptions)

MR. SPEAKER: He is raising his point of order. Please sit down.

(Interruptions)

अध्यक्ष महोदय : मैंने मल्होत्रा जी को पाइंट-ऑफ-आर्डर रेज करने की इजाजत दी है। इस तरह से सदन नहीं चल सकता है, जिस तरह से आप बोलना चाहते हैं।

...(व्यवधान)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, मेरा पाइंट-ऑफ-आर्डर यह है कि 1977 में इमर्जेंसी लगी और 1975-76 में Shrimati Sonia Gandhi was not a national of India (*Interruptions*) How does she get that letter? (*Interruptions*) In 1975-76, she was not a citizen of India. (*Interruptions*) इनके पास वह लैटर कैसे हैं। (व्यवधान)

MR. SPEAKER: I will not admit the points of order which are only to create disorder in the House. So, I will not listen to such points of order.

(*Interruptions*)

MR. SPEAKER: I have permitted Shri Advani to speak.

(*Interruptions*)

श्री लाल कृण आडवाणी : महोदय, मैंने आरम्भ में ही कहा कि मैं सोनिया जी की शैली का अनुसरण नहीं कर सकता, लेकिन मैं यह जरूर अनुरोध करूंगा कि चन्द्रशेखर जी ने उनकी टिप्पणी पर जो बात कही है, उसका वे उत्तर जरूर दें, क्योंकि हिन्दुस्तान में लाखों लोग उस समय कांग्रेस पार्टी द्वारा लोकतन्त्र में दमन के शिकार हुए हैं, जिनमें स्वयं श्री चन्द्रशेखर, श्री जयप्रकाश नारायण, श्री मोरारजी भाई, श्री अटल बिहारी वाजपेयी और उस समय के सदन के अनेक सदस्य थे। (व्यवधान)आप इमर्जेंसी को जस्टिफाई करने के आधार पर हम पर आरोप जरूर लगा सकते हैं। इसीलिए जो बातें यहां पर उठाई गई हैं, आपके उस रिमार्क्स के सिलसिले में, उसका स्पटीकरण दीजिए और वह पत्र सदन के सामने रखिए। (व्यवधान)

श्री श्यामाचरण शुक्ल (महासमुन्द) : इसका स्पटीकरण देश की जनता ने सन् 1980 में दे दिया था। (व्यवधान)

अध्यक्ष महोदय : आडवाणी जी भााण कर रहे हैं। उन्हें भााण करने दीजिए। उनको सदन में अपने पाइंट्स रखने हैं। वे जानते हैं कि समर्थन कैसे करना है, उन्हें समर्थन करने दीजिए।

...(व्यवधान)

अध्यक्ष महोदय : केवल आडवाणी जी का भााण रिकार्ड पर जाएगा। अन्य माननीय सदस्य कुछ भी कहें, उनकी बात रिकार्ड पर नहीं जाएगी।

श्री लाल कृण आडवाणी : अध्यक्ष जी, भारत की विदेश नीति का संचालन प्रधान मंत्री, श्री अटल बिहारी वाजपेयी जी जब वह विदेश मंत्री थे, तब से लेकर अब तक जिस सुचारू ढंग से करते आए हैं, उन्होने भारत की स्वतन्त्रता को अक्षुण्ता बनाए रखा है। यहां तक कि एक समय आया, जब कारगिल का युद्ध हुआ।

14.00 hrs.

कारगिल युद्ध के समय अमेरिका के राट्रपति ने पाकिस्तान के राट्रपति और प्रधान मंत्री को बुलाया। हमारे प्रधान मंत्री को भी निमंत्रण देकर कहा कि आप भी यहां आइए लेकिन हमारे प्रधान मंत्री ने कहा कि मैं वहां नहीं आऊंगा, वहां आने का सवाल ही नहीं उठता और आप ही उनसे बात करिए। प्रधान मंत्री जी ने साफ जवाब दिया कि मैं वहां नहीं आऊंगा और आप ही इसे करिए।

इतना ही नहीं, इसके बाद लगातार जिस प्रकार विदेश नीति का संचालन इन पांच सालों में होता रहा है, उसके परिणामस्वरूप पिछले पांच सालों में कम से कम 30 देशों ने जिन में यू.के. और फ्रांस जैसे प्रमुख देश भी हैं, उन्होंने सार्वजनिक रूप से कहा कि दुनिया की बड़ी बॉडी यूनाइटिड नेशन्स की सिक्योरिटी काउंसिल में भारत को स्थान मिलना चाहिए। इतनी उपलब्धि प्राप्त करने के बाद भी कोई कहे कि इंडिपेंडेंट फॉरेन पॉलिसी को अन्डरमाइन्ड कर दिया, यह कर दिया, वह कर दिया, ऐसे शब्दों का उपयोग करके भारत को अन्डरमाइन मत करिए।(व्यवधान)

MR. SPEAKER: Please sit down.

(*Interruptions*)

SHRI C.K. JAFFER SHARIEF (BANGALORE NORTH): Is there anything else that is to be undermined? You have undermined everything. (*Interruptions*)

अध्यक्ष महोदयः कृपया सदन में शांति बनाइए।

श्री लाल कृण आडवाणीः चाहे आर्थिक क्षेत्र हो, वैदेशिक क्षेत्र हो या शिक्षा का क्षेत्र हो, सभी क्षेत्रों में कोई यह दावा नहीं कर सकता कि हमने समस्याओं को हल कर दिया लेकिन जो समस्याएं बाकी हैं, उनका कारण यही है कि अधिकांश समस्याएं हमें आपकी सरकारों द्वारा विरासत में मिली हैं।(व्यवधान)

MR. SPEAKER: Shrimati Renuka Chowdhury, please sit down.

(*Interruptions*)

MR. SPEAKER: Shri Suresh Ramrao Jadhav, please sit down.

(व्यवधान)

अध्यक्ष महोदयः चौधरी जी, आप ऐसा मत करिए। ऐसा करना अच्छा नहीं होता।

(व्यवधान)

अध्यक्ष महोदयः उपप्रधान मंत्री की बात सुनिए। ऐसा करना ठीक नहीं है।

(व्यवधान)

श्री लाल कृण आडवाणीः जो प्रॉक्सी वार लगभग दो दशकों से चल रही है(व्यवधान)

आतंकवाद के खिलाफ जहां एक ओर हमारे सुरक्षाकर्मी लड़ रहे हैं, वहां दूसरी ओर हमने दुनिया भर में इंटरनेशनल ओपिनियन को मोबिलाइज किया। आज 15 देश ऐसे हैं जिन्होंने हमारे साथ वर्किंग ग्रुप बनाया है जिन में अमेरिका, कैनेडा, यू.के., फ्रांस, रशिया और चीन हैं। सब ने मिल कर ज्यौंट वर्किंग ग्रुप एगेन्स्ट टैरारिज्म बनाया है। जिस प्रकार हमारी सेना ने पहले के तीन युद्धों में हमारे दुश्मनों को पराजित किया, वैसे ही इस प्रॉक्सी वार में हमारी सिक्योरिटी फोर्सिज और जनता मिल करके इनको पराजित करेगी। मैं इस मामले में यह भी कहना चाहूंगा कि जम्मू-कश्मीर में जो सरकार है, उसमें कांग्रेस पार्टी भी है। जम्मू कश्मीर सरकार के मुख्यमंत्री मुफ्ती साहब हैं लेकिन उसमें कांग्रेस पार्टी भी है। उनको केन्द्र सरकार का लगातार सहयोग मिलता रहा है। हम मिल करके वहां विजय प्राप्त करेंगे। इसके परिणामस्वरूप और खास तौर पर पिछले दिनों प्रधान मंत्री जी के वहां जाने के बाद तथा प्रधान मंत्री जी की उस पब्लिक स्पीच के बाद वहां के वातावरण में जो परिवर्तन आया, उसके कारण आज वहां टूरिज्म भी फिर से शुरु हो गया है।

अमरनाथ यात्रा में फिर से डेढ़ लाख से अधिक यात्री गये हैं। पिछले पांच वाौं में कभी न कभी कोई घटना हो जाती थी, लेकिन इस बार ऐसी कोई घटना नहीं हुई। सारा काम शान्तिपूर्वक हो गया।

अध्यक्ष जी, मुझे इस बात की भी खुशी है कि पिछले दिनों हमारे प्रयत्नों के कारण, जब यू.ए.ई. सहयोग नहीं देता था, उसने सहयोग करना शुरु कर दिया है। यहां के आतंकवादी भागकर वहां जाकर शरण लेते थे, पाकिस्तान में शरण लेते थे और वहां से दुबई चले जाते थे। अगर अब कोई आतंकवादी दुबई चला जाता है तो वहां की सरकार सहयोग करके उन्हें यहां वापस भारत में भेज देती है। इस कारण बहुत सारे लोग पकड़ लिये गये हैं।

अध्यक्ष महोदय, मैं अंतिम बात कहकर अपना वक्तव्य समाप्त करूंगा। मैंने अमरीका में इस बात को कई बार कहा। मैंने कहा कि वे कभी-कभी हमें कहते थे कि "You are exaggerating our clout with Pakistan." आप हमारा क्लाउट एग्ज़ागीरेट करते हैं। मैं उनसे कहता था कि मैं एग्जागीरेट नहीं करता और मैं मानता हूं कि आपके एक इशारे पर अगर वे अल-कायदा के 501 अपराधी आपको दे सकते हैं, अलकायदा के सदस्य आपको दे सकते हैं, अगर आप कहें तो वे 20 आतंकवादी हमें क्यों नहीं दे सकते? इसलिये मैं आपकी बात नहीं मानता हूं। अलबत्ता, मैं आपको बताना चाहता हूं कि दुनिया में हिन्दुस्तान ही एक ऐसा देश है जहां इंडोनेशिया को छोड़कर सब से अधिक मुस्लिम समाज हमारे यहां है। क्या यह सिग्निफिकेंट बात नहीं है कि 500 अल-कायदा लोगों में से एक भी भारतीय नहीं है। अगर इसका कारण मुझसे पूछे तो मैं कहूंगा कि उसका कारण हिन्दुस्तान में लोकतंत्र vibrant and vigorous institution. है। हिन्दुस्तान में लोकतंत्र है और लोकतंत्र होने के कारण हमारे यहां पर इस प्रकार की फंडामैंटेलिज्म कांसट्रेंट है, गुंजाइश कम है। ऐसा नहीं कि नहीं है, है और होता है। इसलिये पार्लियामेंटरी इंस्टीट्यूशन्स अबोलिश हो रही है, डैमोक्रेसी खत्म हो रही है, उस प्रकार की भााा जिस प्रकार से बोली गई है, मैं उसे ठीक नही मानता हूं। हिन्दुस्तान में अगर हर मामले में बॉयकॉट होगा और हम रक्षा मंत्री को सुनने के लिये तैयार नहीं होंगे, अगर यही एटीट्यूड होगा तो यह लोकतंत्र नहीं है।

अध्यक्ष जी, मैं इतना और कहना चाहूंगा कि शिमला में कांग्रेस की मन्थन बैठक हुई थी जिसमें कहा गया कि हम गठबंधन के लिये तैयार हैं। इसका कारण यह है कि पिछले पांच वाौं में सारी दुनिया चकित रह गई कि इतनी ज्यादा पार्टियां लेकर श्री वाजपेयी जी सरकार कैसे चला रहे हैं, तीन-तीन पार्टियों की सरकार नहीं चलती। पचमढ़ी के बाद, अगर शिमला में तबदीली आई है तो उसका प्रमुख कारण यह है कि यह गठबंधन इसलिये सफल हुआ क्योंकि 1998 में माननीय अटल बिहारी वाजपेयी जी को सहज नेता स्वीकार करने को हिन्दुस्तान की सभी पार्टियां तैयार हुईं। जब तक यह स्थिति पैदा नहीं होती, तब तक वहां कुछ होने वाला नहीं है। अपोज़ीशन का गठबंधन ऐसे ही चलेगा, इस प्रकार के शोर-शराबे को लिये अपोज़ीशन का गठन होगा। मैं कभी-कभी सोचता हूं कि अच्छा होता यदि यहां जर्मनी की तरह की व्यवस्था होती। अगर 'नो कांफिडेंस मोशन' लाना चाहते हो, वह तब लाओ जब आप आल्टरनेटिव लीडर का नाम बतायेंगे। इस प्रकार से 'नो कांफिडेंस मोशन' नहीं आयेगा। अगर ऐसी व्यवस्था यहां होती तो शायद 1999 में जब एक वोट से आप लोगों ने हमारी सरकार को पराजित किया था, तब 'नो कांफिडेंस मोशन' नहीं आ सकता था और आज तो यह आ ही नहीं सकता है।

श्री शिवराज वि.पाटील : किस नियम के तहत आपने यह बात कही कि लीडर ऑफ अपोजीशन अविश्वास प्रस्ताव नहीं ला सकतीं।(व्यवधान)

MR. SPEAKER: The next speaker in the debate will be Shri Somnath Chatterjee. Please keep silence in the House.

(*Interruptions*)

अध्यक्ष महोदय : प्लीज शांति रखिये। जो माननीय सदस्य बाहर जाना चाहते हैं, वे जाएं, लेकिन शांति से जाइये।

श्री प्रियरंजन दासमुंशी : सर, हाउस को शांत करें। Please bring the House into order. (*Interruptions*) I know, they have no respect for the Opposition Parties. (*Interruptions*)

अध्यक्ष महोदय : अभी श्री सोमनाथ चटर्जी बोलने वाले हैं, जो मैम्बर्स बाहर जाना चाहते हैं वे आपस में बातें न करें। Please keep silence in the House. The House desires to listen to Shri Somnath Chatterjee's speech.

(*Interruptions*)

श्री सोमनाथ चटर्जी : सर, सबको इतनी भूख लगी है कि सब चले गये।

SHRIMATI SUSHMA SWARAJ: Sir, everybody seems to be in lunch mood. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : सर, डिबेट का समय शाम को साढ़े छः, सात बजे तक कर दीजिए।

14.12 hrs

The Lok Sabha then adjourned for Lunch till forty-five minutes.past Fourteen of the Clock.

14.48 hrs.

The Lok Sabha then reassembled after lunch till forty-eight minutes past Fourteen of the Clock

(MR. SPEAKER in the Chair)

MOTION OF NO-CONFIDECE IN THE COUNCIL OF MINISTERS-Contd.

श्री सोमनाथ चटर्जी (बोलपुर) : माननीय अध्यक्ष जी, मैं मार्क्सवादी कम्युनिस्ट पार्टी की ओर से इस अविश्वास प्रस्ताव का समर्थन करता हूं।

महोदय, जिस तरह से मौजूदा सरकार ने अपने चार साल के कार्यकाल में जनता पर विभिन्न तरीकों से बोझ बढ़ाया है और जिस तरीके से यह सरकार भ्रटाचार में लिप्त है, (व्यवधान)

श्री सुदीप बंद्योपाध्याय (कलकत्ता उत्तर पश्चिम) : अध्यक्ष महोदय, क्या माननीय सदस्य इसी प्रकार से पढ़कर बोलेंगे ?

श्री सोमनाथ चटर्जी : हिन्दी में पढ़कर बोलना भी चलता है।

अध्यक्ष महोदय : आपको तो प्रसन्न होना चाहिए कि माननीय सोमनाथ चटर्जी हिन्दी में बोल रहे हैं। इसके लिए तो इनकी सराहना करनी चाहिए।

SHRI SOMNATH CHATTERJEE : Sir, I can tell my friend कि मेरी मातृभााा हिन्दी नहीं है, लेकिन फिर भी मैं हिन्दी में बोलने का प्रयास कर रहा हूं। इसीलिए पढ़कर बोल रहा हूं।

SHRI SUDIP BANDYOPADHYAY : We are happy.

श्री सोमनाथ चटर्जी : अध्यक्ष महोदय, वर्तमान सरकार के शासनकाल में भ्रटाचार में बढ़ोत्तरी हुई है। जिस तरह से हमारे देश की रक्षा के लिए जो जवान अपनी जान की कुरबानी देते हैं, मौजूदा सरकार ने उनकी कुर्बानी का भी फायदा उठाया और हमारे जवानों की दुर्गति की।

अध्यक्ष महोदय, जिस तरह देश की कृाि और उद्योग के ऊपर दुप्रभाव पड़ा है, साम्प्रदायिकता को फैलाया गया है, मजदूर और कर्मचारियों पर हमला किया गया है, उनकी रोजी-रोटी को छीन लिया गया है, किसान खुदकुशी के लिए मजबूर हुआ और बेरोजगारी कई गुना बढ़ गई है।

अध्यक्ष महोदय, चुनाव के समय का फायदा उठाने के लिए और जनता को गुमराह करने के लिए जो वायदे इस सरकार ने किए, वे आज गलत साबित हुए। इन्हीं कारणों से मौजूदा सरकार को हटाना जरूरी हो गया है। मै विरोधी दल की नेत्री को इस अविश्वास प्रस्ताव को लाने के लिए बधाई देता हूं और आम जनता से अपील करता हूं कि वे जल्द से जल्द ऐसा कदम उठाएं ताकि एक धर्मनिरपेक्ष और देश की एकता के लिए, जनता की भलाई के लिए जो दल या गुट काम करे, जनता उसका साथ दे तथा उसे सरकार बनाने का मौका दे ताकि जनता के हित के लिए एक काबिल सरकार बन सके।(व्यवधान)

डॉ.विजय कुमार मल्होत्रा : आपने हिन्दी में भााण दिया, उसके लिए आपको बहुत-बहुत बधाई।

SHRI SOMNATH CHATTERJEE : Mr. Speaker, Sir, I support this Motion fully on behalf of my party because we believe that it is our patriotic duty to try according to the democratic process to get rid of this anti-people Government. We know that this Motion is likely to be defeated because of the temporary majority which has been contrived by most tenuous, totally unprincipled and a glaringly opportunistic and weird combination called NDA, but I have no manner of doubt that the vast majority of the people outside this House, especially those who have to face the serious problems created by the mis-governance of the NDA combination and those people who believe in probity and do not support corruption, those who believe in the secular traditions of the country and who are guided by the national interest, have already decided to consign this concoction to the dustbin of history and that is the opportunity they are waiting for today.

Sir, I am told that today, there was a meeting of the NDA, presided over by the Prime Minister. They are entitled to do it. I have no quarrel with that. What is it that keeps this so-called National Democratic Alliance together? Certainly, they do not have common ideology and they do not have any common objective either, but what is it that keeps them together? It is sharing of loaves of office.

I hope, the Deputy Prime Minister will come here. Today, he showed great nervousness. The *Loh Purush* was very nervous today. I found him nervous for the first time today. The Deputy Prime Minister has been candid enough, which on earlier occasion I had appreciated. He has said that the BJP is in power today because of the *rath yatra* he had taken out. He has openly denounced any question of having a common ideology for NDA partners because he says what can be a common ideology there. Their only objective is to remain in power and, Sir, I have been adding, by hook or by crook.

Sir, today the governance of this country is in the hands of this motley combination -- without any policy, without any ideology -- only because they want to enjoy the fruits of power.

Today, I read in the newspapers that our very good friend Shri Vaiko would be here. I would have been very happy to see him here because this is his proper place. I understand that he will be brought for voting only, and I hope not in handcuffs. Let him come. I expected, after reading the newspaper reports, that he will come back here. But, he has been detained under a draconian law that he himself strongly supported, sitting here, expecting that that law will be utilised against terrorists. But, he became, as I had forecast, that he would be one of the first victims, and he became so. We are very sorry, he has lost his freedom today because of that draconian law. But, the reality is that his main ally, that is, BJP has showed utter cowardice, and has made compromises with the politics of evil by kowtowing to the whims and caprices of a Government in a State because they have 11 votes here. Today, the liberty of Shri Vaiko has been traded for 11 votes in Lok Sabha. This is the position of this Government.

Sir, I know that Shri Vaiko may be brought here tomorrow for casting his vote and that would be a very short reprieve. But, he will win back his freedom if this No-Confidence Motion is passed, and not so long as this Government remains.

Sir, what are the achievements of the Vajpayee Government which are told to us. What has been achieved in this country? Which section of the people has been benefited? What rights of the people have been upheld? Is there no

greater impoverishment of the common people, and people in the rural areas? Is there no greater unemployment today in the country? Is there no serious attack on established institutions? The education system has been selected by this Government for a sinister attack, for the purpose of communalising and saffronising the textbooks.

Sir, corruption has reached Nadir-Shahi proportions. Shri Advani is a very good friend of mine. I came together with him in Parliament in 1971. I had the great privilege of working with him in many Committees. He said that the words 'arrogant' and 'capricious' used by the Leader of Opposition should not have been used. I hope Sir, he does not mind if I call his Government anti-people, and communal because communalism is their only issue. Sir, has there been no calculated and brutal attack on the democratic rights of the people? Is POTA not being misused for their own political benefits? Sir, the country's economic interest has been sold-off. It is not being said by us alone, but there are many hon. Members here. I do not know what will be the speech of Shri Khaire today on this. Are you supporting me on this? Are not you? Have you changed your stand?

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): No change. मैं अपनी भूमिका रखने वाला हूं, उस समय दादा भी हाउस में होने चाहिए और विपक्ष की नेत्री भी होनी चाहिए।

अध्यक्ष महोदय : दादा कौन है?

SHRI SOMNATH CHATTERJEE : I was trying to take some sustenance from him.

15.00 hrs.

Sir, there is a deliberate sale of our country's vital economic interests at the dictates of an imperialist power, which is now called sole super power, and they are getting inspiration, if not sustenance, from that country. Whatever may be said, I shall try in my humble way to show how our national foreign policy has become a totally partisan foreign policy just to keep some country happy.

To many people in this country, as to us, this Government represents today some die-hard, communal and fundamentalist minority, which is bent upon to remaining in power to indulge in divisiveness on the basis of religion. Today, Shri Vajpayee is showing more attachment to RSS Charter than to the Constitution of India, which is a glorious document.

We were being told that our country has progressed in every manner, and our hon. Deputy Prime Minister referred to an article written by one of our former distinguished Members of this House, namely, "since the dawn of the millennium this country has progressed." He is a very eminent person. I did not know of his authorship so long, but I admire that he has taken the pains to express his views. Probably, Shri Advani has forgotten that this country, under the dispensation of this Government, has achieved a dubious distinction of occupying 127th position among the list of countries, as per the report, not of us but the Human Development Report of UNDP for the year 2003. Having dropped below Botswana and even Palestinian States, who have suffered greatest attacks -- from 124th position, it has come down to 127th position -- we find the unseemly spectacle of their thumping the desks that we have developed this country!

Why are we supporting this No-Confidence Motion? There are serious differences still; there were and still are in many matters, so far as the Congress Party is concerned. We have not exonerated them ever for the declaration of Emergency, but does that inspire you? Just because they had made this mistake -- that is why, they are here -- and just because they had also committed sins earlier, do we have to tolerate a combination like this, which has decimated the Constitution of India, which had denigrated the biggest institutions of this country and which has declared a war on the common people of this country by depriving them of their livelihood, of their employment opportunities, of their right to live a decent life? Nobody feels ashamed that in this country ordinary peasants are committing suicide! Not one word of remorse I heard from Shri L.K. Advani.

Many of the peasants have committed self-annihilation, committed suicides, in the States which are supposed to be very advanced States. I am not happy; as an Indian, I feel ashamed. I am sure, most of us feel ashamed when any peasant, any farmer, in this country commits suicide because he cannot face the challenges of his livelihood or his very existence.

Considering all these matters, I shall try to elaborate some of them. I feel it has become the duty of every Indian - in the national interest; in the interest of India's honour, its unity and integrity; and for the sake of peasants, workers and the unemployed youth - that we should endeavour seriously to weed out this cancer from our body politic.

There have been promises made by NDA galore. Nearly four years have elapsed. We have forgotten what their promises were to this country. There was an elaborate manifesto, the BJP Manifesto. They have not given up any one of their demands. They have not given up their demand for temple construction, their demand for repeal of Article 370 of the Constitution, their demand for a Uniform Civil Code, their demand for ban on cow slaughter and so many other things. They say, "Well, we are keeping them for the time being under the carpet because otherwise we cannot have this motley combination of 28 parties. If we do not do so, how can we remain in power? Power is our only objective. Therefore, we will make compromise with our policies and programmes. We are not giving them up."

I pity their allies. Do they have any sense of honour and dignity? The BJP has openly proclaimed that it shall fight the elections in the States which are coming up later this year, alone because they feel that their allies are

irrelevant. You do not exist for them. For coming to power, they do not have to go to you, kowtow to you and give you prize posts in the Cabinet. That is why they shall fight on their own. They shall fight on the BJP agenda. They shall not fight on the NDA agenda. This is the true colour of the BJP. Whenever it suits them, they will take a particular posture. When something else suits them another time, like a chameleon changes colours, they will take another posture. This is what has happened.

With the help of DAVP and Prasar Bharati, they cannot go on misleading the people all the time. What were their assurances? This Government came to power on the basis of what is called the NDA manifesto. It seems to me sometimes like a collection of jokes. Yesterday, when I was re-reading it, it seemed nothing but a collection of jokes. What would they do? It says:--

> "In the economy, we will continue with the reform process, give it a strong *swadeshi* thrust to ensure that the national economy grows on the principle that India shall be built by Indians."

Is it not a joke, Sir, after four years of their rule? I am sure you will also share my view, though you cannot express it, and I am sorry for that. It further says:

> "We will bring the GDP growth to seven to eight per cent and control the disease. "

It says:

"*Berozgari hatao* - eradicate unemployment - is our call."

The Leader of Opposition rightly cautioned us that we should not raise the question of unemployment because it disturbs our Prime Minister.

The agenda further says:

> "*Swadeshi* is not re-inventing the wheel. It means that we will facilitate the domestic industry to gain enough muscle to compete with the multinational companies in the local and global markets. We want domestic companies to flourish and acquire a transnational status."

How many companies have acquired that status, except one special and favoured one? Everybody knows which one that is. How many companies are there fighting against the transnational companies?

Then there is another NDA commitment.

> "We will earmark 60 per cent of the planned funds for public investment in agriculture, rural development, irrigation, and by diverse incentives, including tax shelters, achieve a quantum leap in agricultural production so that the agriculture, horticulture, etc becomes a vehicle for growth resulting in enhancement of the purchasing power of the people. "

I would like the hon. Prime Minister, with all humility, to tell this country as to how this clause has been fulfilled in his four years of governance.

Sir, then they had said:

> "We should be able to have a growth which will enhance the purchasing power of the people. "

I will come to it. It is the Government record.

Then, they have said about labour. I am glad that the Minister is here. Probably, he will feel ashamed to look at me.

About the labour they had said:

> "We will make labour both organised and unorganised, equal and plough faster in the production of the nation's wealth and its progress. Laws relating to equal pay for equal work for men and women shall be strictly implemented. "

Then, there is a heading "Eradication of Unemployment" saying, 'recognising the right to work to every citizen, the main thrust of the new Government will be *berzogzari hatao.* As against the present trend of jobless growth, our Government will measure growth by generation of gainful employment.'

Then, they had said that they will take strategic and pro-poor policy; they will ensure food security for all; they will improve the public distribution systyem; they are committed to total eradication of illiteracy.

Now, Netaji here, sitting next to me, will be angry. Even then, I have to remind this House and the country that it was their commitment for reservation of 33 per cent seats in Parliament and State Legislative Assemblies for women.

Sir, they had said that the necessary electoral reforms will be introduced on the basis of the recommendations of the Goswami Committee, Indrajit Gupta Committee, and the Law Commission, all of which have now been jettisoned, Mr. Speaker, Sir.

Then, they had said about corruption. About corruption, only three-four lines are there. They had said:

> "We will enact the Lokpal Bill (no comment is there) with adequate powers to deal with corruption charges against anyone including the Prime Minister. "

About the administration of justice, they had said:

> "We shall not allow discrimination between rich and the poor, empowered and the powerless, the rest of the majesty of law and the objectivity of the State "

I think, it is enough to read their manifesto to show how utterly this Government has failed in every sphere of their commitments and every sphere of national life. Sir, the point, which is important is that who are the victims of this mis-governance. Who are the victims of the malfeasance on the part of the Government? They are the common people, the rural people in the rural areas, those who live in slums, ordinary people living on the pavement in India after 56 years of Independence, people dying of starvation, without any treatment. Child mortality, I believe, is still the highest in this country. Women are subjected to the illegal demands for dowry and what not. On all these issues, nothing has been said.

Sir, the first intervention that came from the Government side was by no less a person than the Deputy Prime Minister of India. He said, "Why have you brought this No-Confidence Motion, I do not understand. However, I am happy." Very well, he is happy, and he is happy with these performances! That is why the people of this country have decided. This Government is completely oblivious. I charge this Government to be completely unconcerned and oblivious of the real sufferings of the people of this country. They are busy looking after themselves!

Sir, I cannot use strong words. Mr. Advani said "भारत की इज्जत बढ़ी है, ज्यादा हुई है।"We saw that almost every week one or other officer from the office of the Secretary of State, US is coming here. What are they doing here every week or every month? You are having joint exercises with their people.

Mr. Speaker, Sir, Shri Advani was taking credit that when he went to see Microsoft at Seattle, he found so many Indians. Sir, in four years, this Government has not equipped them in such a manner that they will get jobs here. Whatever is being done by the student community in this country, either in the sphere of education, or in the areas of technology or software, is in spite of this Government. It is because this Government had created such a serious joblessness in this country that they are forced to go outside to earn their livelihood, although, they have equipped themselves to meet the challenges anywhere and everywhere. Therefore, the credit does not belong to NDA. Shri Amitabh Bachchan has said "Since the dawn of this millennium, the country has progressed." Sir, I sympathise with Shri Advani. Of all persons I have such a high regard for his commitment, and to his ideology also! Some of them are very destructive ideologies! It seems that he has found no other person than Shri Arun Shourie as his teacher. What a teacher he is! (*Interruptions*) I do not know as to what will be tomorrow's admonition from RSS headquarters at Nagpur, if today the Chief of RSS finds that Shri Advani is being influenced by Shri Arun Shourie, who is indulging in the selling spree of public enterprises in this country. I can say nothing more. I must confess that I was one of the voracious readers of Shri Shourie's articles. Those were the days of Bofors and other news, and every morning I used to wait anxiously as to what news would come out. I am sure, Nitishji also used to do that until he got into bad habits of his company. Of course, he was almost become an idol for the large sections of the people of this country. That Arun Shourie and today's Arun Shourie, is with a small 'a' and a small 's', I can say only this and nothing more.

Shri Advani said that *Pokharan* has been a turning point. What? How have we benefited from it? How is this country, where nearly 50 per cent plus people are below the poverty line, where you cannot create jobs, where you cannot provide investments in rural sector, for example in agriculture; and where even the public enterprises cannot sustain which have contributed substantially to India's economic development, benefited by this? You have thought fit to spend on this. It is because that will show how powerful the Hindus are under the leadership of Shri Atal Bihari Vajpayee, who owes his allegiance to RSS and Viswa Hindu Parishad.

Sir, we cannot forget that the Prime Minister going abroad - he goes abroad as Shri Atal Bihari Vajpayee, the Prime Minister of India. It is not a question of any personal criticism. But when he goes abroad, he represents the country. When he goes to a meeting and says: "I am first of all a *pracharak* of RSS. What is the message given to people of this country by this?" (*Interruptions*) The Prime Minister's *gaddi* may go. (*Interruptions*)

SHRI KHARABELA SWAIN (BALASORE): You are thoroughly mistaken. He never said this.

SHRI SOMNATH CHATTERJEE : He said that the Prime Minister's *gaddi* is uncertain, but what is more important is

that he was a life long *pracharak* of *Rashtriya Swayam Sevak*. ...(*Interruptions*) As an organisation I have nothing to do with RSS. I am happy that I have nothing to do with RSS. But without any disrespect, I hope that *Swayam Sevak* is not literally translated to mean 'serve yourself'!

Shri Advani has referred to the allegations against the Defence Minister. There is nothing personal. Everybody knows in this country what was he in 1970s. He had played a glorious role in India's trade union movement, fighting for the working class. Our question is not addressed to him. Our question is addressed to the Prime Minister.

A Minister resigned. Initially he was hesitating to resign. Then he resigned. The Prime Minister was hesitating to accept his resignation. Then, one very important political party, an ally in the NDA, resigned. It came out protesting against the delay in acceptance of the resignation. I did not say that alone. The NDA was minus one. Then, it was accepted.

Then, the Ex-Minister goes on the Television, although he was not entitled to. He addressed the nation as an Ex-Minister through Doordarshan and said that he was committed to it and that he would give his assurance. He further said that he would never go back until he was exonerated.

He has not been exonerated till today. I would like to know from the Prime Minister what was the change of circumstances and what were the compelling circumstances which made Shri Atal Bihari Vajpayee as the Prime Minister of India, to induct Shri George Fernandes again. Till today there is no explanation given. It is for his conscience. He has to tell the people. ...(*Interruptions*) I did not disturb you. Please do not disturb me.

Shri George Fernandes gave an undertaking to the people of this country on the official media that he would not join until he was exonerated. Why was he taken in? Till today, hon. Prime Minister has not replied.

I believe one of the reasons for bringing forward this Motion of No-Confidence was to get our elusive Leader of the House in the House! When major issues come up, he is conspicuous by his absence or silence. Nobody bothers. Mr. Speaker, Sir, you are trying to see that this House runs properly, but the Leader of the House does not bother.

When major issues come up before the public, the Opposition is not consulted and we are not taken into confidence. Can any instance be given by the hon. Prime Minister or by the Treasury Benches or by the most voluble spokesperson that we have not responded? The spokesperson is very well dressed today. ...(*Interruptions*) He is a handsome person.

Has ever any explanation been given? Can anybody challenge us saying that when the Prime Minister had called the Opposition, we have not responded? Have we not responded with a spirit of cooperation? We have cooperated with the Government on every decision. With regard to Jammu and Kashmir situation, we said that we strongly support. We said that it was their job and that we shall not stand in the way. It was a very difficult job of maintaining internal security of the country. We said that please for Heaven's sake, do it; we would support them.

They wanted to stop the action. We said, "Yes". They wanted to resume it and we said, "Yes, do it". The Government today cannot say that the Opposition stood in the way. We never did that. Either on the question of PDS or any other question, whenever we have been called, we extended our cooperation. Only on one occasion we had to oppose, when a meeting was called for POTA. I do not remember whether hon. Prime Minister was there during a discussion on this. Probably, the hon. Home Minister, hon. Deputy Prime Minister, presided over the discussion. Excepting that, on no other occasion we had objected. But, we find that Government makes its own decisions on major issues. When we ask, the hon. Prime Minister does not come. Hon. Speaker tries to narrow the differences, but there is no response. Probably, today I am happy but it is also a lesson to us that if we want the Leader of the House in the House, we will have to move a No-Confidence Motion against him.

Mr. Deputy Prime Minister talked about a number of roads and buildings that have been made, but who will drive on them? Whatever one may say, interlinking rivers is still an utopia. Nothing is to be done during our lives at least. So many young people are here. Maybe this could happen in their life times but not in my lifetime. He had talked about great advance in IT. He had said that it is nothing but negaholics. He had said that POTA was necessary to stop terrorist funding. I do not know from which place Shri Vaiko is getting money! Where are our MDMK friends? Where are they? Dr. Krishnan?...(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Please address the Speaker.â€¦ (*Interruptions*)

SHRI SOMNATH CHATTERJEE : You do not have to teach me now.

It has been used against workers, opponents and Government servants. It has been used to declare illegal strikes in this country.

He had said that since the Congress imposed emergency, it should not talk of democracy. They imposed emergency in 1975, for which they had to pay. I am happy that they had paid for it. They deserved to be rejected by the people. But shall we embrace you because of that?

DR. VIJAY KUMAR MALHOTRA : You did embrace us in 1977.â€¦ (*Interruptions*)

SHRI SOMNATH CHATTERJEE : We did not embrace you....(*Interruptions*) In that case you had also embraced

us.

DR. VIJAY KUMAR MALHOTRA : It is one and the same thing.

SHRI SOMNATH CHATTERJEE : We did not embrace each other but had joined hands to support a Government which would bring back democracy into the rails. We did it. I remember, Sir. I am not disclosing any secrets.â€¦ (*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : Shri Jyoti Basu and Shri Advani jointly addressed a public meeting in the city of Kolkata for defeating Shri Rajiv Gandhi. So, it is not correct. They joined hands together and appealed to the people to defeat Congress. CPI(M) and BJP were all together.â€¦ (*Interruptions*)

SHRIMATI MARGARET ALVA (CANARA): Today, where have you gone? How have you forgotten your past?...(*Interruptions*)

MR. SPEAKER: No interruptions, please.

...(*Interruptions*)

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): I do not want to disturb the House. If you want a clarification, I can reply....(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Yes, both of us were supporting Shri V.P. Singh's Government from outside. But did you not ask yourself - when we were sitting on the same side − why both of us were supporting the particular Government that was set up here? Why did we both support that Government when we had so much against each other? It was because that was the urgency of the situation. That was the requirement for the nation.

Do you not realise today as to why we are opposed to each other? It is because of your agenda. Shri Malhotra may tell us what is the Government's real agenda. I would like to ask the Government, is not dividing the nation on the basis of religion its main agenda. It has been shown in the recent elections in different State Assemblies. Except Gujarat where you have fought elections on the dead bodies of innocent people, you have lost everywhere. Why are people so much against you if you are such bosom friends of their's? The people of Jammu and Kashmir have also given you their real judgement. With great difficulty, you have got only one member − *ekamevam adwitiyam*. This is your position in Jammu. You have to survive as parasite of various parties and you only want parasites to be with you. This is the bane of this country.

I felt I should deal with some of the issues raised by our celebrated Deputy Prime Minister. Before I conclude, let me read the charter of commitments in the NDA manifesto. Shri Khaire is a party to it. It says that India shall be built by Indians, *berozgari hatao*, major growth by generation of gainful employment, a hunger-free India, food security for all, health for all, potable drinking water to all villages, eradication of illiteracy, primary education to be made free and compulsory up to class V, elimination of child labour, present day national charter for children, and comprehensive administrative reform. I would like to know which one of them has been done. I challenge this Government to tell us which one of your commitments − which are almost like Ten Commandments or probably little more − has been fulfilled. This is the position. You are giving us lectures on propriety. You are giving us lectures on democracy. You are giving us lectures on your commitment to the nation. There is a limit to joke. You play hoaxes with the people. That is why, the people outside are ready. They are just waiting for the elections to be held and to send you where you belong to.

As regards security position in this country, I am not blaming Shri Advani. But this Government has not succeeded so far in containing terrorism in this country.

MR. SPEAKER: Shri Somnath Chatterjee, how much more time you would take?

SHRI SOMNATH CHATTERJEE : Sir, I will take a little more time than my allotted time.

MR. SPEAKER: Your time is already over. Your Party's time is 45 minutes.

श्री अनिल बसु (आरामबाग) : अध्यक्ष महोदय, सोमनाथ जी ने हिन्दी में भााण शुरु किया, इसलिए उस समय को निकाल दिया जाए। â€¦(व्यवधान)

श्री सोमनाथ चटर्जी : उस टाइम को ऑमिट कर दिया जाए। â€¦(व्यवधान)

अध्यक्ष महोदयः मैं टाइम एक्सटैंड करने के लिए तैयार हूं, यदि आप हिन्दी में बोलेंगे।

â€¦(व्यवधान)

अध्यक्ष महोदयः यदि आप हिन्दी में बोलेंगे तो मैं आपको और टाइम दे सकता हूं।

SHRI SOMNATH CHATTERJEE : I shall end with Hindi. Till then, you kindly permit me.

I am not blaming for the sake of blaming Shri Advani. I know they have tried to contain the security situation. Shri Swami is sitting here. He is a very loveable Minister. But I do not know how much power he has got in the Ministry of Home Affairs though. My good friend Shri Harin Pathak is doing some good work by trying to help the old

pensioners. I am not blaming them. It is very difficult. But one thing I want to say is that till today you have not been able to eliminate terrorism. Contained you have some because the people of Jammu and Kashmir have shown exemplary courage. The people of Jammu and Kashmir have shown exemplary attachment to democratic rights and I salute the people of Jammu and Kashmir for the wonderful response that they had given when the call came for exercising the constitutional right. I was very happy. I had an occasion to go there along with the Members of the Standing Committee on Information Technology. We called a meeting there and so many people came. They said that you give us mobile telephone.

They want to come back to the mainstream, lead a normal life and participate in the industrial development of Jammu and Kashmir in the normal avocations of life. Then and there I had sent a FAX message to Shri Advani through the BSNL there saying, `please consider favourably their request for mobile telephones'. I am thankful to Shri Advani for his prompt reply. As soon as I came back I got his reply wherein he had said that the Home Ministry has cleared it and it is awaiting the clearance of the Defence Ministry. That is what is needed. But till today the situation is still grave. One has to remain extremely vigilant.

Sir, the same situation is prevailing in the North-Eastern part of India. On 14th of August there were two simultaneous attacks in the Khowai sub-Division of Tripura where 30 innocent people including 13 women were killed and nine people including five women were injured. I, at the request of the Chief Ministers and on their behalf, had met him. The Chief Ministers of both the States, of my State West Bengal and also of Tripura, had come here and requested the hon. Deputy-Prime Minister for strengthening the para-military forces there. They have drawn the attention of the Home Ministry to the inadequacy of the Forces there. I am not reading, for the sake of time, what all demands have been made by them. I earnestly request Advani ji, two hon. Ministers of Home are present here, to please consider their request for strengthening the para-military forces in the State so that the lives of the innocent people may be saved.

Sir, in regard to POTA what we apprehended has happened. I would like to know which incident of terrorist attack in this country has been prevented because of the promulgation of POTA? How many political workers have been detained? How many trade unionists have been detained? We were shocked when we found in one of the States, which is now having a close liaison with the Ruling Party here, strikes have been banned. They applied ESMA against Government servants. They had dismissed lakhs of employees. We had expected that the Government of India, at least Shri Atal Bihari Vajpayee, would say one sentence about those people, they are citizens of India, who were dismissed under ESMA. The right to strike is being banned. Now the Supreme Court has banned strikes. What is the response of the Government? Where is the Minister of Labour? Has he fled? But not one word has come. Is it not shameful for a Government to have done so if they say that they are Government of laws and not of men? If it was so, then this Government should have condemned this misapplication of POTA and ESMA against the working class of this country. How would they have faith in this Government? Shri Swamy, how do you expect that the working class would trust you?

Sir, so far as the Supreme Court judgement is concerned -- with all respect to the learned judge, we have said, I have also said − it is an unfortunate decision, a decision that only looks after the interests of the employers. The judgement has said that they should go to a Tribunal. Which Tribunal would they go to? Mr. Speaker, Sir, you have got vast experience. How many cases are pending in the Tribunals? How long does it take to decide a case if the workers go to the Tribunals? Most of the Tribunals have no heads. They do not function. For years together the workers will starve and they would have to wait for a decision but they cannot exercise their democratic and legal right of going on a strike. Is strike a daily phenomenon? Strike is the ultimate weapon in the hands of the working class when nothing else is open to them. That right is being taken away. This Government is so coward and so callous that for 11 votes here they are not opposing it and they have not said one word about it here. This is a senseless thing.

MR. SPEAKER: Shri Chatterjee, how much time would you take?

SHRI SOMNATH CHATTERJEE : Sir, I would take another five to ten minutes.

Insofar as unemployment is concerned, it appears from the Government records that every year the unemployment figures have been increasing. I have got the figures here pertaining to rural unemployment and with your kind permission I would lay it here. What can I do; I have no time to read them out. In three out of five years that it has been in power, the NDA Government has delivered less than five per cent growth. Agriculture has failed to deliver employment because there is no investment in agriculture. Employment figures reveal that the growth of employment has declined. Deceleration has gone up from 2.37 per cent per year in 1987-88 to 1.10 per cent in the period 1993-94 to 1999-2000. I do not know whether Shri Amitabha Bachan had these figures when he wrote that article. Of course, Shri Arun Shourie would have found them convenient.

DR. NITISH SENGUPTA (CONTAI): This is only in the organised sector; what about the unorganised sector?

SHRI SOMNATH CHATTERJEE : There is unlimited unemployment.वैस्ट बंगाल को छोड़ दो, वैस्ट बंगाल को छोड़कर इनके दिमाग में कुछ नहीं है, क्या करेंगे।

DR. VIJAY KUMAR MALHOTRA : Minimum wages in India are the least in West Bengal.

SHRI SOMNATH CHATTERJEE : हमारा सब कुछ खराब है। For the sake of peace here, I would say everything is bad in

West Bengal. But why do you not perform? Are you inspired by the Congress for non-achievement? Are you inspired by us for the purpose of unemployment? What are you talking? Please do not get nervous. Everywhere figures are there for every sector to show that this Government's achievement is zero.

The hon. Leader of the Opposition has mentioned insofar as corruption is concerned. I have to hurry through. She has reminded us about the petrol pump scam and about the gas agencies. Please remember, I may remind you that the Prime Minister announced - from his room of course; he did not come out and announce it − that there will be cancellation of these licences. We immediately said in the House that what he was doing was wrong because that was not the correct method of cancellation. They will go and get the stay order. Precisely that happened. Since then what has happened, Shri Malhotra and Shri Swami? Are they are enjoying it?

श्री मुलायम सिंह यादव : मल्होत्रा जी तो पक्ष में थे। आप गैस घोटाले के मामले में बोल रहे हैं। लेकिन यह बाकायदा पेशबंदी थी कि इस तरह से कैंसिल करो और सुप्रीम कोर्ट से स्टे लो। â€¦ (व्यवधान)

डॉ.विजय कुमार मल्होत्रा : तब पी.ए.सी. में आपके मैम्बर्स थे, कांग्रेस के जमाने में जो मिले थे उनका ऑक्शन कर दो।

SHRI SOMNATH CHATTERJEE : Therefore, Shri Malhotra, that is why you are wearing a black coat! ...(*Interruptions*)

I thought in my future as a lawyer after I cease to be a Member of Parliament, which will be very soon, he will be my rival. But I find that it is a velvet coat and not a black coat!

SHRI S. JAIPAL REDDY : A velvet coat with an American cut!

SHRI SOMNATH CHATTERJEE : I would like to know whether they are enjoying or not these ill-gotten gains? The Prime Minister thought that they were improper allocations. I am an humble person; but the Prime Minister thought that those allocations were improper. But those allottees are still enjoying those allocations.

Tehelka is a telltale example of not only the Defence corruption, but also decimation of a media house. How it has been treated in this country! Of course, the great Shri R.V. Pandit thought it otherwise. He is not here. He cannot ever come here, I believe. The Government has circulated his report which mentions that. If the PAC report is true, Government thinks that this time people will forget it.

I come to the Women's Reservation Bill. Please give me a few minutes. I will have to hurry through.

MR. SPEAKER: You have taken almost one hour now. You can understand the time constraint.

SHRI SOMNATH CHATTERJEE : We are all combined together. Why are you giving us the time party-wise! The Deputy Prime Minister was their opening bat, to be ended by â€¦. ...(*Interruptions*)

MR. SPEAKER: Please cooperate.

SHRI SOMNATH CHATTERJEE : Today all our Members have kept totally quiet.

On the Women's Reservation Bill, I would like to know from my friend, Shrimati Sushma Swaraj, who is very affectionate and efficient, as to what

happened to that Bill. Very recently I find her a little angry. Maybe it is a simulated anger, I do not know. Women's Reservation Bill is the only Bill on which there is so much effort for consensus. Which other Bill has been introduced here or brought here only after consensus has been reached? This Government is so concerned about consensus that it had to drag all of us to the Central Hall to pass that draconian law! This is their faith in consensus. Shri P.M. Sayeed presided over that in the Central Hall. You had that ignominy.

Saffronisation of education has been maintained. The whole system has been communalised. Then, there is this issue of Ayodhya. Suddenly cow slaughter has become an issue before the elections. It is a very convenient tool to rouse passions. Then, there is this issue of Uniform Civil Code. One stray observation of the hon. Chief Justice which was not germane for that case has now been lapped up. This Government is now so full of admiration for the Supreme Court because one learned judge has spoken, as a stray observation, that Uniform Civil Code should be there. Mr. Malhotra, it suits your party. Of course, once you take that up, then all the objections of these allies are gone. They have to enjoy the fruits of power till the elections are held.

Then, the NHRC is being attacked. Insult is heaped on it, on the Election Commission, on the C&AG, and on the PAC. The CBI is being misused. Mr. Speaker, Sir, such a long time is taken because I have only come to the fringe of their misdeeds. If I have to go through all these, it will take nearly two or three hours. I have to abide by your kind decision. I submit that all these issues show the utter incompetence of this Government. I feel great sorrow when I find some good people still sitting there. Why are they there? In the second bench, one is sitting. I do not know why he is there. Some are there. Even my good friend Arjun is there. Why are you there? What are you getting? You are spoiling your reputation. Come out. You should be with the people. People have jettisoned this Government.

I demand that in the interest of probity, in the interest of democratic polity of this country, in the interest of secular traditions, which are basic structures of our Constitution, it is high time this Government is sent out lock, stock and barrel. Let a people's Government be formed in this country.

कुमारी ममता बनर्जी (कलकत्ता दक्षिण) : अध्यक्ष महोदय, आपने मुझे नो-कॉन्फीडेंस मोशन पर बोलने का टाइम दिया, इसके लिए मैं आपका शुक्रिया अदा करती हूं। जिन माननीय सदस्यों ने नो-कॉन्फीडेंस मोशन पर हो रही डिबेट में भाग लिया है या जो लेंगे, उन सबके लिए मेरी शुभकामनाएं हैं।

महोदय, यह एक परम्परा है कि जब रूलिंग पार्टी काफी काम करती है और अपोजीशन चूंकि हमारी पार्लियामेंट्री डैमोक्रेसी का एक पिलर है इसलिए अपोजीशन यदि चाहे, तो सरकार के खिलाफ नो-कॉन्फीडेंस मोशन लाए अथवा एडजॉर्नमेंट मोशन लाए, इसका उसे हक है। वह इन दोनों में से किसी भी प्रकार का मोशन ला सकती है।

मैं एक बात तृणमूल कांग्रेस की ओर से कहना चाहती हूं। On behalf of All India Trinamool Congress, I would like to say that we oppose the No Confidence Motion. It is because wherever there is no mission, wherever there is no vision or where there is no action or where there is inaction, our reaction is positive. We have seen so many Governments. Shrimati Margaret Alva told me that I was also in the Congress Party. Yes, of course I was in the Congress Party. My Party's manifesto is the Congress manifesto. You will be happy to know about it. Now also, I feel that I belong to the Congress family but not to that side Congress family. Our Congress is different. It is a grass-root Congress. We are anti-CPI(M) people. You have to appreciate that....(*Interruptions*)

I have listened very carefully to all of them. I think they should not disturb me. If they disturb me, then, they have to compensate their time to me....(*Interruptions*) This is my only request to you, Sir.

Sir, for the information of Smt. Alva, I would like to say that we were expelled from the Congress Party. It was so because our relation was tough with the CPI(M)....(*Interruptions*) When so many workers have been killed and tortured, how do we go along with them? How do we adjust with the CPI (M)? We cannot. We have the political compulsion. We cannot go along with them. Now, you are made for each other. That is our problem....(*Interruptions*) That is our basic problem. I respect Shrimati Margaret Alva very much because I worked under her. That is why, when she asked me to make the clarification, I made this clarification.

We are supporting this Government because we have seen how the other Governments could not last long after Shri Narasimha Rao's time. After the death of Shri Rajiv Gandhi, the same thing happened. Of course, I have great respect for the late Shri Rajiv Gandhi now and it will continue for ever. In 1991, the Narasimha Rao Government was there. At that time, I became the Minister of State for Youth Affairs. I continued for one year and five months. At that time, there was no majority. The CPI (M) quietly helped them. We were so foolish at that time because we were not so mature....(*Interruptions*) We did not understand things. There was the hobnobbing of the CPI (M) with the Congress. That was the reason why I resigned. Then, of course, we worked together. When Shri Deve Gowda became the Prime Minister, when Shri Gujral became the Prime Minister, we had seen that within two or three years, two or three Governments were toppled. After a period of thirteen months, only for want of one vote, the Atal Bihari Vajpayee Government was toppled. At that time, we thought that an alternative might come up. We waited and waited. Even today morning also, we had seen that on a particular issue, some Members walked out. Some people know about it. So, there is no unity in the opposition parties at all. Of course, in our alliance also, there may be some difference of opinion. Yes, our manifesto is different. We have some different points of view on some issues....(*Interruptions*) In almost every State, nowadays, no one party rule is there. Coalition is the order of the day.

In the case of coalition politics, I must congratulate Shri Atal Bihari Vajpayee because he has completed five years in office. This year also, he hoisted the National Flag from the ramparts of the Red Fort for the sixth consecutive year....(*Interruptions*) So, what I want to say is that Shri Atal Bihari Vajpayee has shown to the country, to the people that this side, the Government side, the NDA side is able and stable. But the other side, the Opposition side, is totally divided. They cannot accept a leader. They cannot pick and choose a leader who will lead the alliance. They cannot pick and choose a leader who will be projected

as a Prime Ministerial candidate, who will lead the nation. Till now, there is no such thing in sight. Even in the near future also, it will be the same. Even after the next election, there will not be any alliance on that side. I do not know what will happen. Like *Bohurupi* − the rainbow − they may change their colours also. Madam, till you are with the CPI (M), we will not be with you. Please do not insist on this. Yes, we did adjust with the Congress in our last Assembly elections. In the year 2001, how had we been deprived? How had we been ditched? How had we been cheated? I am not saying about your national leadership. I am talking of the State leadership. After the joint signature also, they gave so many candidates. We have been cheated like anything. We tried our best. So, we must rectify all this.

SHRI ADHIR CHOWDHARY (BERHAMPORE, WEST BENGAL): Why do you ally with us?...(*Interruptions*)

MR. SPEAKER: Mamtaji, you need not answer every question. You can just address the Chair. Let them speak.

KUMARI MAMATA BANERJEE : He must behave himself first. I know him very well not for his political background but for his other background. He should not insist me to tell all these things. I do not want that.

MR. SPEAKER: Please do not disturb her. Let her complete her speech.

SHRI ADHIR CHOWDHARY : I am not disturbing anyone, Sir.

MR.SPEAKER: When you are speaking without my permission, you are disturbing.

KUMARI MAMATA BANERJEE : Sir, this time I thought when the Gujarat issue was discussed, the Opposition may bring the No- Confidence Motion against the Government. But, they did not bring it. At that time, they brought a Motion under Rule 184. Even when the Ayodhya issue came, the Opposition did not move the No-Confidence Motion. It was done only to show the people soft *Hinduvta* and sometimes to show secularism. At that time, they did not bring the No-Confidence Motion. After four years what has happened now that they have brought this No-Confidence Motion? It is because they are keeping in mind 4 State elections which are coming and that is why they want to give a befitting reply to the Government. But I am sorry to say that today there are no charges which they have put up against the Government. There is nothing new. We discuss everyday regarding Gujarat. Gujarat has been discussed so many times. Can we not appreciate at least where appreciation is needed? One super cyclone which was a disaster for Orissa was helped by this Government like anything under the leadership of Vajpayeeji. The Government tackled all the situations like the Gujarat earthquake which was a major disaster, floods in Andhra Pradesh and drought in other areas very well. Of course, one cannot please everybody and whatever are the demands and choices of the Government, there may be some restriction for them also. Whoever is in the Opposition side will oppose the Government's view and whoever is on this side will oppose the Opposition's view. Sir, cannot I congratulate my Prime Minister and his Government for the Road Revolution? He has given Rs.54,000 crore for Golden Quadrilateral Project and also for North-South and East-West Corridor. I have seen in my own State also. Excellent work has been done from South to North and from East to West. We have seen the Green Revolution earlier; we have seen the Telecom Revolution earlier. People will remember Vajpayeeji for his Road Revolution and his Prime Minister *Rozgar Yojana, Antyodya Yojana* and so many other rural development programmes. ...(*Interruptions*)

MR. SPEAKER: She is not yielding.

...(*Interruptions*)

MR. SPEAKER: You can continue with your speech.

KUMARI MAMATA BANERJEE : You can ask me the geographic boundary. I have visited all those States, including my own State. If you ask me, I can tell you the names of all the roads. You can challenge me on this floor. I am ready for that. You can ask me about any road of my State.

16.00 hrs.

MR. SPEAKER: Mamataji, there is no Question-Answer Session going on here. You just address the Chair.

...(*Interruptions*)

KUMARI MAMATA BANERJEE : Sir, in my parliamentary constituency, there is an Assembly segment called Sonarpur. It is a Scheduled Caste area. Shri Priya Ranjan Dasmunsi once contested an election from there. You can ask him whether I am saying the truth or not. It is a rural area. I know it very well because I visit every district, I visit every *mohalla* and I visit every block of my constituency.

SHRI BASU DEB ACHARIA (BANKURA): Also every village.

KUMARI MAMATA BANERJEE : Did you visit all the villages in your constituency? ...(*Interruptions*)

वाजपेयी जी के ऊपर हम लोगों को इसलिए कांफीडेंस है क्योंकि उन्होंने पांच साल तक कोलिएशन सरकार चलाई जिसकी देश को जरूरत थी। हम पिछले तीन-चार बार से देख रहे हैं कि हर साल इलैक्शन होता है। अगर कंट्री में स्टेबिलिटी नहीं रहती तो कंट्री का कोई काम नहीं होता। इसी कारण क्रॉस बार्डर टेरोरिज्म इतना बढ़ गया। मैं कहना चाहती हूं कि डिफेंस डील के मामले में आवाज आज ही नहीं बल्कि पहले भी उठती रही है। मैं इसके बारे में चर्चा नहीं करना चाहती क्योंकि डिफेंस मिनिस्टर खुद अपनी बात यहां रखेंगे। एक बात साफ है....

Sir, Soniaji also said − I appreciate that − that we are proud of our *jawans*. Everybody is proud of our *jawans*. यह बोलना बहुत आसान है कि हमारे जवानों को जो इक्विपमैंट मिलना चाहिए था, उसे हम नहीं दे पाये. मैं भी पूछना चाहती हूं कि उन्हें हम क्यों नहीं दे पाये,

लेकिन हमें यह भी देखना है कि अगर हर रोज डिफेंस डील के बारे में पूछेंगे, डिफेंस के बारे में कुछ क्वैश्चन्स हो सकते हैं, I am saying that everything is correct. लेकिन एक तरीका होना चाहिए। जब कंट्री की सीक्रेसी है। All the important leaders from Opposition parties can go to his Chamber and they can see for themselves whatever files that are available with the Government on this matter. हमबाहर ऐसी बात करते हैं तो जो हमारी ऐनिमी कंट्रीज हैं, वे हमें वाच करती हैं। इससे हमारे डिफेंस के जवानों का मोरल डाऊन होता है। इस बारे में क्या हम लोगों ने कभी सोचा है ? आप लोग कोफिन की बात करते हैं। अगर कोफीन में कुछ घोटाला हुआ है तो आप उसे इन्वेस्टीगेट कीजिए। आप उसके खिलाफ एक्शन ले सकते हैं लेकिन यह बात नहीं है। â€¦ (व्यवधान)

I have confidence in all the political leaders here. हम कोफिन की बात करते हैं लेकिन जब जिंदा आदमी जाते हैं और सोकर कोफिन में आते हैं, उसके बारे में आपने कभी नहीं सोचा। यह देखकर मुझे दुख होता है।

SHRI ADHIR CHOWDHARY : Why did you resign at that time? ...(*Interruptions*)

श्री अकबर अली खांदोकर (सेरमपुर) : हम आपके लीडर को भी बोलने नहीं देंगे। â€¦ (व्यवधान)

KUMARI MAMATA BANERJEE : Sir, shall I say something? â€¦ (*Interruptions*) Shall I say about those 34 cases?

...(*Interruptions*)

हम लोग 14 अगस्त को फ्रीडम मिड नाइट शाम छः बजे से लेकर बारह बजे तक मनाते हैं। मैं 14 अगस्त को फ्रीडम मिड नाइट प्रोग्राम में गई हुई थी तो मुझे खबर मिली कि नो कांफीडेंस मोशन आ रहा है। यह सुनकर मुझे बहुत दुख हुआ। I was shocked. यह क्या टाइमिंग है ? 15 अगस्त हमारा इंडीपेंडैंस डे है तो 14th August is not the appropriate time to give a message to the people of the country that we are moving a Motion of No-Confidence against the Government. The timing of the message is wrong.

Sir, I would like to quote only two lines from the Bible.

"There is a time for everything." That is one line. The other line is:

"There is a time for war, and there is a time for peace."

अगर आप मैसेज देना चाहते हैं, हम व्हिप जारी करते हैं, क्रास बार्डर टैरोरिज़्म, पार्लियामैंट में अटैक हुआ, कंधार कांड हुआ, अमरीकन सैंटर पर अटैक हुआ, जम्मू कश्मीर असैम्बली में अटैक हुआ, सिविलियन्स को मारा जाता है, क्या यही मैसेज है।

कफन में व्यक्ति की बॉडी होती है। जब हम यहां होली खेलते हैं तब हमारे जवान गोली से खेलते हैं।

जब घायल हुआ हिमालय

खतरे में पड़ी आजादी

जब तक थी सांस लड़े वो

फिर अपनी लाश बिछा दी

जो शहीद हुए हैं उनकी

जरा याद करो कुर्बानी।

आजादी के पहले दिन हम शहीदों को श्रद्धांजलि देते हैं। नो कान्फीडैंस मोशन जिस समय लाया गया है, उसे हम सपोर्ट नहीं करते because this is not a proper time. अभी कोएलिशन पोलीटिक्स चलेगी। 45 साल तक एक पार्टी का राज रहा। लेकिन अब जो भी प्रधान मंत्री बनेगा, जो भी सरकार आएगी, उसमें वन पार्टी रूल नहीं चलेगा, उसमें बहुत सारी पार्टियां होंगी, जैसे अभी वाजपेयी जी 24 पार्टियों के लीडर हैं। इस तरफ देखा जाए, क्या दो पार्टियों का लीडर भी कोई आया है? ये लोग सोनिया जी को भी प्राइम मिनिस्टर नहीं मानते। अगर मानते हैं तो बोलें कि हम सोनिया जी को लीडर मानते हैं।â€¦(व्यवधान) I am not telling the Members belonging to the Congress Party. I am telling it to other friends. हमारा एनडीए का गठबंधन है। जब भी वाजपेयी जी के खिलाफ नो कान्फीडैंस मोशन आया, मैंने देखा है कि वाजपेयी जी और ज्यादा स्ट्रॉंग हो गए। आज भी नो कान्फीडैंस मोशन के बाद एनडीए और सॉलिड हो जाएगा और आने वाले चुनाव में there will be the numbers game, Shri Chatterjee, and no other thing. ...(*Interruptions*) The NDA team will come to power. Nobody can stop it. You forget all these things.

You mentioned about the economic problem. गैट ऐग्रीमैंट किसके द्वारा किया गया?

There are some problems. I appreciate that. The farmers are facing problems.

हमारे किसान पहले बंगलादेश में चावल, सब्जी आदि ले जाते थे लेकिन अब उनको यह मौका नहीं मिलता।

There are some other countries - I do not want to mention their names - which want to capture our markets. Where will our people go? इसलिए जब गैट ऐगीमैंट किया गया,if I remember correctly, Shri Pranab Mukherjee was the Minister concerned.

होमवर्क न करने की वजह से 18 तारीख को डब्ल्यूटीओ के मंत्री को बुलाया गया है। I want to point out that especially the medicines have become so expensive. आज हमारे पास किसानों का ईशू है, अनइम्प्लायमैंट ईशू है और इनके बारे में चर्चा करना बहुत जरूरी है। लेकिन साथ-साथ मैं कहना चाहती हूं कि जे एंड के को सब ऐप्रीशिएट करते हैं।â€¦(व्यवधान)

अध्यक्ष महोदय : ममता जी, आपको और कितना समय लगेगा?

कुमारी ममता बनर्जी : हमने एनडीए से समय लिया है।

अध्यक्ष महोदय : आपको पन्द्रह मिनट हो गए हैं। आप और कितना समय लेंगी?

श्रीमती सुामा स्वराज : अध्यक्ष जी, इन्हें इनकी पार्टी के बजाए हम एनडीए से समय दे रहे हैं। इसलिए आप इनको बोलने दीजिए।

कुमारी ममता बनर्जी : हमारी पार्टी से किसी ने नाम नहीं दिया, एनडीए ने हमारा नाम दिया है। यह हमारी अंडरस्टैंडिंग है।

सरकार की सबसे बड़ी ऐचीवमैंट है कोएलिशन गवर्नमैंट को पांच साल एक साथ रखना। दूसरी गवर्नमैंट की ऐचीवमैंट और चीजों में है। अभी ओपोजीशन के लोग भी ऐसा कुछ नहीं बोल पाए। जे एंड के में 1990 से 2001â€¦a decade of violence हुआ।

(1990 जुलाई से 2001 तक अगर आप देखेंगे तो 13,326 केसेस उधर हुए। चाहे एक्सप्लोजन हो, चाहे कोई किलिंग्स का केस हो, Tourists killed 3148; civilians killed, 9319; civilians injured 13,468; casualties - police and security forces 3053; explosions 4541; terrorists surrendered 3148. लेकिन उसके बाद भी गवर्नमेंट ने फ्री एंड फेअर इलेक्शन कराया है। We want to congratulate the Government and we want to congratulate the people of Kashmir for holding free and fair elections in the State.

अभी एम्पलॉयमेंट की बात है,These are very important matters. We would also like to put our views on unemployment and disinvestment because we are basically in favour of the working class. So, my request to the Government would be

that instead of closing down units they should try to revive companies because there is a serious unemployment problem in our country. They should have some survival package.

At the same time, I would like to point out that the State Governments are facing serious financial crisis because many of the State Governments have borrowed money from all possible sources and now there is no scope for them to take any further loans. This is the situation as far as the States are concerned.

Why is it so? It is because the population is increasing like anything. We have to think in this direction. Our population has become sky high. After China, we are the second largest country in the world as far as population is concerned.

SHRIMATI SHYAMA SINGH (AURANGABAD, BIHAR): Now, we are the largest.

KUMARI MAMATA BANERJEE : I am quoting the Government figures.

The Census was started in 1881. As on mid-night of 1st February 2001, India's population was 102.7 crore. चाइना में आप देखिए, फरवरी 2001 तक 127.76 करोड़ है। As far as population is concerned, the first ten countries are as follows: China is first; then India; then USA; then Indonesia; then Brazil; then Pakistan; then Russia; then Bangladesh; then Japan and then Nigeria. अभी पोपुलेशन जिस तरह से बढ़ रही है, Twenty per cent of the world's population is Indian population.

I congratulate the South Indian people as they have controlled the population, at least. But as far as Eastern India is concerned, the population is increasing like anything. I am not speaking here from any religious point of view or from any political point of view, but I am speaking as a citizen of this country. If we want to control the population in a proper manner, we have to take some measures in this regard. I feel that the Government has already set up a Population Commission. The Supreme Court has also given some verdict in this regard, but it is a different verdict. I feel, to control the population, the Government has to do something. It has to take into confidence the leaders of all political parties and has to prepare a plan of action. Otherwise, who will give the resources to so many people? So many people will have to be provided the facilities.

Here, I would like to say that blaming each other will not help. Someone blames the Central Government and someone blames the State Government. This way, naturally it will not solve the real problem. सोमनाथ दादा चले गए। उन्होंने कुछ प्वाइंट्स बोले हैं कि पॉवर के लिए हम लोग इधर हैं लेकिन यह बात सच नहीं है।

हम लोग केन्द्र में पावर में नहीं हैं और स्टेट में भी नहीं हैं, लेकिन हम लोग खुश हैं। आप तो 26 साल से पावर में हैं। पावर में रहकर भी आप फेयर एंड फ्री इलेक्शन नहीं होने देते। One 'Qutubbuddin' from Gujarat came to my State under CPM-sponsored team. I am happy for that. We welcome all the 'Qutubbuddins' − because of human values. In my State there are more than one lakh minorities who are facing atrocities every day. If I ask them to come to Delhi to take shelter, will the Parliament give them shelter? Similar situation happened to our boys in Nannur. Eleven Muslims have been murdered. They are being kidnapped; and they are being threatened. Everyday witnesses are unable to go to the court. These things are going on including the pregnant mother, including the Haji Sahib and othersâ€¦â€¦â€¦â€¦...(*Interruptions*) Central Government must take care of them.

Minorities is a Central Subject. It is not the State Subject. Sir, the Minorities, the Scheduled Castes, the Scheduled Tribes, the womenâ€¦ (*Interruptions*)

MR. SPEAKER: Please sit down.

KUMARI MAMATA BANERJEE : If you do not go in for medical examination after rape, after 17 days, will you get the medical report? What will happen to the evidence? Do you want to suppress the evidence? In Dhan Tala many women were raped. We know the law. I was the Minister for Women also. I worked for 1 year and 5 months. Within 72 hours you have to go for medical test, otherwise, there will not be any evidence. After 17 days, the National Commission went to Dhan Tala.

SHRI KIRIT SOMAIYA : Sir, I went to West Bengal. Where did the hon. Shri Somnath Chatterjee go when he was talking about Human Rights Commission; when he was talking about Best Bakery? At that time, what was he doing when similar incidents were taking place in West Bengal?

MR. SPEAKER: Please sit down everybody. Everybody is requested to sit down. Nobody is allowed to interrupt now. Please sit down.

SHRI KIRIT SOMAIYA : Now they are talking about Human Rights. You go to the West Bengal. They have killed the political activists there.

SHRI SUDIP BANDYOPADHYAY : Eleven minorities were killed in one day in Shri Somnath Chatterjee's constituency. Can he deny that? Eleven Muslims were killed, brutally murdered in one day. What is going to happen? Is that a State Subject....(*Interruptions*)

KUMARI MAMATA BANERJEE : ...(*Interruptions*)

Sir, you see their behaviour.

MR. SPEAKER: Please do not take anything on record except the speech of Kumari Mamata banerjee. Except the speech of Kumari Mamata Banerjee, nothing will go on record.

Please sit down.

*(Interruptions) â€¦**

MR. SPEAKER: Kumari Mamata Banerjee, please address the Chair. That is all.

...(*Interruptions*)

KUMARI MAMATA BANERJEE : Hon'ble Members, do not shout like this.

MR. SPEAKER: I have told them to sit down.

डॉ. विजय कुमार मल्होत्रा : जब सोमनाथ जी एक घंटा बोले, तो इधर से किसी ने इंटरप्ट नहीं किया, पिन ड्राप साइलेंस था। ...(*Interruptions*)

KUMARI MAMATA BANERJEE : It is very much relevant....(*Interruptions*)

MR. SPEAKER: I am there to decide whether it is relevant or not. If every Member starts deciding it, it will be a difficult situation. Please sit down now.

* Not Recorded

KUMARI MAMATA BANERJEE : The atrocities on Minorities, on Scheduled Castes, on Scheduled Tribes and on women come under Central List and the Central Government is the sole authority to give protection to them.That is why there is a Minorities Commission.

MR. SPEAKER: Kumari Mamta Banerjee, your time is over.

KUMARI MAMATA BANERJEE : Sir, they are wasting my time. I appreciate one point made by Shri Somnath Chatterjee....(*Interruptions*)

MR. SPEAKER: Please allow her to speak.

KUMARI MAMATA BANERJEE : Sir, just now I heard the speech of Shri Somnath Chatterjee regarding the working class and I appreciate that. I have also written a letter to the Prime Minister saying that it is not the verdict, it is an observation. But it is on a fundamental right. So, the Central Government has to take up the matter seriously in the appropriate forum so that it can be sorted out. But, Sir, while we talk something, we have to do the right thing and we have to say the right thing in one voice.

Sir, with your kind permission − it is a notification of the West Bengal Government − I just want to quote it. It is dated 31st December, 2001, much before the Supreme Court verdict. It bears the number 453/Home(Cons)/RIM (Con.)/942001. It says:

> "The State Government observes with great concern that to register protest against any general or flimsy ground, road blockade, blockade on rail tracks, etc. are being put up too frequently causing great inconvenience to children, patients, â€¦..
>
> Such obstruction to the vehicular traffic and movement of Railways encroaches upon the very democratic and human rights of a large number of the common people. â€¦ "

Further it says:

> "It should be dealt with firmly under the relevant sections and provisions of IPC, Motor Vehicles Act, Cacultta Suburban Police Act, West Bengal Highway Act or any other law or subordinate legislation or order now in force. "

Sir, it is a movement sometimes. If there is ...(*Interruptions*) Nobody supports ...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : Sir, they have grown up by these type of movements. ...(*Interruptions*) These people had emerged through these movements − road blockade, train *rotko* ...(*Interruptions*)

SHRI RUPCHAND PAL (HOOGLY): Sir, if she has anything to lay, she can lay it on the Table of the House. ...(*Interruptions*)

KUMARI MAMATA BANERJEE : Sir, what is this? ...(*Interruptions*) Sir, I am reading the Circular ...(*Interruptions*)

MR. SPEAKER: No interruptions please. Let her complete.

...(*Interruptions*)

KUMARI MAMATA BANERJEE : Sir, I am not yielding. ...(*Interruptions*)

MR. SPEAKER: What is the offence in what she says? She is quoting from the Circular of the West Bengal Government. If that notification is wrong, you can always tell me. But why do you want to interrupt her? Please sit down.

SHRI RUPCHAND PAL : Sir, I have a point to make. ...(*Interruptions*)

MR. SPEAKER: She has not yielded.

SHRI RUPCHAND PAL : Sir, we are not discussing the Government of West Bengal here. This is a No-confidence Motion, which is moved against the Union Government. ...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : In what capacity is he saying this? ...(*Interruptions*)

MR. SPEAKER: I know. Please sit down.

Kumari Mamata Banerjee, how much time will you take? Please conclude now.

KUMARI MAMATA BANERJEE : Sir, I do not want to waste the time of the House. They are disturbing me. ...(*Interruptions*)

MR. SPEAKER: She is concluding her speech. Please sit down. No more wastage of time please.

...(*Interruptions*)

MR. SPEAKER: What is this going on? We expect a good behaviour from every Member. When the Chair is on his legs, you have to sit down.

Kumari Mamata Banerjee, I have no objection for raising that particular point which you are trying to raise. I can always understand that it can become a part of the present debate today but we have a limited time. So, I would request you to conclude.

KUMARI MAMATA BANERJEE : Sir, I do not wish to waste the time of the House because I know that there are many Members who would like to speak.

Why I am saying this is that basically we are not for this kind of rail *roko* or road *roko* agitation....(*Interruptions*)

MR. SPEAKER: Nobody should disturb her.

KUMARI MAMATA BANERJEE : We do not like it. If there is a spontaneous incident, sometimes it is the people's movement and the people who come out. That is why, this circular, which was issued two years before, means sending the people to three years jail. You have to go to jail for three years. I said, "Do not follow double standard; do not be hypocrites." There must be one voice in whatever you say. There should be no two voices. â€¦(*Interruptions*)

SHRI LAKSHMAN SETH (TAMLUK): Who is hypocrite?

KUMARI MAMATA BANERJEE : What is this?...(*Interruptions*)

SHRI LAKSHMAN SETH : Their hypocrisy has been understood by the people of West Bengal....(*Interruptions*)

कुमारी ममता बनर्जी : अगर इतना गुस्सा है, तो पहले हमारी बातों को सुनना था। आप जब पहले बोले, तो हमने कुछ नहीं बोला। उन्होंने कहा कि हम लोग खत्म हो गये। जब खत्म हो गये है, तो आप चिल्लाते क्यों है। आप इस बात को बोलकर गए हैं। पीएसी रिपोर्ट के बारे में आप अपनी बात कह सकते हैं। If I show you the CAG Report, the maximum amount of rural development money is being misused. The CAG is giving the report. The PAC is giving all the reports. I want to say that this is an illegal notification for the detention of the people....(*Interruptions*)

MR. SPEAKER: Please sit down. Please do not disturb her.

KUMARI MAMATA BANERJEE : I want to congratulate Shri Atal Bihari Vajpayee because now our foreign reserve is about 90 billion dollars. Maybe, it differs from day to day. The GDP growth rate is also about 6.8 per cent. In spite of odds, the instability, the Kargil war, earthquake, supercyclone and so many other things, of course, there is this

stability. So, the Government is also facing trouble. All the State Governments are also facing the same trouble. But, as you are saying about the CAG Report and PAC Report, in my State also, I asked the PAC Chairman. I should not mention his name. He said, "I am asking for the papers, but they are not giving." So, in every State, always the PAC and the CAG give some reports and make some observations, but you did not implement them. I have the record. If the Speaker permits me, I will lay it on the Table of the House.*

At the same time, they are asking for a ban on cow slaughter. It is not in the NDA's agenda. Ayodhya is not in the NDA's agenda. The uniform civil code is also not in the NDA's agenda. That is why I am not talking about them. Shri Somnath Chatterjee said, "Where are you successful?" We are successful in implementing the NDA's agenda. You have to appreciate that. That is why I am telling you that whatever we have in the NDA's agenda, the Prime Minister never bypassed them. We appreciate and congratulate our leader, Shri Atal Bihari Vajpayee.

* As the Speaker susequently did not accord the necessary permission, the documents were not treated as laid on the Table

At the same time, I want to quote just one poem of Rabindra Nath Tagore. I am submitting the points regarding the slaughter of democracy to you because there is no time. Otherwise, I can give you thousands of examples. I have just to say this. Let good sense prevail on these people, especially the people on this side. Rabindra Nath Tagore, who fought for the country, wrote so many poems, but we love and respect this poem which is:

"Where the mind is without fear and the head is held high,

where knowledge is free, where the words have come out from the depth of truth,

where the world has not been broken up into fragments by narrow domestic walls,

where the clear stream of reason has not lost its way into the dreary desert sand of dead habit,

where the mind is led forward by Thee into ever widening thought and action, oh my father, let my country awake. "

We want to see that we are together. India is a vast country with a huge population. It is like a small sweet world. We want to see that we are together and work together. We want to see that our country's prestige remains sky high.

मैं एक शेर सुनाना चाहती हूं।

" फानुस बन के जिन की हिफाजत हवा करे,

वह शम्मा क्या बुझे, जिसे रोशन खुदा करो"

आप कभी रोशन नहीं होंगे, अधर में जाएंगे। इन्हीं शब्दों के साथ मैं आपकी आभारी हूं, एनडीए की आभारी हूं कि बोलने का ज्यादा वक्त दिया। साथ ही साथ मुझे विश्‍वास है कि this No-Confidence Motion will be bowled out by a big majority.

श्री मुलायम सिंह यादव (सम्भल) : अध्यक्ष महोदय, मैं सबसे पहले आपको धन्यवाद देता हूं। मुझ से पहले चन्द्रशेखर जी को बोलना था लेकिन उन्होंने मुझे पहले बोलने की इजाजत दे दी। मैं भााण देने के बाद निश्चिन्त हो जाऊंगा और उसके बाद उनका भााण अच्छी तरह से सुन सकूंगा। इसीलिए मैंने पहले बोलने की इजाजत मांगी और उन्होंने इजाजत दे दी, धन्यवाद।

माननीय अध्यक्ष जी, इस सरकार के खिलाफ जो अविश्वास प्रस्ताव पेश किया गया है, मैं उसके समर्थन में अपनी बात कहने के लिए खड़ा हुआ हूं। यहां सरकार के चार वा के कार्यकाल की उपलब्धियां गिनायी गईं। मैं इससे पहले अपनी बात आगे बढाऊं मैं आदरणीय सोमनाथ चटर्जी को उनके भााण से ज्यादा इस बात के लिए धन्यवाद देना चाहता हूं कि उन्होंने पहली बार इस गम्भीर बहस में हिन्दी में अपने भााण की शुरुआत की और अच्छी हिन्दी बोली।

अध्यक्ष महोदयः मधुर हिन्दी बोली।

श्री मुलायम सिंह यादव : सोमनाथ जी मुझे जो कुछ पत्र इत्यादि लिखते हैं, वे हिन्दी में लिखते हैं जिन्हें मैं आपको दिखा सकता हूं। शायद आपको हिन्दी में नहीं लिखे होंगे लेकिन मुझे हिन्दी में लिखते हैं। मैंने दासमुंशी जी को वह दिखाया है। मैं इसके लिए उन्हें बधाई देना चाहता हूं और कहना चाहता हूं कि कम से कम हमें आपका सहयोग प्राप्त है, आपके दल का भी सहयोग प्राप्त है, आपको समाजवादी पार्टी का सहयोग प्राप्त है और इसकी वजह से ही हिन्दी राजभाा का इस सत्र में कुछ सम्मान हुआ है। मैं इसके लिए धन्यवाद देता हूं। सोमनाथ जी ने जो अच्छा भााण दिया, मैं उसके लिए उन्हें बधाई देता हूं। उनका जो शो भााण अंग्रेजी में था, ि वदेशी भाा में था, उसकी वजह से पूरे देश की जनता, जो उसे सुन रही थी, वह समझ नहीं पायी। इसलिए सोमनाथ जी द्वारा कही कुछ बातें यहां दोहरायी जा सकती हैं। वैसे मैं उन बातों को नहीं दोहराऊंगा और जो आपने समय दिया, उसके अन्दर अपनी बात खत्म करने का प्रयास करूंगा। हो सकता है दो-चार मिनट ज्यादा ले लूं, उसके लिए मुझे माफ करना।

लोकतांत्रिक इतिहास में सबसे कमजोर, सबसे अक्षम और सबसे दिशाहीन यह सरकार है। भारत के शानदार इतिहास और महान परम्पराओं को इस सरकार ने मिटाया है। हमारे देश का सम्मान आजादी के बाद दो कारणों से ऊंचाइयों पर था और वह था लोकतांत्रिक और साम्प्रदायिक सद्भाव। इस सरकार ने उन दोनों पर हमला किया। यहां इस बात की बड़ी वकालत करते थे, लौह पुरु प्रधान मंत्री जी â€¦ (व्यवधान)

मैं इस बात का जवाब दूंगा। आप क्यों बोलते हैं? आप बीच में टोक कर अच्छा करते हैं। अध्यक्ष महोदय, ये जितना टोके, वह समय हमारा न माना जाए। यह 14 साल से उत्तर प्रदेश में सत्ता में नहीं आ पाए लेकिन उससे सबक नहीं ले रहे हैं। आपको इससे सबक लेना चाहिए।

अध्यक्ष महोदय, उप-प्रधानमंत्री जी ने 500 अल-कायदा आतंकवादियों का जिक किया। उन्होंने कहा कि उनमें एक भी भारतीय मुसलमान नहीं था। अगर हिन्दुस्तानी

मुसलमान नही था तो उत्तर के समय माननीय प्रधानमंत्री जी बतायें कि ऐसे कितने हिन्दुस्तानी मुसलमान हैं जिनके खिलाफ पोटा लगाया गया और ऐसे हिन्दू कितने हैं जिन्होंने पाकिस्तान या विदेशियों से संबंध रखा, देश को कमजोर किया- क्या उनके खिलाफ पोटा का इस्तेमाल किया गया? इसलिये मैं कह रहा हूं कि लोकतांत्रिक परम्पराओं और महान् परम्पराओं को खत्म किया गया। माननीय प्रधानमंत्री जी कहते हैं कि उन्होंने 40 साल तक विपक्ष में रहकर लोकतांत्रिक मर्यादाओं. नैतिकताओं को मजबूत करने का प्रयास किया। मैं इस बारे में कुछ ज्यादा जिक्र नहीं करना चाहता लेकिन वे सही मायने में दिल से इस बात का चिन्तन करेंगे कि उनके पिछले चार वर्षों में लोकतांत्रिक परम्पराओं के बारे में जो विचार हैं, उनकी हत्या इस सरकार ने की है। यह बात मैं उन पर छोड़ता हूं। अगर वे इस विाय पर बहस करना चाहेंगे तो किसी और मौके पर मैं बहस करने के लिये तैयार हूं क्योंकि आज समय सीमित है। लेकिन किस तरह से पिछले चार साल के अंदर अपने ि वचारों की स्वयं ने हत्या की है और इस सरकार ने की है। वे बार-बार कहते हैं कि उन्होंने चार साल तक बड़ी तपस्या की है। यह सही है लेकिन उन्होंने जिस कूटनीति, विदेश नीति के बारे में तारीफ की है, हम उनसे पूछना चाहते हें कि अगर उनकी विदेश नीति कामयाब हुई है तो पड़ोसी देशों के साथ कितने अच्छे ताल्लुकात हुये हैं, पाकिस्तान की बात छोड़िये। क्या बांगला देश के लिये धन और जवानों की कुर्बानी नहीं दी गई थी, क्या आप बांगलादेश को अपने पक्ष में करके दोस्ती कर सके? हमारे जवानों की किस तरह से हत्या करके उन्हें जानवरों की तरह लकड़ियों पर टांगकर सीमा के अंदर फैंका गया? क्या बांगलादेश के साथ हमारे रिश्ते कायम हैं? क्या नेपाल जैसे राट्र के साथ आपके रिश्ते कायम हैं? वहां माओवादी आतंकवाद फैला हुआ है। हिन्दुस्तान का दुनिया के छोटे-छोटे और कमजोर देशों के अंदर किस तरह सम्मान था, सहारा था। जब भी मानवाधिकारों पर आक्रमण होता था, उन्हें मिटाया जाता था, उन्हें बरबाद किया जाता था, हिन्दुस्तान राट्र के मंच पर मजबूती के साथ उसका विरोध करता था। वह कभी नहीं मानता था कि किसी देश का यह आंतरिक मामला है। वह मानवाधिकारों की रक्षा करता था। क्या यह सही नहीं कि पड़ोसी राट्र नेपाल में माओवादी आतंकवादियो ने जो थोड़ा-बहुत लोकतंत्र था, उसे भी खत्म किया?

16.39 hrs. (MR. DEPUTY SPEAKER in the Chair)

मानवाधिकारों के बारे में क्या कहा गया, आपकी क्या नीति है? हमारे देश के बगल में एक छोटा सा राट्र म्यांमार है जहां चुनी हुई महिला प्रधानमंत्री जेल में बंद है और आपका याराना वहां के शासकों से है। जहां हमारा देश महान् परम्पराओं या लोकतांत्रिक संस्थाओं, विदेश नीति, गुटनिरपेक्षता की नीति, और मानवाधिकारों के बारे में राट्रीय मंच पर लड़ा करता था, क्या आपके द्वारा कुछ ऐसे काम करके देश को कलंकित नहीं किया गया? मैं फिर कहूंगा कि हमारे देश के लिये यह राट्रीय कलंक की सरकार है। यह देश किसी देश में मानवाधिकारों के हनन के सवाल पर नहीं बोल सकता, कोई बात नहीं कह सकता । हम जानते हैं और कहेंगे कि आपकी क्या मजबूरी है। जब हमने कहा तो प्रधानमंत्री जी धमकी देते हैं कि हम राज-पाठ छोड़ देंगे - क्या इस तरह की धमकी दी जायेगी? हम यह बात कहकर सरकार को चिढ़ाना नहीं चाहते, लेकिन वह सही बात नहीं कह रहे हैं। उनकी उम्र का तकाजा है वरना सारी बातें मैं कह सकता हूं। हम उनका आदर करते हैं लेकिन इतना जरूर कहना चाहते हैं कि जहां सरकार कहती है कि हमने आतंकवादियों के खिलाफ कामयाबी पायी है, सफलता पायी है, ठीक है प्रधान मंत्री जी के पास यह विभाग है, उप-प्रधानमंत्री, लौह पुरु बतायें कि आज पूर्वोत्तर राज्यों का क्या हाल है? क्या पूर्वोत्तर राज्यों के विकास के नाम पर दिया जाने वाला पैसे से विदेशी हथियार खरीदकर वे हमारी देश की एकता को चुनौती नहीं दे रहे हैं?

क्या आप कामयाब हुए हैं। पूर्वोत्तर से लेकर जम्मू-कश्मीर तक ही नहीं, आंध्र प्रदेश से लेकर उड़ीसा और बिहार के कुछ हिस्से तथा झारखंड में क्या आज उग्रवाद नहीं फैल रहा है। क्या वहां हिंसा नहीं हो रही है। शांति कहां है। आप कहते हैं कि दो काम के लिए हम जनता से वोट मांगने के लिए जा रहे हैं। आपने अभी से ऐलान कर दिया, क्या आप वोट की राजनीति नहीं कर रहे हैं, आप देश की राजनीति कर रहे हैं। आपने कहा कि देश की सुरक्षा और देश का विकास हमारे दो मुद्दे हैं, आप बतायें आपने कहां पर देश की सुरक्षा की है। क्या आपने झारखंड को बरबाद नहीं किया। 1970 के पहले का विवाद छेड़कर आपने वहां जिन्होंने मकान, धंधे सब कुछ स्थापित किये थे, उन्हें मार-मार कर आपने वहां कत्लेआम किया, आग लगाई गई, क्या यही शांति है। आगे आप और बंटवारा करेंगे। बंटवारे के नाम पर देश के जितने सूबों का आप बंटवारा करेंगे, वहां नई समस्याएं खड़ी कर देंगे। ऐसे बहुत सारे सवाल है। हमारा अनुभव है और हम आज भोग भी रहे हैं। हम लोग कितने साल साथ-साथ रहे। वहां से कितने मुख्य मंत्री दिये और उसके बाद आज अलगाव पैदा होता है कि फलां जगह, फलां क्षेत्र का यह अधिकारी है, इसलिए पक्षपात कर रहे हैं, ये दर्खास्तें मैंने पढ़ी हैं। आज इस तरह से अलगाव पैदा किया जा रहा है। यह सब चार साल के अंदर किया गया है। ठीक है, आप कहेंगे कि आपका भी समर्थन् था, हां, हमारा समर्थन था, लेकिन जब परिस्थितियां बदलीं तो हमारा समर्थन नहीं था। संभवतः आप कहेंगे कि समान नागरिक संहिता के बारे में डा. लोहिया ने 1967 में क्या कहा था, लेकिन उस समय 1963 का सवाल दूसरा था। 1967 में यह स्थिति नहीं थी। तब मस्जिद नहीं गिराई गई थी। हिन्दुस्तान के मुसलमानों में दहशत नहीं थी। आज उनमें दहशत है कि हमारा धर्म, हमारा पूजा स्थल और हमारी मस्जिद सुरक्षित नहीं है। हम कितना-कितना विदेशों के नाम पर बोलते हैं, लेकिन खुद हमारी आबरू-इज्जत नहीं है। गुजरात की घटना पर खुद प्रधान मंत्री जी ने कहा था कि यह देश के लिए कलंक है और मैं किस मुंह से विदेश में जाऊंगा। लेकिन उन्होंने उसका यहां समर्थन किया और जब बाहर इंग्लैंड और अमरीका का दबाव पड़ा तो जो कुछ गुजरात में हुआ, उसका विरोध भी किया। कितनी परम्पराएं हैं। यह क्या लोकतांत्रिक परम्परा है कि कोई मुख्य मंत्री हो जाता है तो वह शिटाचारवश मिलने के लिए प्रधान मंत्री जी के पास जाता है। लेकिन गुजरात के मुख्य मंत्री ने गुजरात में जो जुल्म किया, जो मानवता की हत्या कराई, उनके शपथ ग्रहण में खुद प्रधान मंत्री जी पहुंच गये। क्या कभी ऐसी परम्परा थी। इसलिए मैंने कहा कि चार साल में लगातार आपने इस देश की परम्पराओं को तोड़ा है। प्रधान मंत्री वहां स्वयं पहुंच गये। कोई बताये कि आजाद हिन्दुस्तान में कोई प्रधान मंत्री किसी मुख्य मंत्री के शपथ ग्रहण के लिए गया हो, शपथ ग्रहण में शामिल हुआ हो।â€¦ (व्यवधान)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा पर्यटन और संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती भावनाबेन देवराजभाई चीखलीया) : यह बिल्कुल गलत बात बोल रहे हैं। श्री अटल बिहारी वाजपेयी जी ने गुजरात के मुख्य मंत्री के बारे में ऐसा नहीं कहा। मुलायम सिंह जी आप सच्ची बात बतायें।â€¦ (व्यवधान)

उपाध्यक्ष महोदय : आप बैठिये।

श्री मुलायम सिंह यादव : इसलिए मैंने कहा कि इस तरह की खराब परिस्थिति देश में कभी नहीं रही। आपकी पूरी विदेश नीति, कूटनीति असफल रही है और इसलिए हम कह सकते हैं कि अब देश की भावना है कि यह सरकार दुविधाग्रस्त है। इस दुविधाग्रस्त सरकार से कब पिंड छूटे, कब देश की जनता को मुक्ति मिले, इसलिए जनता तैयार खड़ी है और देश की जनता को मुक्ति मिलनी चाहिए। यह दुविधाग्रस्त सरकार है। इससे ज्यादा देश का अपमान सरकार क्या कर सकती है। कारगिल के महानायक प्रधान मंत्री जी और महानायक के रूप में कारगिल के नाम पर उन्होंने वोट मांगे, जहां हमारे जवान शहीद हुए। यह सही है कि जो आज तारीफ हो रही थी, वह तारीफ कम है। दुनिया की सबसे बहादुर सेना भारत की है। उस बहादुर सेना ने पाकिस्तान के उग्रवादियों को खदेड़ा और जब क्लिंटन साहब भारत आये तो इसी संसद की केन्द्रीय कक्ष में उन्होंने कहा कि पाकिस्तान की सेनाएं अमरीका के दबाव से हटी है, उस वक्त महानायक प्रधान मंत्री जी और लौहपुरु उप-प्रधान मंत्री मौन बैठे थे, हमें इस बात का ताज्जुब हैâ€¦ (व्यवधान)

उपाध्यक्ष महोदय, एक तरफ तो हमारी सेना की बहादुरी का अपमान किया गया और दूसरी तरफ हमारे रक्षा मंत्री मौन बैठे रहे। हमें अमरीका से यही उम्मीद थी, लेकिन हमें यह उम्मीद नहीं थी कि हमारे देश के समाजवादी रक्षा मंत्री भी मौन बैठे रहेंगे। जब बिल क्लिंटन ने कहा कि हमारे दबाव की वजह से पाकिस्तानी फौज कारगिल से हटी, तो हमारे रक्षा मंत्री मौन बैठे रहे, हमें उनसे यह उम्मीद नहीं थी। मैं उनका जवाब सुनना चाहूंगा। रक्षा मंत्री इस बात का जवाब दें कि कारगिल से पाकिस्तानी फौज को हमारी सेना के बहादुर जवानों ने खदेड़ा या अमरीका के दबाव में पाकिस्तानी सेना वहां से हटी। मैंने लोक सभा में भी प्रश्न किया था, लेकिन ज वाब नहीं मिला। मैंने पूछा था कि बिल क्लिंटन सही हैं या आप सही हैं, यह स्पट हो जाना चाहिए। यह देश जानना चाहता है, देश की जनता जानना चाहती है, फौज जानना चाहती है।

उपाध्यक्षमहोदय, मैं फिर कहना चाहता हूं कि ... * इसलिए देश को इससे जितनी जल्दी मुक्ति मिले, उतना अच्छा है। मैं कहना चाहता हूं कि जब पाकिस्तान में चुनी हुई सरकार को एक फौजी जनरल ने हटा दिया, तो उसे सबसे पहले बधाई हमारे देश के प्रधान मंत्री श्री अटल बिहारी वाजपेयी ने क्यों दी ? पाकिस्तान में चुनी हुई सरकार का तख्ता पलट दिया, चुने हुए प्रधान मंत्री को जेल में डाल दिया, लोकतंत्र की हत्या की और शपथ लेने से पहले किस आधार पर परवेज़ मुशर्रफ को हमारे देश के प्रधान मंत्री ने बधाई दी, - क्या आपने ऐसा कर के देश का सम्मान नहीं घटाया ? लोक तंत्र की हत्या करने वाले, मानव अधिकारों का हनन करने वाले शख्स को प्रधान मंत्री बनने से पहले ही आपने बधाई किस आधार पर दी ? आपके पड़ौस में लोक तंत्र की हत्या हुई, मानवाधिकारों का हनन हुआ और आप चुपचाप बैठे

देखते रहे ? हिन्दुस्तान ऐसे अन्यायों के खिलाफ राट्रीय मंचों पर पहले बोलता आया है, लेकिन इस सरकार के आने के बाद कोई प्रतिक्रिया व्यक्त नहीं की गई।

उपाध्यक्ष महोदय, मैं कहना चाहता हूं कि जब संसद पर हमला हुआ, हमारी सरकार ने बहुत सुरक्षा की, जब कश्मीर विधान सभा पर हमला हुआ, तब आपने बहुत सुरक्षा की, जब अक्षरधाम पर हमला हुआ, आपने बहुत सुरक्षा की, पहलगाम में तीर्थ यात्रियों को भून डाला, आपने बहुत सुरक्षा की, लाल किले पर हमला हुआ, आपने बहुत सुरक्षा की, वाह रे लौह पुरुा, वाह रे सरदार पटेल ? हम उस भााा में नहीं बोलना चाहते हैं, लेकिन हमें मालूम है, हम उन बातों को बोलना नहीं चाहते हैं, सत्ता में आने के बाद भारतीय जनता पार्टी की जो भााा और शैली है, हमने उसे खूब भोगा है।

उपाध्यक्ष महोदय, हमारे मां-बाप को गाली देने से भी नहीं चूका गया। मैं बताना चाहता हूं। एक बार बुलन्दशहर में एक सभा होनी थी, माननीय अटल बिहारी वाजपेयी जी को भााण करना था। मंच के सामने हमारी तस्वीर लगी हुई थी। उन्होंने कहा कि पहले इस तस्वीर को वहां से हटाओ, इसे फेंको, तभी मैं भााण करूंगा। बुलन्दशहर के अंदर हमारी तस्वीर को अधिकारियों द्वारा फिकवाया गया, तोड़ा गया। जब तस्वीर वहां से हटा दी गई, फेंक दी गई, तोड़ दी गई, तभी प्रधान मंत्री भााण करने मंच पर गए। â€¦ (व्यवधान)

संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री अशोक प्रधान) : उपाध्यक्ष महोदय, मैं बुलन्दशहर से आता हूं। यह बात बिलकुल निराधार है। माननीय मुलायम सिंह जी ने सदन और पूरे देश को गुमराह करने वाली बात कही है। â€¦ (व्यवधान)

* Expunged as ordered by the Chair

गृह मंत्रालय में राज्य मंत्री तथा कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री (श्री हरिन पाठक) : उपाध्यक्ष महोदय, यह सदन और देश तो क्या विश्व का कोई भी आदमी जिसे अटल बिहारी वाजपेयी के बारे में थोड़ी सी भी जानकारी है, वह भी इस बात को नहीं मानेगा। यह बिलकुल असत्य, निराधार और तथ्यहीन बात है। â€¦ (व्यवधान)

संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री अशोक प्रधान) : उपाध्यक्ष महोदय, मैं बुलन्दशहर से चुनकर आता हूं। मैं वहां का चुना हुआ प्र ातिनिधि हूं। मैं जानता हूं कि ऐसी कोई घटना नहीं घटी है। यह बात बिलकुल निराधार है। इस असत्य बात को कोई भी नहीं मानेगा। â€¦ (व्यवधान)

उपाध्यक्ष महोदय : प्रधान जी और पाठक जी, आप क्यों खड़े हो गए, आप क्यों बोल रहे हैं। अगर कोई ऐसी बात है, कोई अनपार्लियामेंट्री वर्ड है, तो मैं यहां किस लिए बैठा हूं, मैं देखूंगा। आप कृपया बैठिए।

...(व्यवधान)

श्री हरिन पाठक : प्रधानमंत्री जी के सामने आपकी हस्ती क्या है?â€¦ (व्यवधान)

उपाध्यक्ष महोदय : अशोक प्रधान जी, यह क्या हो रहा है, क्या मिनिस्टर इस तरह खड़े होकर बोलते हैं? अगर ऐसी कोई आपत्तिजनक बात है तो मैं कंडक्ट करने के लिए हूं, आप क्यों परेशान होते हैं? अगर कोई अनपार्लियामेंट्री शब्द होगा तो मैं उसे रिमूव कर दूंगा।

â€¦ (व्यवधान)

श्री मुलायम सिंह यादव : उपाध्यक्ष महोदय, यह विवाद खड़ा ही नहीं होगा, हमने लौह पुरुा प्रधानमंत्री को कहा है।â€¦ (व्यवधान)

उपाध्यक्ष महोदय : पांच घंटे में पांच स्पीकर भी खत्म नहीं हुए हैं। अगर इस तरह होगा तो यह डिबेट कैसे खत्म होगी?

â€¦ (व्यवधान)

श्री मुलायम सिंह यादव : हमने लौह पुरुा प्रधान मंत्री को कहा है।â€¦ (व्यवधान)

श्री हरिन पाठक : हम आपकी बात मानने को तैयार नहीं है, प्रधानमंत्री तो क्या, उप-प्रधानमंत्री जी भी ऐसी बात नहीं कह सकते।â€¦ (व्यवधान)

उपाध्यक्ष महोदय : अगर कोई गलत बात कही है तो मैं उसे रिमूव कर दूंगा। If there is anything un-parliamentary, then I will remove it

.â€¦ (व्यवधान)

.MR. DEPUTY-SPEAKER: If there is anything objectionable, then I will expunge it. Why are you getting agitated, Shri Harin Pathak?

â€¦ (व्यवधान)

श्री मुलायम सिंह यादव : अशोक जी, क्या आप प्रमोशन चाहते हैं?â€¦ (व्यवधान)

श्री अशोक प्रधान : मेरा यह कहना है कि ये बातें नहीं हुईं, आप ऐसे आक्षेप न लगाएं। मुलायम सिंह जी, आप बहुत सीनियर लीडर हैं, आप ऐसे आक्षेप लगाएंगे, यह अच्छी बात नहीं है।â€¦ (व्यवधान)

उपाध्यक्ष महोदय : अशोक जी, आप यह मत भूलिए कि आप अब मिनिस्टर हैं। When he is not yielding to anybody, either from this side or that side, nothing will go on record except the person who is on his legs. It is against the rules.

*(Interruptions) â€¦**

MR. DEPUTY-SPEAKER: Please, for heavens' sake, do not interrupt.

श्री मुलायम सिंह यादव : उपाध्यक्ष महोदय, जब भारत के लोकतंत्र के सबसे बड़े मंदिर पर हमला किया गया तो तुरंत प्रधानमंत्री जी ने कहा कि अब सिर से ऊपर पानी निकल गया है और सेना को आर-पार की लड़ाई का आदेश दिया। लौह पुरुा प्रधानमंत्री जी ने कहा कि इसका बड़ा खामियाजा पाकिस्तान को उठाना पड़ेगा और सीमा पर फौजें भेज दीं। सीमा पर फौजें खड़ी हो गईं और सेना को युद्ध की तैयारी के लिए सम्बोधित कराया। वहां से ठंडी-ठंडी हवा में चले गए, बादल छंट

गए हैं और अब बिजली गिरने वाली नहीं है। क्या ये दो तरह के बयान नहीं हैं? हम जब दो तरह के बयान कहते हैं तो आप कहते हैं कि क्या मजबूरी है और जब हम कहते हैं कि मजबूरी है तो हमें धमकी दे देते हैं कि हम राज-पाट छोड़ कर चले जाएंगे। हम इन्हें इसलिए भी रखना चाहते हैं क्योंकि अभी इनमें से कोई अन्य अच्छा नहीं है।â€¦(व्यवधान)अभी हमारा बहुमत नहीं है।â€¦(व्यवधान)उसका फैसला आपको नहीं करना है, हम कर लेंगे, आपको क्या चिन्ता है? â€¦(व्यवधान)आप क्यों दुखी हो रहे हैं?â€¦(व्यवधान)

उपाध्यक्ष महोदय : यह क्या हो रहा है,बिना इजाजत के दोनों तरफ से बातें हो रही हैं? कंट्रोल करना बड़ा मुश्किल हो रहा है।

â€¦(व्यवधान)

श्री मुलायम सिंह यादव : आप इसके लिए चिंतित मत होइए।â€¦(व्यवधान)इसलिए हम कहना चाहते हैं कि जब इस तरह की सरकार हो और जो सरकार राट्र के स्वाभिमान के लिए स्वत: चुनौती बन जाए। चाणक्य जी ने जो लिखा है, वह मैं ज्यों-का-त्यों पढ़ कर सुनाता हूं। उन्होंने कहा है कि जो सरकार अपने राट्र के स्वाभिमान के लिए स्वत: चुनौती बन जाए तो जागरूक जनता का कर्तव्य है कि ऐसी सरकार की गर्दन पकड़ कर उसे गद्दी से बाहर कर दे।

* Not Recorded

यह हम क्यों कह रहे हैं, क्योंकि बोला गया है।â€¦(व्यवधान)

हम जवाब चाहेंगे। आप सुनिये। इनको हमारा भााण सुनने का भी धीरज नहीं है और बहुमत इतना लिए फिर रहे हैं। जैसा मैंने कहा कि आपके प्रधानमंत्री को हम भी उतना ही प्यार करते हैं, लेकिन उनकी जो कार्यशैली है, उनका काम करने का जो तरीका है, उन्होंने विपक्ष में रहकर मर्यादा और न जाने क्या-क्या किया, उसे याद दिला रहा हूं ताकि हम लोग कहीं बच जायें। हम विपक्ष के लोग तो अपनी जान बचा रहे हैं, इसलिए हम वह भी बताएंगे। हम आपसे कहना चाहते हैं, जब अभी प्रधानमंत्री जी चीन गये तो अंग्रेजी में कुछ बोला गया था, उसे पूरे देश की जनता सुन रही थी। सोमनाथ चटर्जी साहब ने अच्छा किया और ममता जी चली गईं, उन्होंने भी कुछ हिन्दी बोली और मुझे लगता है कि कल भी कई और साथी हिन्दी बोलेंगे। लेकिन यह उपलब्धि तो समाजवादी पार्टी को है, थोड़ी बहुत शिवसेना को भी है, लेकिन यह बी.जे.पी. को नहीं है, यह स्वदेशी जागरण मंच न जाने कहां चला गया। इन्हें देश प्रेम नहीं है, विदेश प्रेम है, विदेशी कम्पनियों से प्रेम है, सत्ता प्रेम है- दो ही प्रेम हैं।â€¦(व्यवधान) इसलिए हम कहना चाहते हैं कि प्रधानमंत्री जब चीन गये, हम उतना ज्यादा समय नहीं लेंगे, तो यह सही है कि हिन्दी में लोग नहीं समझ पाये होंगे, कुछ इशारा तो भााण में किया गया, हिन्दी-चीनी भाई-भाई और अरुणाचल प्रदेश पर हमला लेकिन जब हमारे जवानों के हथियार छीनकर उनको बंधक बनाया जा रहा था तो कहां है सीमा की सुरक्षा? क्या हालत है आज हमारी आन्तरिक सुरक्षा की, जो नोर्थ ईस्ट में है, पूर्वोत्तर में है, उनसे तो देश की एकता खतरे में है ही और विदेशी का भी हमला हो रहा है।

ये जब विदेश गये तो हम कहना चाहते हैं कि भारत की संसद में जो बोला, किस तरह तिब्बत को दे आये, तिब्बत का भूदान कर आये।â€¦(व्यवधान) अब सुन लीजिए, देश की खातिर सुन लीजिए। उपाध्यक्ष जी, यह समय नहीं माना जायेगा, जितना ये डिस्टर्ब कर रहे हैं और हम ज्यादा बोलेंगे तो आप नाराज हो जाओगे। चुपचाप सुनते रहेंगे तो ठीक रहेगा, क्योंकि आपका स्वभाव हम जानते हैं। मेरा स्वभाव भी आप जानते हैं और हम भी आपका जानते हैं। इसलिए हम कहना चाहते हैं कि जिस तरह से प्रधानमंत्री जी चीन में गये और पूरा का पूरा तिब्बत भूदान कर आये, चीन को दान दे आये, हम उनके भााण को ही बताएंगे, यह देखिये, किसकी तस्वीर है, पहचानो। मैं उनकी तस्वीर लिए हुए हूं, हमें उनसे नफरत थोड़े ही है, उनकी तस्वीर है। हम यहां सब नहीं पढ़ेंगे, समय बर्बाद नहीं करेंगे, हम केवल 17 मार्च का प्रधानमंत्री जी का इसी सदन के अन्दर जो भााण दिया गया है, उसे हम पढ़कर सुनाएंगे। यह लौहपुरु ने नहीं दिया था, यह तो प्रधानमंत्री जी ने दिया था। विकास पर प्रधानमंत्री का भााण 17 मार्च, 1960 का है।

'मैं समझता हूं कि तिब्बत की स्वायत्तता के साथ भारत की सुरक्षा जुड़ी हुई है। अगर हम अल्जीरिया की स्वतंत्रता का समर्थन कर सकते हैं और कम्युनिट पार्टी उसमें आगे बढ़कर हिस्सा ले सकती है तो फिर तिब्बत की स्वायत्तता के सम्बन्ध में किसी प्रकार की मांग के विरोध में आवाज नहीं उठानी चाहिए, लेकिन चीन दावा करता है कि तिब्बत चीन का अंग है, जैसे कि पुर्तगाल दावा करता है कि गोवा पुर्तगाल का अंग है। हम पुर्तगाल के इस दावे को नहीं मान सकते और चीन का यह दावा भी नहीं माना जा सकता। चीन ने तिब्बत को संसार के मानचित्र से उड़ा दिया। मुझे यह देखकर बहुत दुख हुआ है कि भारत सरकार ने भी जो नये नक्शे छापे हैं, उनमें तिब्बत नहीं है, तिब्बत नक्शे से मिट गया। तिब्बत का नाम उन नक्शों में नहीं है, वहां केवल चीन लिखा हुआ है। चीन ने तिब्बत को मिटा दिया तो क्या हमारे लिए भी तिब्बत मिट गया है? मैं नहीं समझता कि इस नीति का कोई अच्छा परिणाम होने वाला है। नैतिक दृटि से तो यह नीति भारत के लिए उपयुक्त है ही नहीं, लेकिन अगर हम संकुचित राट्रि स्वार्थों की दृटि से विचार करें तो भी तिब्बत का इस तरह मिट जाना दूरगामी दृटि से भारत कि हित में नहीं हो सकता है।'

17.00 hrs.

मैं प्रधान मंत्री जी से पूछना चाहता हूं कि आपका यह भााण सही है या चीन यात्रा के बाद आप जो तिब्बत को भूदान में दे आये हैं, वह सही है ? यह मैं आपसे जानना चाहता हूं। â€¦(व्यवधान)आप विदेश मंत्री बनकर गये थे। हम आपका भी उत्तर सुनना चाहेंगे। â€¦(व्यवधान)हम आपकी सब नीति जानते हैं इसलिए बता रहे हैं। जब दो तरह के बयान होते हैं तब हम कह देते हैं। हम आपको नाराज नहीं करना चाहते।

उपाध्यक्ष महोदय, हम ज्यादा बात नहीं कहना चाहते। हम सारी बातें छोड़ देते हैं लेकिन अर्थव्यवस्था के बारे में हम जरूर कहना चाहते हैं। यह कहा गया कि हमारा बहुत विकास हुआ है, हम मजबूत हुए हैं। आप आंकड़ें देख लीजिए। जब यह गठबंधन की सरकार बनी थी तब हमारा 127 वां स्थान था लेकिन आज 124 वां स्थान है। हम तीन देशों के पीछे खिसक आये हैं। आप प्रति व्यक्ति आमदनी की दर देखिये। दक्षिण एशिया के मालद्वीप और श्रीलंका की प्रति व्यक्ति आमदनी के पीछे हमारा देश खड़ा है। उनकी प्रति व्यक्ति आमदनी हमसे ज्यादा है। â€¦(व्यवधान)हमारा देश बोत्स्वाना के पीछे है। आर्थिक दृटि से देश कहां मजबूत हो रहा है ? देश तो आर्थिक दृटि से कमजोर हो रहा है। इसलिए हमारे नेता डाक्टर लोहिया ने कहा है कि किसी भी देश की अर्थनीति भुजा है और रक्षा नीति उसकी मुट्ठी है। अगर अर्थिक दृटि से देश मजबूत है तो हमारी भुजा मजबूत होगी, हमारी मुट्ठी मजबूत होगी। हम अपने देश की सुरक्षा कर सकेंगे। आर्थिक दृटि से देश कहां मजबूत हो गया है ? आप बहुत तारीफ करते हैं कि चारों तरफ़ सड़कें बन रही हैं। अभी बहन ममता जी बहुत तारीफ करके गयी हैं। उनसे हमें इतनी उम्मीद नहीं थी। उन्होंने कहा कि पूर्व से पश्चिम तक और उत्तर से दक्षिण तक सड़कों से जोड़ा जा रहा है। हमें खुशी है कि आप देश को सड़कों से जोड़ दें। हम सड़कें बनाने की नीति का विरोध नहीं कर रहे हैं। सड़कें बननी चाहिए लेकिन हम कहना चाहते हैं कि जो सड़कें बन रही हैं, उससे आपका सम्मान विदेश में बढ़ रहा है। सड़कें बनाने का ठेका देशी कम्पनियों को न देकर विदेशी कम्पनियों को दिया गया। हम दो सवाल पूछना चाहते हैं कि देश की सड़कें बनाने के लिए हमारे देश की कम्पनियों क्यों नहीं आईं ? उसे विदेशी कम्पनियां या विदेशी इंजीनियर क्यों बना रहे हैं ? आखिर इसकी क्या वजह है ? हम नहीं कहना चाहते कि इसकी वजह क्या है ? हम आरोप नहीं लगायेंगे, नहीं तो प्रधान मंत्री जी नाराज हो जायेंगे। हम बता सकते हैं कि क्या बात है लेकिन हम कुछ कहना नहीं चाहते। हम कहना चाहते हैं कि चार करोड़ रुपये की एक किलोमीटर सड़क बन रही है। हम सरकार से जानना चाहते हैं कि उस पैसे का सदुपयोग हो रहा है या दुरुपयोग हो रहा

है ? जो सड़कें विदेशी कम्पनियां या विदेशी इंजीनियर्स बना रहे हैं, वे किसके लिए बना रहे हैं ? ये सड़कें विदेशी गाड़ियों के लिए है। विदेशी गाड़ी प्रधान मंत्री जी के पास आ गयी है। हमारे पास भी आ सकती है, हमारे लोगों के पास भी आ सकती है। हम भी विदेशी गाड़ियों में चढ़ सकते हैं। मैं कहना चाहता हूं कि आम जनता के लिए ये सड़कें नहीं हैं। आम जनता के लिए सड़कें कहां हैं ? आम जनता कहां ये विदेशी गाड़ियां खरीदेगी ? वह तो विदेशी â€¦(व्यवधान)हम यह कह सकते हैं कि हमारे देश के इंजीनियर विदेशी इंजीनियर से ज्यादा बेहतर हैं। वे उनसे ज्यादा बेहतर सड़कें बना सकते हैं। ऐसा क्यों हो रहा है ? हमें इसकी हमें जानकारी चाहिए कि विदेशी कम्पनियां, विदेशी इंजीनियर ये सड़कें क्यों बना रहे हैं ? वे चार करोड़ रुपये में एक किलोमीटर सड़क बना रहे हैं। हम सड़कें बनाने के पक्ष में हैं लेकिन विश्व बैंक का पैसा â€¦(व्यवधान)

श्री खारबेल स्वाइं : इसका वे 50- बार रिप्लाई दे चुके हैं। â€¦ (व्यवधान)

श्री मुलायम सिंह यादव : इनको खड़े होने की रोग है। â€¦ (व्यवधान)

श्री खारबेल स्वाइं : आप गलत बोल रहे हैं। आप कम से कम गलत तो मत बोलिये। 50 बार वे रिप्लाई दे चुके हैं। आप कैसी बात कर रहे हैं। â€¦ (व्यवधान)

MR. DEPUTY-SPEAKER: I seek cooperation of all sections.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Kharabela Swain, please sit down.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing will go on record except the speech of Shri Mulayam Singh Yadav.

*(Interruptions) â€¦**

MR. DEPUTY-SPEAKER: If the main speaker does not yield, any interruption by any hon. Member will not go on record because that is contrary to the rules.

* Not Recorded

श्री मुलायम सिंह यादव : उपाध्यक्ष महोदय, हमें अपने समय में से आधे समय भी नहीं बोलने दिया जा रहा है। हम जल्दी समाप्त करना चाहते थे।â€¦ (व्यवधान)

उपाध्यक्ष महोदय : आपको कितना समय और चाहिए?

श्री मुलायम सिंह यादव : मैं 36 मिनट में ही समाप्त कर देता लेकिन इन्होंने मेरे 20 मिनट तो बर्बाद कर दिए।â€¦ (व्यवधान)अगर आप लोग बीच में नहीं बोलेंगे तो मैं जल्दी समाप्त कर दूंगा।

हम सड़कें बनाने के खिलाफ नहीं हैं। उन सड़कों में विदेशी गाड़ियां चलेंगी लेकिन देसी कारें चलें, इसके लिए क्या आप गांव वालों और गरीब किसानों की ओर ध्यान देंगे। सड़कों में सबसे बड़ा घपला है, डीजल, पैट्रोल पर जो टैक्स लगा है, उससे सड़कें बनेंगी और जिस दिन सड़कें बन जाएंगी, उसी दिन आम जनता पर टैक्स लग जाएगा। हमारी मांग है कि इसकी जांच होनी चाहिए कि काम ठीक हो रहा है या नहीं।

अब मैं प्रधान मंत्री जी के 15 अगस्त को लाल किले से दिए गए भााण के बारे में बताना चाहता हूं। उसमें कहा गया कि किसानों के अनाज के भंडार भरे पड़े हैं। अगर अनाज के भंडार भरे पड़े हैं तो हम दो सवाल पूछना चाहते हैं - एक, भूख के कारण आत्महत्याएं क्यों हो रही हैं और दूसरा, किसान गरीब क्यों है। किसानों ने मेहनत की है, पैदावार बढ़ाई है, इसे आपने स्वीकार किया है। अब पैदावार घट रही है क्योंकि किसान को उसकी पैदावार की कीमत नहीं मिल रही है। आज गन्ना किसानों को किससे बर्बादी हुई। सरकार ने जो मूल्य तय किया था, उससे निजी चीनी मिल मालिकों ने किसानों को 30 रूपये क्विंटल कम कीमत दी। अभी तक गन्ना पेरा नहीं गया है। जब तक किसानों का गन्ना पेरा नहीं जाएगा, तब तक फैक्ट्री चलती रहेगी। आप पूर्वांचल में चले जाइए। वहां खेतों में गन्ना खड़ा है। इस तरह किसानों का अभी 1100 करोड़ रुपये बकाया है। किसानों को बर्बाद कर दिया। किसानों को बर्बाद करने वाली सरकार सबसे बड़ी अपराधी है। जो किसानों की हत्या करे, गोलियां भी चलाए, दस लाख टन अनाज गोदामों में भरा पड़ा है जो सरकार की लापरवाही के कारण बर्बाद हो गया और दूसरी ओर भूखे रहकर, एक-एक दाने के लिए लोगों ने आत्महत्या की। यही हालत गेहूं के किसानों की है। आज सबसे बुरी हालत आलू की है। आपने किसानों के लिए क्या किया। किसानों के लिए कुछ नहीं किया गया इसलिए उनकी पैदावार घट रही है।

इस बारे में विचार किया जा रहा है कि अब देसी, विदेशी कम्पनियां भी फार्म ले सकती हैं। इस तरह किसानों को भी बर्बाद किया जा रहा है। हम ज्यादा समय नहीं लेना चाहते क्योंकि चंद्र शेखर जी का भााण भी सुनना चाहते हैं। प्रधान मंत्री जी ने कहा था कि हम प्रति र्वा एक करोड़ लोगों को रोजगार देंगे। लेकिन प्रति र्वा 50 लाख बेरोजगार बढ़ा रहे हैं। हमारे नेताओं ने अरबों, खरबों रुपये की सम्पत्ति से कारखानों को खड़ा किया था, उनसे बेरोजगार लोगों को रोजगार मिल रहा था लेकिन आज वे कारखाने मिट्टी के भाव बेचे जा रहे हैं। देश में बेरोजगारी बढ़ती जा रही है।

सरकार ने दो आयोग - आहलूवालिया और गुप्ता बिठाए। दोनों ने कहा कि प्रति र्वा दो करोड़ 70 लाख रोजगार हिन्दुस्तान के लिए बढ़ रहे हैं। अभी 5-6 करोड़ थे, दस वीं पंचर्वाीय योजना के खत्म होते-होते 10 करोड़ लोग बेरोजगार हो जाएंगे। बेरोजगारी से गरीबी बढ़ती है।

बेरोजगारी की कोख से गरीबी पैदा होती है। बेरोजगारी को कैसे कम किया जा सकता है? इन बेरोजगार नौजवानों को आप कब तक संभालकर रख सकते हैं? हम चाहते हैं कि रोजगार की नीति में हमारे विचार और नीति यदि आप लेना चाहें तो हम देने के लिए तैयार हैं। लेकिन बेरोजगारों और नौजवानों को रोजगार देने का इंतजाम आप कीजिए। बल्कि आप प्रतिर्वा छंटनी कर रहे हैं। रोजगार के अवसर कहां बढ़ रहे हैं? बेरोजगारी तो बढ़ती चली जा रही है। अहलूवालिया की रिपोर्ट ने कहा कि प्रधान मंत्री जी का यह दिवा स्वप्न हो जाएगा कि एक करोड़ नौजवानों को रोजगार देंगे। अब यह कह रहे हैं कि देश के विकास के लिए प्रधान मंत्री जी ने अमृतसर में अपने नेताओं को चेतावनी दी कि खबरदार, आज सत्ता में हम मंदिर के कारण, अयोध्या के कारण बैठे हैं। उस मुद्दे को हम छोड़ नहीं सकते। क्या आपने अमृतसर में राट्रीय बहस की थी ? क्या आपने अपने नेताओं से नहीं कहा था? मंदिर की वजह से आप सत्ता में बैठे हैं और साधु-सन्यासियों को ही धोखा दे दिया। क्या कहा कि 'राम लला हम आएंगे, मंदिर वहीं बनाएंगे।' क्या यह विकास का लक्ष्य है? इस तरह के आप नारे दिलवाते हैं? इसीलिए जब मंदिर नहीं बनाया तो यह बात हम अकेले ही नहीं कह रहे हैं। प्रधान मंत्री जी की घोाणा जो एक करोड़ नौजवानों को रोजगार देने की है, इनके पुराने मित्र गोविन्दाचार्य जी ने कहा है कि प्रधान मंत्री जी का यह बयान गलत है। बेरोजगारी बढ़ रही है।

श्री सोमनाथ चटर्जी : उन्होंनेबोला है, इसीलिए तो निकाल दिया।â€¦ (व्यवधान)

श्री मुलायम सिंह यादव :निकाल दिया लेकिन आडवाणी जी अड़े नहीं। उप-प्रधान मंत्री जी को उसके लिए अड़ना चाहिए था। आपका तो पक्का वादा था। आप तो लौह पुरु हैं। लोग आपको पटेल बना रहे हैं और आप अड़े नहीं। अरे, आपका साथी था। समझा लेते लेकिन निकाल बाहर कर दिया।â€¦ (व्यवधान)सच है कि वह ि वद्वान हैं। वह स्वदेशी जागरण मंच पर अभी तक खिले नहीं थे लेकिन पार्टी से ही उनको निकाल कर अलग कर दिया। उनका कहीं कोई महत्व ही नहीं है। क्या यह धोखा आपने नहीं दिया? हम यह नहीं कह रहे हैं। यह अशोक सिंघल का वक्तव्य है। देना पड़ा। लौह पुरु हैं और प्रधान मंत्री जी की

गलत बयानी और पैंतरेबाजी से महंत रामचन्द्र जी को सदमा लगा और एक संत हमारी धरती से उठ गया।â€¦(व्यवधान)यह वक्तव्य मेरा नहीं है। यह अशोक सिंघल का है।

रक्षा मंत्री जी बैठे हुए हैं। नीतीश कुमार जी क्या आप इधर-उधर बातें कर रहे हैं? जरा सोचिए, ये किसी के नहीं हैं। ये आपको केवल इस्तेमाल करेंगे।â€¦(व्यवधान)राजा भैय्या की बदौलत पांच साल राज्य किया और उनके बूढ़े पिता से पैसा लेकर अशोक सिंघल ने पूरा आन्दोलन चलाया और वह आज पोटा में बंद हैं।â€¦(व्यवधान)आज यू.पी. की सरकार धनंजय ने बनवाई। वह आज पोटा में बंद हैं। इसी तरह वैको जो सबसे ज्यादा समर्थक थे और हमारी तरफ उंगली उठाकर देश विरोधी कहा था, वह आज पोटा में बंद हैं। लेकिन डीएमके के लोग कुछ नहीं कर रहे हैं। â€¦(व्यवधान)

श्री सोमनाथ चटर्जी : डरते हैं।

श्री मुलायम सिंह यादव : हां, डरते हैं कि कहीं वैको की बगल में करुणानिधि न पहुंच जाएं। इसीलिए हम कहना चाहते हैं कि कुर्बानी और संघा से कुर्सी मिलती है। डी.एम.के. के साथियों इस बात को आप याद रखना। एक डर की वजह सेâ€¦(व्यवधान)ममता बहन बहुत ज्यादा भााण दे गईं और जार्ज साहब, आप सोचिए। आपने देख लिया। आपका विभाग बदलने वाले थे। वह तो हम लोग बैठे हैं, मुद्दा उठा दिया, इसलिए नहीं बदला और यह तो गलती कर रहे हैं। आप ज्यादा करोगे तो यह विभाग बदल देंगे। यह आसन आरएसएस को दे देंगे। तब क्या होगा ? अभी तो गाली दे रहे हैं। कुछ नहीं कर रहे हैं।

उपाध्यक्ष महोदय : मुलायम सिंह जी, अब समाप्त कीजिए।

श्री मुलायम सिंह यादव : उपाध्यक्ष महोदय, मैं अंत में दो बातें और कहना चाहूंगा। मुझे बड़े अफसोस के साथ कहना पड़ता है कि प्रधान मंत्री जी के चुनाव क्षेत्र में एक लड़की की हत्या की गई। उसकी जांच सीबीआई कर रही है और सीबीआई प्रधान मंत्री जी के अधीन है। सीबीआई सही तथ्यों की जांच कर रही है, लेकिन मुझे खबर मिली है कि सही तथ्यों को छिपाने की कोशिश की जा रही है। मैं उस पर अभी नहीं बोलना चाहता, फिर कभी बोलूंगा। एक बहुत बड़ा अंतर्राट्रीय मामला भी इसमें है। मैं इसे संक्षेप में आपके सामने रखना चाहूंगा। प्रधान मंत्री जी के चुनाव क्षेत्र में एक लड़की मधुमिता की हत्या की गई। इस घटना में वहां के दो मंत्रियों का नाम भी आ रहा है। इसके अलावा मैं एक बात और कहना चाहता हूं। इसमें एक विदेशी भी शामिल है। वह विदेशी कभी क्रिकेट के एक दिवसीय मैचों का आयोजन किया करता था और यह भी तय करता था कि मैच कहां खेला जाएगा। एक अंतर्राट्रीय क्रिकेट कौंसिल है, ...* यह सब

*Expunged as ordered by the Chair

अंग्रेजी अखबारों और दूसरे अखबारों में भी छपा है। उनको यहां एक दिवसीय क्रिकेट मैच के आयोजन की अनुमति लेनी थी। ...* यह खबर भी अखबारों में छप चुकी है। यह एक अंतर्राट्रीय स्तर का मामला है और

दो मंत्रियों के इसमें शामिल होने का मामला है। कहा जाता है कि शूटर को ढूंढो, क्या यह निर्देश सरकार देगी। अब सुनने में आया है कि उस शूटर की भी हत्या कर दी गई है, फिर सबूत कहां से मिलेंगे। मैं प्रधान मंत्री जी और गृह मंत्री जी को भी कहना चाहता हूं कि आप सीबीआई को आदेश दें। गाजियाबाद में कितने एन्काउंटर सही हुए या नहीं, यह सबको पता चला जाएगा। यह खबर बहुत से अखबारों में छप चुकी है और मैं उन्हीं से बता रहा हूं। वह विदेशी एक दिवसीय क्रिकेट मैचों के आयोजन की अनुमति देता था ...* और अखबारों में छप चुके हैं। ये हालात हैं। आप देश को कहां ले जाना चाहते हैं।

इसी तरह से मैं एक बात और यहां कहना चाहूंगा। अगर वह बात सही साबित न हो तो मैं यहां दुख व्यक्त करूंगा। मुझे, अमर सिंह जी और अखिलेश यादव, तीनों को बाकायदा पोटा में बंद करने का पुलिस को निर्देश दिया गया। मार्च के महीने में नोएडा में जैशे मोहम्मद के एरिया कमांडर मंजूर डार का एन्काउंटर हुआ। उसमें बाकायदा दिल्ली सरकार के मुखिया ने निर्देश दिया और मुलायम सिंह, अमर सिंह और अखिलेश यादव का नाम लिया गया। तब तक आई.बी. की सही रिपोर्ट गृह मंत्री जी के पास आ चुकी थी। गृह मंत्री जी को इसके बारे में पता है या नहीं, यह मुझे नहीं मालूम, लेकिन आई.जी. सब जानते हैं। वह रिपोर्ट आ गई, उस अधिकारी ने कहा कि आई.बी. ने गृह मंत्री को सीधे रिपोर्ट दी है, तो फिर कैसे मुलायम सिंह, अमर सिंह और अखिलेश यादव, इन तीनों को पोटा में बंद कर सकते हैं। जांच करने वाला बड़ा अधिकारी भेजा गया। मैं यह तथ्य आपके सामने रखना चाहता हूं। आप इसकी जांच कराएं। हम प्रधान मंत्री जी से और गृह मंत्री जी से भी मिलकर बात करने को तैयार हैं। अगर यह सही साबित न हो तो हम इसी सदन में खेद व्यक्त करेंगे। इस तरह की परम्पराएं इस सरकार की हैं। अभी मैंने बेरोजगारी, किसानों की बात कही, लेकिन विदेशी पूंजी की बात रह गई। अंत में, माननीय प्रधान मंत्री अटल बिहारी वाजपेयी जी और आपसे यही कहूंगा कि आपने जो वायदे चाहे लाल किले से या कहीं और से किये, वे पूरा नहीं किये। हम एक-एक करके उन्हें गिना सकते हैं लेकिन माननीय उपाध्यक्ष जी का निर्देश हमें हो रहा है, इसलिए हम इतना ही कहेंगे कि लोकतंत्र में अगर कोई अपने वचन से पलट जाता है तो वह लोकतंत्र का सबसे बड़ा अपराधी है और इस सरकार ने अपने वचन का पालन नहीं किया, इसलिए यह सरकार वचनभंगी है और इससे तत्काल मुक्ति मिलनी चाहिए। हम चाहते हैं कि यह जल्दी हटे, यही हमारी राय है।

* Expunged as ordered by the Chair

श्री चन्द्रशेखर (बलिया, उ.प्र.) : उपाध्यक्ष जी, सन् 1962 में मैं पहले-पहल संसद में आया था। करीब 42-43 र्वा बीत गये हैं लेकिन आज जो दुःख अनुभव हुआ वह पहले कभी नहीं हुआ। मैंने कभी नहीं सोचा था कि संसद की कार्यवाही इस स्तर पर पहुंच जाएगी। मैं किसी व्यक्ति विशे के बारे में कुछ नहीं कहूंगा। अविश्वास प्रस्ताव शुरू होने से पहले एक घंटे में हम लोगों ने पांच विधेयक पास किये हैं जिसमें से दो विधेयक संविधान-संशोधन के थे। सरकारी पक्ष और विपक्ष दोनों उनसे सहमत हैं। मैं नहीं जानता और न ही सोच पाता हूं कि मैं किसके पक्ष में बोलूं। देश की हालत के बारे में सोचता हूं तो एक-एक शब्द जो माननीय सोमनाथ जी ने कहे, केवल उनकी भाा को छोड़कर, मैं उनसे पूरी तरह से सहमत हूं।

17.22 hrs. (Mr. Speaker in the Chair)

में जानता हूं कि आज देश में गरीबी, बेबसी और लाचारी है। मैं यह भी जानता हूं कि हमारे चारों तरफ खतरे हैं। बड़ी ताकतों की बात छोड़ भी दी जाए तो भी हमारे जो पड़ोसी देश हैं उनका रूख भी हमारे प्रति अच्छा नहीं है। ऐसे में हम कोई आपसी सहमति का रास्ता निकालते, मिलजुलकर काम करने की बात करते, लेकिन मालूम पड़ता है कि वह आज दूर की बात है। मुझे आश्चर्य इस बात का हुआ कि अविश्वास प्रस्ताव इस समय क्यों रखा गया? अविश्वास प्रस्ताव उस समय क्यों नहीं रखा गया जब गुजरात का कांड हुआ था। अविश्वास प्रस्ताव तब क्यों नहीं आया जब हमारे सामने एक तलवार लटकी हुई थी कि उत्तर प्रदेश में गृह-युद्ध की स्थिति कभी भी हो सकती थी। मैं किसी व्यक्ति का नाम नहीं लेना चाहता हूं क्योंकि उस ओर माननीय मुलायम सिंह जी ने संकेत किया है। उस पर हम सवाल नहीं उठा रहे हैं। उस समय अविश्वास का प्रस्ताव क्यों नहीं आया जब विनिवेश की बात खुले रूप से कही गयी? इसी सदन में मैंने कहा था कि अगर आप आर्थिक मामलों में हस्तक्षेप स्वीकार करोगे तो राजनीतिक मामलों में हस्तक्षेप स्वीकार करने के लिए मन की तैयारी रखें। उस समय मेरा मजाक बनाया गया। अभी अरूण शौरी जी के बारे में हमारे मित्र माननीय आडवाणी जी ने प्रशंसा की। अरूण शौरी और अरूण जेटली से मैं बहुत प्रभावित रहा हूं। जनता पार्टी की सरकार में जितना इन लोगों को महत्व देना चाहिए था, उससे अधिक महत्व मैंने दिया। लेकिन कैसे लोग बदल जाते हैं? देश की सम्पत्ति जो 50 र्वाों में बनी है वह किसी प्राइम-मिनिस्टर के पैसे से या संसद सदस्यों के पैसे से नहीं बनी है जो कौड़ी के दामों में बेची जा रही है। साथ ही ऐसे बेची जा रही है जैसे कोई बहुत बड़ी उपलब्धि की बात हो। कहा यह जा रहा है कि हम रोजगार पैदा कर रहे हैं, रोजगार बना रहे हैं। अकेले सरकारी कमीशन जोकि एक सरकारी संस्था है, ने कहा है कि अगर कतीनियों को जोड़ दिया जाए तो 50 लाख लोग खादी कमीशन में बेरोजगार हुए हैं। यहां पर जब चर्चा होती है तो सिवाए एक-दूसरे पर आरोप-प्रत्यारोप के कुछ नहीं होता, कभी गरीबी, बेरोजगारी के सवाल पर बहस नहीं होती। कृि-नीति की बात मैं नहीं कहूंगा, लेकिन सारी कोशिशों के बावजूद आज किसान बेहाल है।

किसान आत्म-हत्या करने पर मजबूर है। कई लोग इस बात को दोहरा चुके हैं। महाराट्र में, गुजरात में, पंजाब में और विकसित दृटि से खेती के काम में लगे जो राज्य हैं, वहां पर किसान मजबूर हुए। किन कारणों से हुए, मैं उन कारणों में नहीं जाना चाहता हूं। हम उसके बारे में चर्चा नहीं कर पाए। उस समय अविश्वास प्रस्ताव श्री शिवराज पाटिल जी आप नहीं लाए।

श्री शिवराज वि.पाटील : इन वियों पर नहीं लाते हैं।

श्री चन्द्रशेखर : इन वियों पर नहीं लाते हैं और चार वा बाद लाए और किस विय पर लाए, जब पीएसी में एक रिपोर्ट को नहीं दिखाया गया। उस रिपोर्ट को नहीं देखने के बाद आपके मन में बहुत गुस्सा आया और यह बात कही गई, श्री सोमनाथ चटर्जी जी ने भी कही कि एक संसदीय संस्था पर बड़ा भारी आघात हुआ है, लेकिन संसदीय परम्परायें भी है। कई बार ऐसा हुआ है कि अगर पीएसी की रिपोर्ट में कोई ऐसी बात हो, किसी रिपोर्ट पर कोई बात हो, जिसको दिखाने में सरकार को गुरेज हो, तो अध्यक्ष जी के कमरे में अध्यक्ष जी, पीएसी के चेयरमैन और उस विभाग के मंत्री, तीनों, बैठकर उसको देख लेते, तो मामला सुलझ जाता। एक बार नहीं, अनेक बार ऐसी बातें हुई हैं। मैं व्यक्तिगत बात नहीं कहना चाहता हूं, लेकिन मैं कहना चाहता हूं कि मैंने रक्षा मंत्री जी से कहा कि आप इस परम्परा को क्यों तोड़ रहे हैं, आप परम्परा को मानकर दिखा क्यों नहीं देते हैं? उन्होंने कहा - मैं दिखाने के लिए तैयार हूं। हमने पब्लिक एकाउन्ट्स कमेटी के चेयरमैन साहब से कहा - आप देख क्यों नहीं लेते? उन्होंने कहा - वे दिखाने के लिए तैयार नहीं है। मैंने दूसरे दिन जब पूछा तो पब्लिक एकाउन्ट्स कमेटी के चेयरमैन साहब की बात दूसरी और रक्षा मंत्री ने कहा - उन्होंने कहा है कि हम अकेले नहीं देखेंगे, सारी कमेटी देखेगी। जब मैंने पब्लिक एकाउन्ट्स कमेटी के चेयरमैन साहब से पूछा, तो उन्होंने कहा कि हम अकेले देखने के लिए तैयार थे, वे तैयार नहीं है। मैने कहा - आप इसी समय चलिए, मैं अध्यक्ष जी से निवेदन करूंगा और रक्षा मंत्री जी को भी बुलायेंगे। वे सारी बातें उस समय मानने के लिए तैयार नहीं हुए। मैं पूछना चाहता हूं, क्या संसदीय जनतन्त्र इस तरह से चलेगा? क्या ये हमारी परम्परायें हैं? क्या इस तरह से परम्पराओं का निर्वहन होगा? गुस्सा तब आया, जब दूसरे सदन में कहा गया कि कारगिल के मामले में विजिलेंस कमिश्नर की रिपोर्ट नहीं है, तो रास्ता निकाला गया कि किसी तरह से इस एक ऐसा अस्त्र बनायें, जिससे लोगों का ध्यान हमारी ओर जाए। मैं यह बात इसलिए कह रहा हूं कि यह बड़ी दुखद बात है। चार राज्यों में चुना व होने वाले हैं। एक दूसरे पर कीचड़ उछालना हमारे लिए सुखद है। हमारे लोग उपादेय हैं, हमें लाभ पहुंचेगा। अगर इसलिए अविश्वास प्रस्ताव लाए हैं, तो मैं पूरी तरह से सोमनाथ चटर्जी जी, मुलायम सिंह जी आपसे सहमत होते हुए भी, नेता विरोधी दल से सहमत होते हुए भी, इस प्रस्ताव का कभी समर्थन नहीं कर सकता हूं। मैं इसलिए नहीं कर सकता हूं, क्योंकि मेरी आत्मा गवाही नहीं देती है।

महोदय, आज सवेरे जब मैं आया, तो मैं दुविधा में था, लेकिन जिस तरह से आप लोगों ने प्रस्ताव पास किए, जिस तरह से संविधान में परिवर्तन किया, क्या आप समझतें हैं कि आप संसदीय मर्यादा को बढ़ा रहे हैं?

श्री सोमनाथ चटर्जी : संविधान बिल पास नहीं हुआ है, पेश हुआ है।

श्री चन्द्रशेखर : राज्य सभा वाला पास हुआ। हमें भी थोड़ी बहुत समझ है। उस विधेयक पर आपने बहिकार किया। रिप्रजेंटेशन ऑफ दि पीपल एक्ट पास हुआ है। â€¦ (व्यवधान)

श्री मुलायम सिंह यादव : मैंने सुबह अध्यक्ष जी से कहा था कि यह परम्परा नहीं है। आप बहस कराइए। इस विधेयक को ऐसे पास मत करिए। मैंने निवेदन किया था।

श्री चन्द्रशेखर : आप एक कानून पास करते हैं, जो संविधान के विपरीत हैं और आप यह समझते हैं कि इस तरह से संसदीय परम्पराओं को आप मजबूत कर रहे हैं। मैं व्यक्तिगत नहीं जाता हूं, किसने विरोध किया और कौन पक्ष में थे। एक-एक करके गिनाऊंगा, तो हमें लगता है कि हम धीरे-धीरे संसदीय परम्पराओं को समाप्त करने की ओर बढ़ रहे हैं।

श्रीमती सुामा स्वराज : चन्द्रशेखर जी, मैं अध्यक्ष जी के माध्यम से आपको एक जानकारी दे दूं। लगता है, आपकी इस बात से देश में भ्रम की स्थिति फैलेगी। जिस विधेयक के बारे में आप जिक्र कर रहे हैं, वह विधेयक राज्य सभा से भी चर्चा के बाद पारित होकर आया था और यहां भी उस पर चर्चा समाप्त हो चुकी थी। श्री रघुवंश प्रसाद सिंह जी बोले थे। उनको भी कहा गया कि वे बोल लें। वह वोटिंग के लिए ही था। इसलिए अगर कोई यह समझे कि आज कोई संविधान संशोधन ि वधेयक पारित हुआ है, तो गलत है। यह संविधान संशोधन विधेयक नहीं था और वैसे भी संविधान विधेयक बिना डिवीजन से पारित नहीं हो सकता है। 50 फीसदी और दो तिहाई बहुमत चाहिए। वह एक ऑर्डिनरी लैजिस्लेशन था लेकिन ठीक बात है कि दूरगामी प्रभाव वाला था और रिप्रेजेंटेशन ऑफ दी पीपल एक्ट का था लेकिन राज्य सभा से चर्चा के बाद पारित होकर आया था, लोक सभा में चर्चा समाप्त हो चुकी थी। जिस दिन वोटिंग होनी थी, उस दिन सोमनाथ जी ने कहा था कि आज नहीं कल वोटिंग कराओ। वह वोटिंग की स्टेज पर था। अगर उस समय उन्हें डिविजन चाहिए थी तो वह मिल सकती थी इसलिए यह भ्रम मत फैलाइए कि वह बिना चर्चा के पारित हो गया। उस पर पूरी चर्चा दोनों सदनों में हुई है।

श्री चन्द्रशेखर : अध्यक्ष जी, मैं संसदीय कार्य मंत्री की बड़ी रिसपैक्ट करता हूं लेकिन उनको बहुत विनम्र शब्दों में कहना चाहूंगा कि मैं भी छोड़ी संसदीय परम्परा को जानता हूं। राज्य सभा ने पास कर दिया था तो इससे आपका काम उचित नहीं हो जाता। दूसरी बात यह है कि संविधान में उसका भले ही परिवर्तन न हुआ हो, कोई विधेयक पास होता है जो संविधान के प्रतिकूल होता है उसकी अनुमति न संविधान देता है, न संसदीय परम्परा देती है, न संसदीय व्यवहार देता है और न संसदीय नियम देते हैं।

श्रीमती सुामा स्वराज : चन्द्रशेखर जी, लोक सभा में एलॉटिड समय से ज्यादा चर्चा हो चुकी है।

श्री चन्द्रशेखर : बहुत हो गया है। â€¦ (व्यवधान)अध्यक्ष जी, इसका मतलब यह नहीं कि हर मिनिस्टर खड़ा हो जाए तो मैं हर समय बैठ जाऊं। â€¦ (व्यवधान)मैं भम्र नहीं फैला रहा हूं। भ्रम आप फैला रही हैं। आप जानबूझ कर संसदीय परम्परा को तोड़ रही हैं और इसलिए कि आपको किसी का वर्चस्व पाना है। मुझे कोई वर्चस्व नहीं पाना है। मैं जानता हूं कि किस तरह संसदीय परम्परा को तोड़ा जा रहा है। मैं एक बात आपसे निवेदन करूंगा, क्षमा करेंगे, यह कहने के लिए कि संसद में कोई सवाल उठाना भी अब कठिन हो गया है। एक दिन इसी संसद में, पता नहीं वह सदस्य हैं या नहीं, बादल साहब के पुत्र के घर सीबीआई का आक्रमण हुआ। वह राज्य सभा में हैं। â€¦ (व्यवधान)

अध्यक्ष महोदयः चन्द्रशेखर जी, मैं इस विय में एक मिनट कुछ कहना चाहता हूं। सदन में कोई गलतफहमी न हो इसलिए मैं बोल रहा हूं। जिस विधेयक के बारे में आप चर्चा कर रहे हैं, वह है Further consideration and passing of Representation of People Act moved by Shri P.C.Thomas. इसको दो घंटे का समय दिया गया था और इस पर पहले दो घंटे 35 मिनट चर्चा हुई थी। हमारी दृटि में रघुवंश जी आखिरी वक्ता थे इसलिए वह बोलने के लिए खड़े हुए थे और उस समय यह बिल पूरा हुआ था। केवल सदन में रिकॉर्ड कोरैक्ट रहना चाहिए इसलिए मैंने कहा।

श्री चन्द्रशेखर : आपकी सूचना के लिए धन्यवाद। लेकिन मैंने उस समय कहा था कि जिस तरह संसद सदस्य के घर पर पंजाब पुलिस ने छापा मारा, उसे लेकर मैंने उस सवाल को उठाना चाहा लेकिन आपकी अनुमति नहीं मिली, मैं चुपचाप बैठ गया। लेकिन मैं समझता हूं कि एक-एक करके यह परम्परा पड़ रही है कि हम लोग अपने विरोधी पार्टियों के लोगों को नीचा दिखाने के लिए कोशिश कर रहे हैं। संसदीय परम्परा में मैंने यह सुना था कि वाकआउट किए जाते हैं, मैंने यह सुना था कि सरकार का बहिकार किया जाता है लेकिन सरकार के साथ सहयोग और एक मंत्री के साथ बहिकार, यह एक नई परम्परा आपने डाली है, अब यह परम्परा कहां तक उचित है यह सदन बताएगा और इतिहास बताएगा। दूसरा, मैं अपने मित्रों से कहूंगा कि गठबंधन बड़ा जोरदार है , मल्होत्रा जी, एनडीए का गठबंधन बड़ा जोरदार है लेकिन गठबंधन के कुछ नियम होते हैं। गठबंधन में समस्याओं पर एक मत होने पर गठबंधन होता है। कार्यक्रमों में, नीतियों में और बाहर बोलने में एकमत होता हैं लेकिन मुझे दुख के साथ कहना पड़ता है कि हमारे गृह मंत्री को तो कम लेकिन प्रधान मंत्री को कई बार अपने सहयोगियों का सहयोग बनाए रखने के लिए अपने वक्तव्यों को बदलना पड़ा है। न इससे देश की इज्जत बंधी है, न सरकार की इज्जत बढ़ी है, न संसदीय परम्परा की इज्जत बढ़ी है। अगर हम इससे विरक्त हो सकें

तो बड़ी अच्छी बात है। मैं केवल इतना कहना चाहता हूं कि मैं इस प्रस्ताव पर कोई मत नहीं दूंगा इसलिए कि कोई भ्रम न फैले।

अध्यक्ष महोदयः श्री जार्ज फर्नान्डीज।

â€¦ (व्यवधान)

डॉ. रघुवंश प्रसाद सिंह :अध्यक्ष महोदय, हम डेढ़ र्वा से इनका बहिकार कर रहे हैं। इसलिए आज भी बहिकार कर रहे हैं। â€¦ (व्यवधान)

17.34 hrs.

(Dr. Raghuvansh Prasad Singh and some other hon.Members

then left the House)

अध्यक्ष महोदयः अब श्री जार्ज फर्नान्डीज बोलेंगे।

â€¦ (व्यवधान)

अध्यक्ष महोदयः आपकी बात ठीक नहीं है।

...(व्यवधान)

MR. SPEAKER: Silence, please, in the House. I have allowed Shri George Fernandes to speak on the Motion.

रक्षा मंत्री (श्री जार्ज फर्नान्डीज़) : अध्यक्ष जी, आज सुबह माननीय विपक्ष के नेता ने सरकार के खिलाफ अविश्वास प्रस्ताव रखते हुये 8-9 मसलों पर यहां चर्चा की। उन्होंने शुरुआत सुरक्षा से की। उन्होंने सुरक्षा से संबंधित एक नहीं बल्कि अनेक सवाल उठाये । उनका पहला आरोप यह रहा कि देश की सुरक्षा को हम लोगों ने धोखे में डाला है और दूसरा, राट्रीय सुरक्षा को कमजोर किया है। मैं सदन मे पूरी जिम्मेदारी के साथ यह बात बताना चाहता हूं कि पांच साल पहले देश की सुरक्षा जितनी मजबूत थी, उससे काफी मजबूत करने का कार्य पिछले पांच सालों में हुआ है। जब हम लोग सरकार में आये थे, वह समय था जब सुरक्षा के लिये पूंजी का आवंटन होता था, वह कुछ कम हो चुका था। मैं उस संबंध में यहां लम्बी चर्चा नहीं करूंगा लेकिन मैं एक-एक प्रश्न का उत्तर यहां रखना चाहूंगा।

अध्यक्ष जी, एन.डी.ए. की सरकार ने पिछले पांच सालों में सुरक्षा के लिये जो पूंजी का आवंटन किया, वह उसके पहले के अनेक सालों में जो हुआ था, उससे कई गुना अधिक है। आधुनिकीकरण का जो कार्य सुरक्षा के क्षेत्र में होना चाहिये, उसे हम लोगो ने ऐसी गति दी कि आज के दिन सेना के तीनों अंगों के हाथों, सामरिक महत्व की जो सामग्री नहीं थी, वे अपने हाथों में लेकर सुरक्षा के कार्य में लगे हुये हैं।

SHRI MADHUSUDAN MISTRY (SABARKANTHA): The Defence Minister should give the allocation of each year percentage-wise.

MR. SPEAKER: You cannot speak without my permission.

श्री जॉर्ज फर्नान्डीज : अध्यक्ष जी, यह क्वेश्चन ऑवर नहीं है। एक प्रश्न यह छेड़ा गया कि बहुत पैसे का इस्तेमाल नहीं हुआ। सन् 1997-98 में कैपिटल एक्सपैंडिचर 900 करोड़ रुपये का था जबकि र्वा 2002-03 में, जो साल अभी चल रहा है, उसमें 15 हजार करोड़ रुपया रखा गया है। इसलिये जहां जहां पूंजी का इस्तेमाल होना चाहिये, वहां-वहां उसका इस्तेमाल किया गया है। यह सही है कि सुरक्षा के क्षेत्र में जब पूंजी आवंटन होता है तो उस साल में कौन-कौन सी चीज की खरीद होनी चाहिये या सेना के तीनों अंगों की तरफ से जो मांग की गई है, उसे ख्याल में रखकर पैसे का आवंटन होता है। जो वस्तु चाहिए, वह तत्काल किसी दुकान में मिलने वाली नहीं है, किसी कारखाने में भी मिलने वाली नहीं होती है। दो भूतपूर्व रक्षा मंत्री यहां हैं, वे उसके गवाह भी हैं और यहां पर अनेकों ऐसे भी मित्र और साथी हैं जो सेना में रह चुके हैं। उन्हें इन चीजों की जानकारी है। इसलिए यह दिमाग में रखना कि इस साल हमने ए.जे.टी. के लिए दस हजार करोड़ रुपये आबंटित किये थे और वह पैसा वापस आ गया। अगर ए.जे.टी. के दाम तय करने में और उसके बारे में और जो भी कोई चीज होनी है, ये सब कार्य करने में किन्हीं क्षेत्रों में रुकावटें आ जाती हों, कभी-कभी कोई दूसरा अपनी चीज को बेचने के लिए बीच में आ जाता है और बोलता है कि उनसे अच्छी हमारी चीज है। फिर वह चक्र शुरू होता है और साल पूरा हो जाता है, पैसे रुक जाते हैं। इसे समझना चाहिए और केवल रिकार्ड देखकर किसी ने क्या आंकडे लिखे हैं, कौन से अखबार ने इस पर क्या टिप्पणी की है, उसके आधार पर इस बात को चलाना ठीक नहीं होगा। इसलिए मैं फिर कहना चाहता हूं कि जहां तक सुरक्षा का मामला है, किसी को भी इस बात पर चिंता करने की आवश्यकता नहीं है।

श्री शिवराज वि.पाटील : मैं किसी भी वर्तमान पत्र को रेफर नहीं कर रहा हूं, हमारे यहां जो स्टैंडिंग कमेटी ऑन डिफैंस है, उसने जो रिपोर्ट दी है, उसे हम रेफर करते हैं। अगर सरकार ने पैसा मांगा तो क्या सरकार ने प्लान के बगैर मांगा, क्या सरकार ने यह ध्यान में नहीं लिया कि यह पैसा हम खर्च कर सकते हैं, क्या डिफैंस मिनिस्ट्री ने यह ध्यान में नहीं लिया कि यह पैसा वह खर्च कर सकती है या नहीं कर सकती है। एक तरफ पैसा न मांगकर उधर डेफिसिट बढ़ रहा है और दूसरी तरफ दिया हुआ पैसा, कैपिटल एक्सपेंडीचर पर दिया हुआ पैसा प्लानिंग बराबर न होने की वजह से, विजन बराबर न होने की वजह से खर्च नहीं हुआ तो क्या हम यह न माने कि डिफैंस में इस प्रकार का जो काम हो रहा है, वह बराबर नहीं है।

MR. SPEAKER: The hon. Minister has yielded to him.

श्री जार्ज फर्नान्डीज़ : यह विजन और प्लानिंग का सवाल नहीं है। विजन और प्लानिंग बराबर हैं और जिसके पास जाकर जो चीज खरीदनी है, अगर वह कोई हरकत करे, तब विजन वहीं पर रहेगा, प्लान भी वहीं पर रहेगा। इसलिए इस बात में कोई दम नहीं है।

अध्यक्ष महोदय, नेता विरोधी दल ने आपरेशन पराक्रम और हिलकाका का सवाल उठाया और सर्प कब आये, सर्प कब मारे गये, सर्पों पर उनकी नजर गई। मैं बताना चाहता हूं कि हिलकाका का जो मामला था, वह कोई नई चीज नहीं है। कश्मीर की वादी में और उस इलाके की जिन्हें जानकारी है, वहां के भूगोल, वहां की जमीन और वहीं की परेशानियों को जो लोग जानते हैं, उन्हें मालूम है और सेना से ज्यादा इसे और कोई नहीं जानता है कि कहां, किस स्थान पर कौन आ सकता है, किस मार्ग से आ सकता है। उसकी खोज वे करते रहते हैं और उसका इलाज वे करते रहते हैं। इसलिए हिलकाका का जो कांड हुआ, कांड यानी जो आपरेशन हुआ, वह आपरेशन पहली बार नहीं हुआ। वह वहां पर लगातार चलने वाला आपरेशन् है। इसे लेकर अनेक किस्म की अफवाहें फैलाई गई। उस इलाके में पिछले चार साल में हमारी सेना ने 107 आतंकवादियों को मार गिराया और अभी जो आपरेशन हुआ, उसमें 65 आतंकवादियों को मार गिराया गया। इसका मतलब है कि पिछले चार,साढ़े चार साल में 172 आतंकवादियों को वहां मार गिराने में हमने कामयाबी पाई है। मगर इस बारे में बहुत कुछ चर्चा चली है और मैं समझ नहीं पा रहा हूं कि सेना पर इतना गुस्सा करना क्यों शुरू हुआ है।â€¦ (व्यवधान)

श्री शिवराज वि.पाटील : यह गुस्सा सेना पर नहीं, सरकार पर है।â€¦ (व्यवधान)

श्री जार्ज फर्नान्डीज़ : यह गुस्सा सेना पर है।â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): You are trying to twist the issue. ...(*Interruptions*) You are trying to play with fire. ...(*Interruptions*)

MR. SPEAKER: Please sit down. You can stand up and make your point.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : He is twisting the matter. He must withdraw that statement....(*Interruptions*)

MR. SPEAKER: Shri Shivraj Patil, there is a way out. He had made a point. If you do not agree with him, one Member of the party or the leader of the party can stand up and speak. I will permit him. He can make the position of the party clear. Please sit down now.

...(*Interruptions*)

SHRI SHIVRAJ V. PATIL : Sir, I am thankful to you.â€¦ (व्यवधान)

अध्यक्ष महोदय, हमने कभी भी सेना के खिलाफ बात नहीं कही है। हमने हमेशा सेना की प्रशंसा की है। हमने मिनिस्ट्री में जो कुछ हो रहा है, उसके बारे में कहा है, सरकार के बारे में कहा है। कृपा कर के देश और सेना, मिस-लीड हो जाए, ऐसा मत करिए।

MR. SPEAKER: I think that is enough.

श्री जार्ज फर्नान्डीज़ : अध्यक्ष महोदय, हिल-काका का मामला दफ्तर में नहीं हो रहा है, पहाड़ों में हो रहा है।

अध्यक्ष महोदय : फर्नान्डीज जी, आपने अपनी भूमिका रखी और उन्होंने अपनी भूमिका रखी। अब आप कृपया आगे बढ़िए और अपना भााण जारी रखिए।

श्री जार्ज फर्नान्डीज़ : अध्यक्ष जी, सेना के ऊपर â€¦ (व्यवधान)

श्री मदन लाल खुराना (दिल्ली सदर) : अध्यक्ष महोदय, यहां स्टेंडिंग कमेटी की बात बार-बार आ रही है। स्टेंडिंग कमेटी की जो बात इन्होंने कही, वह उसका आधा पोर्शन बताया है। स्टेंडिंग कमेटी ने यह कहा है, चूंकि खरीदने में टाइम लगता है और पैसा लैप्स न हो, इसलिए डिफेंस के लिए कम से कम पांच साल के लिए बजट तय कर दिया जाना चाहिए।

MR. SPEAKER: Mr. Minister, you can go ahead now.

...(*Interruptions*)

MR. SPEAKER: There is no further discussion on that particular point. Shri George Fernandes, please go ahead with your speech.

श्री जार्ज फर्नान्डीज़ : अध्यक्ष जी, आगे यह बात उठाई गई कि सीमाओं की सुरक्षा नहीं की और उसके चलते कारगिल हो गया। अगर सीमाओं की सुरक्षा के बारे में सोचेंगे, तो शिमला समझौते की तरफ जाना होगा। शिमला में भारत-पाकिस्तान के बीच जो समझौता हुआ था, उसमें भारत और पाकिस्तान की सेनाओं की ओर से दो अधिकारियों ने एक इतने बड़े नक्शे पर एक कलम से एक रेखा खींच कर, दोनों राट्रों की सीमाएं तय कर दीं। 148 किलोमीटर लम्बा और कई स्थानों पर 15-20 किलोमीटर चौड़ाई और कहीं 12, कहीं 15 और कहीं 18 हजार फीट की ऊंचाई के पहाड़ हैं, उन पर यह रेखा है। जब से समझौता हुआ तब से लेकर, जो भी सरकारें रहीं, उन्होंने वह रेखा जमीन पर खींच कर, वहां जो भी बन्दोबस्त करना चाहिए था, वह इंतजाम नहीं किया। जब अटल जी की सरकार बनी, तब भी जमीन पर ऐसा कोई इंतजाम नहीं हुआ। सेना गर्मियों के दिनों में वहां जाकर राउंड लगाती थी और सर्दियों के दिनों में वापस आ जाती थी। पाकिस्तान की सेना भी यही करती थी। यह स्थिति 20 साल तक चलती रही। पाकिस्तान द्वारा जब कारगिल पर आक्रमण हुआ, तब एक बात, बार-बार सरकार की तरफ से कही गई कि धोखेबाजी हुई, पाकिस्तान के नेतृत्व ने हम लोगों के साथ धोखेबाजी की, लेकिन केवल इस सरकार से नहीं, वह तो राट्र के साथ धोखेबाजी हुई। क्योंकि कहीं न कहीं जब तत्कालीन प्रधान मंत्री श्रीमती इंदिरा गांधी और पाकिस्तान की तरफ से श्री जुल्फिकार अली भुट्टो ने बैठकर निर्णय लिया था, उसका उल्लंघन पाकिस्तान के नेतृत्व ने किया और उसके कारण ऐसी परिस्थिति निर्मित हो गई। उसे उछाल कर यह कहना कि इंटैलीजेंस फेल्योर हो गई, सेना की फेल्योर हो गई, ठीक नहीं है।

अध्यक्ष महोदय, उस समय हमारी सेना को कितना सुनना पड़ा, पाकिस्तान के टेलीविजन की ओर से हर दिन हमारे देश के नेताओं की बोली का प्रसारण करते हुए, कैसे हमारे देश के नेताओं और सेना के मनोबल को तोड़ने का प्रयास चल रहा था, वह सबको मालूम होना चाहिए। â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Why is he accusing us? Shri Subrahmaniam gave the Report, not the Congress Party. ...(*Interruptions*)

अध्यक्ष महोदय : इनके भााण का उत्तर आप दे सकते हैं।

â€¦ (व्यवधान)

श्री किरीट सोमैया : अध्यक्ष महोदय, जब इनकी नेता बोल रही थीं तो हम कुछ नहीं बोल रहे थे। अब इन्हें भी सुनना चाहिए।â€¦ (व्यवधान)

MR. SPEAKER: You can go ahead with your speech.

श्री जार्ज फर्नान्डीज़ : मैंने किसी का नाम नहीं लिया। मैंने यह कहा कि जो लोग इस समय तथ्य को न जानते हुए, तथ्य को समझने का प्रयास न करते हुए, जिस प्रकार का अभियान चला था उसे खत्म करना चाहिए, उसे ऐसे ही नहीं बने देना रहना चाहिए। पी.ए.सी. को लेकर जो बातें यहां आई हैं,â€¦ (व्यवधान)

कर्नल (सेवानिवृत्त) सोना राम चौधरी (बाड़मेर) : अध्यक्ष महोदय, एक सवाल का जवाब नहीं आया।â€¦ (व्यवधान)

श्री जार्ज फर्नान्डीज़ : अध्यक्ष जी, मुझे बोलने दिया जाए।â€¦ (व्यवधान)

MR.SPEAKER: I have not allowed him. You can go ahead with your speech.

श्री जार्ज फर्नान्डीज़ : अध्यक्ष जी, मुझे बोलने की इजाजत दी जाए।

अध्यक्ष महोदय : आपको बोलने की इजाज़त है, आप बोलिए। आपको इनकी बात सुनने की जरूरत नहीं है, मैंने इन्हें एलाऊ नहीं किया है।

श्री जार्ज फर्नान्डीज़ : मैं 22 महीने बाद बोलने के लिए खड़ा हुआ हूं।

अध्यक्ष महोदय : उस हिसाब से अगर आप सोचें तो आपको 22 घंटे बोलना चाहिए।

श्री जार्ज फर्नान्डीज़ : अध्यक्ष जी, अब मैं पीएसी पर बोलता हूं। इस पर जितनी बातें छेड़ी हैं मैं उनमें से एक-एक बात का जवाब दूंगा। वैसे तो पीएसी पर चन्द्रशेखर जी ने अभी खुलासा किया है, इसलिए उस पर मुझे ज्यादा कहने की जरूरत नहीं है। यह बात सही है कि नारायण दत्त तिवारी जी पीएसी के अध्यक्ष थे और उन्होंने जब ये सब देखना शुरू किया तो उन्होंने मुझ से बातें छेड़ीं। तत्कालीन लोक सभा के जो स्पीकर थे, नारायण दत्त तिवारी जी, तत्कालीन अध्यक्ष और मैं इसी कमरे में था। हम तीनों यहां बैठे और बातचीत में हम लोगों ने यह तय किया था कि यह रिपोर्ट उन्हें दिखाई जाए और तिथि भी तय हुई कि मैं वह रिपोर्ट दिखाऊं। जिस दिन हम लोगों को मिलना था, उस दिन सीधे उन्हें यहां से पहाड़ पर भेजा गया।â€¦ (व्यवधान)

अध्यक्ष महोदय : पहाड़ पर भेजा या मुख्य मंत्री बनाया गया।

â€¦ (व्यवधान)

श्री जार्ज फर्नान्डीज़ : जी हां, वहां मुख्य मंत्री बनाने के लिए भेजा गया और वह मामला वहीं पर समाप्त हो गया। उसके बाद ये बातें चली कि रिपोर्ट चाहिए, अब रिपोर्ट कौन सी चाहिए। जब राज्य सभा में यह प्रश्न बार-बार उठाया गया था कि पिछले 20 साल में कितना धपला हुआ था। 1989 में यह तय होने के बावजूद, कि कोई बिचौलिया नहीं होगा, अनेक बिचौलिए हैं। फिर दो मामले ऐसे सामने रखे गए कि पीआईएल के तौर पर जो अदालत में था, इस मामले को सदन में बार-बार उठाया गया तो मैंने इस सारे मामले को, अंतिम जो मैंने दस्तावेज पर हस्ताक्षर किया है, उस दस्तावेज तक मैंने कहा कि ये सारी चीजें चाहिए। सीवीसी और सीएजी दोनों चाहिए। उन्हें उस पर जो कुछ देखना है, जो निर्णय करना है, वह करके हम रिपोर्ट दें और एक रिपोर्ट आ गई। वह रिपोर्ट बड़ी है और उस रिपोर्ट को हमारे पास भेजते हुए सीवीसी ने उसे सिक्रेट करते हुए अपनी मोहर लगाई है। यह पहली बार नहीं लगी है, सीवीसी की रिपोर्ट जब भी आई है, वह सिक्रेट होकर आई है। अटल जी, इस समय यहां नहीं हैं, यह एक जमाने में पीएसी के अध्यक्ष थे और वह सुरक्षा का भी मामला नहीं था, किसी अन्य चीज का था। अटल जी ने पी.ए.सी. के अध्यक्ष के नाते उस रिपोर्ट को मंगा लिया, उन्हें कहा गया कि नहीं मिलेगी, उन्होंने दोबारा मंगा लिया, उनको कहा गया कि नहीं मिलेगी और उन्हें नहीं मिली। आज हम लोग सुरक्षा की बात कर रहे हैं। मुझे कोई चीज छिपानी नहीं है, इसलिए मैंने परसों ही कहा, कुछ पत्रकार हमारे पास बात करने आये थे तो मैंने कहा कि मैं तो पारदर्शिता के लिए कहीं भी जाने के लिए तैयार हूं। मुझे उसमें किसी से कोई भी चीज छिपानी नहीं है। रक्षा मंत्रालय में किसी भी मामले को लेकर कोई अगर गलत काम करता हो तो उसे सजा देने का काम होना चाहिए, उसके लिए हम कहीं भी किसी को माफ करने वाले व्यक्तियों में से नहीं हैं। लेकिन यहां पर बैठे हैं, आज से नहीं, बल्कि 50-55 सालों से वे हमारे मित्र हैं â€¦ (व्यवधान) वे अलग पार्टी में हैं, मुझे उनसे कोई झगड़ा नहीं है, लेकिन जो रिपोर्ट उन्हें भेजी गई, रिपार्ट का मतलब एक एब्रिज्ड वर्शन आपको भेजा गया तो आपने भी उसे अपने साथियों को नहीं दिखाया, क्योंकि वह रिपोर्ट सीक्रेट करके भेजी गई थी, वह रिपोर्ट सीक्रेट करके उनको दी गई थी और उन्होंने भी उस नियम का पालन किया, जिस नियम का पालन मैं कर रहा हूं और करता रहूंगा। लेकिन मैंने यह बात भी परसों सार्वजनिक तौर पर कही कि मैं तो व्यक्तिगत रूप से स्वयं तैयार हूं कि जितनी पुरानी रिपोर्ट्स हैं, वे सारी सार्वजनिक हो जायें, मुझे उसमें कोई आपत्ति नहीं है, मैं उसके लिए तैयार हूं।â€¦ (व्यवधान) हां, एंडरसन ग्रुप से लेकर जो भी तब से रिपोर्ट्स बनी हैं, उन सब रिपोर्ट्सों को मैं सार्वजनिक करने के लिए तैयार हूं, बशर्ते उसके लिए कोई नया नियम बन जाये, चूंकि हमारे जो नियम हैं या इस सदन में काम करने के जो नियम हैं, उन नियमों में कौन सी रिपोर्ट दी जा सकती है और उन पर कोई प्रश्न अगर आता है तो उसे भी आप रोक देते हैं कि नहीं, यह प्रश्न सार्वजनिक नहीं होगा तो वहीं पर लोग कभी-कभी जो प्रश्नकर्ता हैं, उनको कुछ जानकारी दी जाती है। आम तौर पर उसका कुछ काम आगे नहीं बढ़ता है तो यह चीज हमेशा चलती रही है और आज मुझे इस बात को सुनना पड़ रहा है कि मैं यह रिपोर्ट छिपा रहा हूं, क्योंकि इतने हजार करोड़, तीन हजार करोड़, राट्रपति भवन में पिछली 15 तारीख की शाम को खूब चला, तीन हजार करोड़, मुझे खरीदने वाला आज तक कोई पैदा नहीं हुआ है और न पैदा होगा। सारी जिंदगी हम भ्रटाचार के खिलाफ लड़े हैं और आज हम भ्रट हो गये। इस सदन में हमने 35 साल बिताये हैं â€¦ (व्यवधान)

अध्यक्ष महोदय : कृपया बैठिये। आप क्यों खड़े हैं, आप सब लोग क्यों खड़े हैं, बैठिये?

â€¦ (व्यवधान)

अध्यक्ष महोदय : जाधव जी, बैठिये, आपके मंत्री जी खड़े हैं। बाकी लोग भी बैंठे। हर विाय पर आपको बोलने की जरूरत नहीं है, मंत्री जी भााण करेंगे।

...(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, let him come out with facts. ...(*Interruptions*) Let him not pretend to be a holy cow. ...(*Interruptions*)

MR. SPEAKER: I do not understand why you are all agitated. The Minister has said that nobody can purchase him and he is against corruption. What is wrong in it? If he has said anything wrong, I can remove it from the record, but he has not said anything wrong so far.

...(*Interruptions*)

MR. SPEAKER: Shri Ananth Kumar, you were a Minister also. Please take your seat.

...(*Interruptions*)

MR. SPEAKER: Please take your seats.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, he cannot behave like an extraordinary holy saint teaching us ...(*Interruptions*) He cannot pretend like a holy cow. ...(*Interruptions*)

MR. SPEAKER: It is for the Minister to say what he wants to say. He said that nobody can purchase him. I do not think there is anything wrong in it.

...(*Interruptions*)

MR. SPEAKER: Mr. Minister, you can please go ahead.

18.00 hrs.

अध्यक्ष महोदय : मैंने मंत्री जी को बोलने की इजाजत दी है। वे अपने मुद्दे रख रहे हैं, आप उन्हें रखने दीजिए। आप उन्हें क्यों डिस्टर्ब कर रहे हैं ?

...(व्यवधान)

श्री जार्ज फर्नान्डीज :अध्यक्ष महोदय, कफन और कोफिन के बारे में बार-बार इस सदन के भीतर और सदन के बाहर नेता विरोधी पक्ष और उनके इर्द-गिर्द के सारे लोग कह रहे हैं। â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : It is the CAG Report. ...(*Interruptions*) The CAG has made it clear. ...(*Interruptions*)

MR. SPEAKER: After the Minister, Shri Jaipal Reddy is going to speak.

SHRI PRIYA RANJAN DASMUNSI : The basic question is about the CAG.

श्री जार्ज फर्नान्डीज : . यह सारा मामला भुगता है। â€¦ (व्यवधान)

अध्यक्ष महोदय : सब लोग सहयोग करें क्योंकि मैं चाहता हूं कि मंत्री जी का उत्तर अच्छी तरह से सदन में पूरा हो जाये।

...(व्यवधान)

श्री जार्ज फर्नान्डीज : यह सारा मामला 1995 में खड़ा होता है। 1995 में जब हमारी सेना उत्तर अफ्रीका के सोमालिया शहर में पीस कीपिंग के लिये गयी थी, तब वहां हमारे 11 अधिकारी और जवान मारे गये थे। उनका पार्थिव देह ऐसे कास्केट में भारत लाया गया जो बहुत ही मजबूत था और जिसमें किसी भी प्रकार की बुराई न हो, कोई खराबी न हो, इसका बंदोबस्त करके वह लाया गया। उसको भेजते हुए वहां हमारी भारतीय सेना के कमांडर ने अपने विभाग के अधिकारी को एक पत्र भेजा, जिसमें कहा गया था कि देखिये, कितना मान-सम्मान पाश्चात्य देशों में शहीदों को, देश के लिए मरने वालों को दिया जाता है जबकि हमारे यहां ऐसा कुछ नहीं है। क्या हम उनके अंतिम समय के लिए ऐसा मान-सम्मान न करें। यह पत्र उन्होंने एक अधिकारी को लिखा। वहां से वह प्रक्रिया शुरू हुई। यह 1995 की बात है। यह प्र ाक्रिया 1999 में खत्म होती है। सारा समझौता हुआ, अमेरिका से जिन लोगों की पहचान कराई गयी, वे लोग यहां पर आये, उनके और हमारी सेना के अधिकारियों के बीच बातचीत होकर यह समझौता हुआ। किसी एक डायरेक्टर ने उस पर क्लीयरेंस दिया क्योंकि एक करोड़ 70 लाख रुपये का यह मामला था। उन्होंने उस पर हस्ताक्षर किये। उसके बाद वह आर्डर चला गया। उसमें वजन 18 के.जी. लिखा। अब वह 18 गेज रहा होगा, उसे 18 के.जी. किया। उसका दाम दो हजार 600 कुछ यू.एस. डालर एग्रीमैंट में था। यह सब मैंने उस दिन देखा जब इस सदन के अंदर मुझ पर लांछन लगाने का काम हुआ और यह कहा गया कि जवानों के खून के ऊपर यह सरकार पैसा बना रही है। हम विपक्ष के नेता को चुनौती देते हैं कि वे सबूत लेकर आयें। â€¦ (व्यवधान)मैं सबको चुनौती देता हूं कि आप सबूत लेकर आयें। कल शाम तक आप सबूत लायें। â€¦ (व्यवधान)हिम्मत है, पुरुषार्थ है, ईमानदारी है, मुझसे बात करोगे ? â€¦ (व्यवधान)

श्री शिवराज वि.पाटील : उपाध्यक्ष महोदय, विरोधी पक्ष के नेता ने इनके खिलाफ एक शब्द नहीं बोला है। â€¦ (व्यवधान)सी.ए.जी. रिपोर्ट क्यों ऐसी है -- इसे एक्सप्लेन करें। â€¦ (व्यवधान)

श्री जार्ज फर्नान्डीज :मैं चुनौती दे रहा हूं कि कल शाम तक आप सबूत दे दो। â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI): Sir, why is he confining himself to Shrimati Sonia Gandhi? He should confine himself to the CAG Report...(*Interruptions*)

श्री जार्ज फर्नान्डीज़ :अध्यक्ष जी, क्या सदन में यह असत्य चलेगा?â€¦ (व्यवधान)

श्री शिवराज वि.पाटील : हमारी नेता ने ऐसी कोई बात नहीं की।â€¦ (व्यवधान)

श्री किरीट सोमैया : ये जो सीएजी रिपोर्ट का हवाला दे रहे हैंâ€¦ (व्यवधान)

अध्यक्ष महोदय : जार्ज जी, आपकी तरफ से सीएजी रिपोर्ट की मांग कर रहे हैं।

...(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, with all his might, he can question the CAG and he can castigate the CAG also. I am so clear about this...(*Interruptions*) This is deplorable...(*Interruptions*) Sir, he is a Minister of such a high standing, questioning the observation of the CAG in public under his political programme and now he is passing on the buck to us...(*Interruptions*)

अध्यक्ष महोदय : प्लीज़ बैठिए।

...(व्यवधान)

श्री किरीट सोमैया : इनको पीएसी में कुछ नहीं मिला, इसलिए इन्होंने पोलीटिक्स की और कह दिया कि रिपोर्ट नहीं दी जा रही है।â€¦ (व्यवधान)

अध्यक्ष महोदय : किरीट जी, आप बैठिए।

...(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Let him say whether the CAG report is right or wrong...(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : It is not right...(*Interruptions*)

श्री जार्ज फर्नान्डीज़ : इनमें अगर ईमानदारी है तो कल शाम तक सबूत ले आएं।â€¦ (व्यवधान)इनके लिए जो कुछ खोलना है, हम खोलने के लिए तैयार हैं।â€¦ (व्यवधान)

MR. SPEAKER: The Minister will come to the point of CAG Report. Please take your seats.

...(*Interruptions*)

अध्यक्ष महोदय : मंत्री जी, आप बोलिए।

...(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, we have the equal right to ask him. If he does not stick to the issue of CAG Report, he has no business to question the Opposition?...(*Interruptions*)

MR. SPEAKER: He is coming to the point. Please take your seat.

...(*Interruptions*)

MR. SPEAKER: I cannot ask the hon. Minister what he should speak. He is making his observation.

...(*Interruptions*)

SHRI KIRIT SOMAIYA : Sir, nothing has been found there, that is why these people are making such noise...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, the hon. Home Minister did not take the shelter of a friendly journalist, Shri Pandit, to justify his innocence against the CAG. It is he who has done this. He has the capacity to do it. Let him say this...(*Interruptions*)

MR. SPEAKER: I have to conduct the business of the House. Please sit down.

...(*Interruptions*)

श्री जार्ज फर्नान्डीज़ :सीएजी रिपोर्ट का किस्सा भी सुनिए। सीएजी की रिपोर्ट सदन में 11 दिसम्बर को पेश हुई थी और उसी दिन यहां हंगामा हुआ। उस दिन मुझे पता चला कि ऐसी किसी चीज को हमारी सेना की तरफ से खरीदा गया है। लाल जी ने मुझे कहा कि संसद में हंगामा हुआ है, हमारी पार्टी की तीन बजे प्रैस कान्फ्रैंस है, आप वहां जाकर कुछ खुलासा करें। मैंने अपने दफ्तर को कहा, सेना के अधिकारियों को कहा। मेरे हाथ में मामूली नोट आया, मेरे पास कोई जानकारी भी नहीं थी। क्योंकि मेरे पास जानकारी नहीं थी, इसलिए मैं वहां कुछ बोल भी नहीं पाया। अगले दिन जब अखबारों में आया तो उस दिन भी यहां हंगामा हुआ। एक दिन चला गया और उसके अगले दिन कुछ और बात हो गई। सच क्या है, मैंने उसे खोजने का कार्य शुरू किया। वह कार्य शुरू करते-करते मैंने पत्रकारों को, जो भी दस्तावेज थे, जिसकी सीक्रेसी नहीं थी, बांधकर, जिस पत्रकार ने मांगा और जिसने नहीं भी मांगा, उनको देने का काम किया।â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Not to all the media persons, but to the selective ones...(*Interruptions*) He gave it to his journalist friend, Shri Pandit - whose son, Shri Pandit, is a lawyer from London - to monitor this. This is the procedure. This is the transparency...(*Interruptions*)

सीएजी की जो रिपोर्ट होती है, वह नियम के अनुसार सबसे पहले राट्रपति को जानी चाहिए। राट्रपति से वह फाइनेंस मिनिस्ट्री को आती है। फाइनेंस मिनिस्ट्री से वह पार्लियामेंट में आती है और वहीं से वह फिर रक्षा मंत्रालय में भी पहुंच जाती है लेकिन इस रिपोर्ट ने वह रास्ता नहीं पकड़ा।â€¦ (व्यवधान)

SHRI SHIVRAJ V. PATIL : Sir, I am on a point of order.

SHRI ANANTH KUMAR (BANGALORE SOUTH): Under which rule, is he on the point of order?

MR. SPEAKER: I have permitted a point of order to be asked. I have permitted a point of order. The Minister may please sit down.

...(*Interruptions*)

अध्यक्ष महोदय : मंत्री जी, आप बैठिए। प्वाइंट ऑफ ऑर्डर है, मुझे सुनना पड़ेगा।

â€¦ (व्यवधान)

SHRI SHIVRAJ V. PATIL : I am raising a point of order on a Constitutional issue. C&AG is a constitutional agency. ...(*Interruptions*) This has been mentioned in the Constitution because all the accounts of the Government have to be examined by C&AG. That is why it is an independent body. It is a Constitutional body and what it says has to be treated with respect it deserves. The Government's side is coming and attacking the Constitutional body which is not there in the House to protect itself. This matter should not be allowed here ...(*Interruptions*)

MR. SPEAKER: Let me decide his point of order.

श्री जार्ज फर्नान्डीज़ : अध्यक्ष जी, मैंने सीएजी के खिलाफ कुछ नहीं कहा।â€¦ (व्यवधान)

SHRI KIRIT SOMAIYA : The hon. Minister has not said anything against C&AG.

SHRI SHIVRAJ V. PATIL : I have raised a Constitutional issue, if they have any objection to it, a proper procedure has to be followed. There has to be a Substantive Motion before the House in order to criticise what C&AG is doing. If he is not speaking against C&AG under the Substantive Motion, he cannot criticise this body like this . ...(*Interruptions*)

श्री किरीट सोमैया : अध्यक्ष जी, सीएजी के खिलाफ इन्होंने कुछ नहीं कहा।â€¦ (व्यवधान)

अध्यक्ष महोदय : आप लोग स्पीकर को बोलने देंगे या नहीं देंगे?

â€¦ (व्यवधान)

MR. SPEAKER: Shri Shivraj V. Patil has raised the issue.

श्री जार्ज फर्नान्डीज़ : अध्यक्ष जी, मैंने सीएजी के विरोध में एक शब्द भी यहां नहीं कहा।â€¦ (व्यवधान)

MR. SPEAKER: Let me complete. He has raised that issue and this issue can be raised if at all there is a criticism against the body. He has not completed his sentences. He has only said that this particular procedure has not been followed. I am going to ask him how can he say this. Let me ask him.

श्री जार्ज फर्नान्डीज़ : मैंने कहा कि सच क्या है, वह खोजने के बाद उसके बारे में सबको सूचना देने का भी काम किया और जब यह रिपोर्ट आई तो पहले दिन 'टाइम्स ऑफ इंडिया' में छप गया। अगले दिन वह रिपोर्ट टेबल पर ले हो गई। माफ करिए, जिस दिन वह 'टाइम्स ऑफ इंडिया' में छप गया, उस दिन वह रिपोर्ट टेबल पर ले हो गई। मैंने यह बात 'टाइम्स ऑफ इंडिया' के एडीटर से छेड़ी। उनका पत्र है :

> "Dear George, I have been travelling and was unable to respond to your note earlier. I have read Mr. Pandit's pamphlet and the extensive documentation it has cited. However, insofar as the *Times of India* coverage is concerned, I would like to make the following points.
>
> (i) The item of December 11 was based on a forthcoming report of the Comptroller and Auditor-General who, as you know, is a Constitutional authority in our Governmental system. Since the C&AG has the authority to access most Government documents and
>
> is seen as an impartial figure, we do not normally question his Reports which are tabled in Parliament.
>
> We simply reported what the C&AG has said. However, we also carried an extensive report on the front page of our newspaper on December 13, which contradicted the points made by the C&AG. I am attaching copies of both to you."

...(*Interruptions*)

SHRI SHIVRAJ V. PATIL : Sir, I had raised a point of order. You have said that you will note it and then you will give a ruling. Now, the point has come. What the Minister in essence is saying is that the Report has been given to the media by somebody in C&AG. ...(*Interruptions*)

MR. SPEAKER: He has not said about the source. Shri Shivraj V. Patil, let me tell you, he has not said from where the Report came. He has not said how this Report came to the newspaper. He has only read the letter and I do not think there is any point of order.

...(*Interruptions*)

SHRI SHIVRAJ V. PATIL : Sir, C&AG is a constitutional body as you are a constitutional body. This Parliament is entitled to protect the constitutional body. As you will be protected, C&AG also will be protected. What is the insinuation in this statement? The insinuation is that ...(*Interruptions*)

SHRI GEORGE FERNANDES: There is no insinuation. There is nothing. ...(*Interruptions*) I am always direct. I call a thief a thief. ...(*Interruptions*)

SHRI SHIVRAJ V. PATIL : If this kind of discussion can take place without a substantive motion, the aspersions can be cast against the C&AG, against the Government. ...(*Interruptions*)

MR. SPEAKER: He has not cast any aspersions. No aspersions have been cast.

...(*Interruptions*)

SHRI SHIVRAJ V. PATIL : As Shri Chandra Shekharji has said, protect the constitutional body. ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, I am on a point of order.

I am quoting Articles 150 and 151 (1). Article 150 says:

> "The accounts of the Union and of the States shall be kept in such form as the President may, on the advice of the Comptroller and Auditor-General of India, prescribe. "

Article 151 (1) − this is most important in the context of what Shri George Fernandes has said − says:

> "The reports of the Comptroller and Auditor-General of India relating to the accounts of the Union shall be submitted to the President, who shall cause them to be laid before each House of Parliament. "

It means that the C&AG Report goes to the hon. *Rashtrapati* and then it comes to the House. According to the apprehension of the *Raksha Mantri,* either it had been leaked by the C&AG or by the *Rashtrapati*. Sir, you give a ruling if that is insinuation or not. If it is leaked by the C&AG or by the Rashtrapati, a substantive motion should be brought. He cannot make aspersions in this regard. ...(*Interruptions*) Both are the constitutional heads. One is the agency and the other is the Constitutional head. He must spell out as to whom he is doubting. Otherwise, it cannot go on record. ...(*Interruptions*)

MR. SPEAKER: I am giving my ruling on the point of order raised by Shri Dasmunsi.

Article 150 of the Constitution says:

> "The accounts of the Union and of the States shall be kept in such form as the President may, on the advice of the Comptroller and Auditor-General of India, prescribe. "

Article 151 (1), which Shri Dasmunsi has read, also needs to be read. It says:

> "The reports of the Comptroller and Auditor-General of India relating to the accounts of the Union shall be submitted to the President, who shall cause them to be laid before each House of Parliament. "

If there are any aspersions in what the hon. Minister has said, I would have definitely objected to them. But I have heard what he has said. After hearing him, I do not think that he has said something against the C&AG, nor he desires to do that. And if he desires to do that, I will definitely stop him from doing it.

SHRI GEORGE FERNANDES: Thank you, Sir.

धन्यवाद। अध्यक्ष जी, अभी विपक्ष की नेता यहां आई हैं इसलिए मेरा उनसे प्रश्न है। उन्होंने पिछले दो सालों से यह अभियान चलाया, चुनाव के पहले, चुनाव के बाद, सदन के भीतर यानी हर स्तर पर कि जो खरीदी सेना ने की है, मंत्रालय से अंतिम पत्र गया होगा, जाना ही चाहिए, लेकिन यह खरीदी सेना ने की है तो विपक्ष की नेता ने यह आरोप लगाया कि क्या सेना के किसी अधिकारी ने इससे पैसे बनाए हैं।â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI: He does not know that the Minister has the accountability to the House and not the officer. ...(*Interruptions*) He is passing the buck to the bureaucrats of the Defence Ministry. ...(*Interruptions*)

श्री जार्ज फर्नान्डीज़ : यह सवाल है, जिसका मैं जवाब चाहता हूं।â€¦ (व्यवधान)किसने पैसा खाया, किसने रुपया बनाया?â€¦ (व्यवधान)

SHRI S. JAIPAL REDDY : Why are you trying to blame the Army?...(*Interruptions*)

MR. SPEAKER: Let him complete his speech.

...(*Interruptions*)

MR. SPEAKER: Let the hon. Minister complete his speech. Thereafter, the Member from your Party can also reply and put the points to him.

श्री अवतार सिंह भडाना (मेरठ) : आप मिनिस्टरी से बाहर इंक्वायरी करवा लेते, मिनिस्टरी में क्यों गयेâ€¦ (व्यवधान)

MR. SPEAKER: Please sit down. I have permitted the Minister to make his observation. He is making his observation. After that, whenever you get an opportunity, you can reply.

...(*Interruptions*)

MR. SPEAKER: Please sit down.

Mr. Minister, you can go ahead.

श्री जार्ज फर्नान्डीज़ : यहां हंसी-मुसी नहीं चलेगी, जवानों के खून का सवाल हैâ€¦ (व्यवधान)

मैंने 37 साल इस सदन में बिताए हैं। जवानों का खून पीने के लिए नहीं, बल्कि इस देश को बचाने के लिए, चोरों से बचाने के लिएâ€¦ (व्यवधान)कहीं भी गलत काम होता है, उसको रोकने के लिएâ€¦ (व्यवधान)मैं जान हथेली पर रखकर जवानों के हित के लिए काम करने वाला आदमी हूं।â€¦ (व्यवधान)

MR. SPEAKER: Please sit down.

SHRI SHIVRAJ V. PATIL : We are charging the Government, the Ministry, the Minister and his office. We are not charging the Defence Forces. Let it be very clear. ...(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Whom are you charging then?

SHRI SHIVRAJ V. PATIL : We are charging the Minister and his office....(*Interruptions*)

श्री अवतार सिंह भडाना : गलत काम खुद करते हैं और दोा सेना पर थोपते हैं।â€¦ (व्यवधान)

MR. SPEAKER: Please sit down. Please co-operate with the Chair.

श्री जार्ज फर्नान्डीज़ :इस सदन के भीतर यह समाप्त नहीं होगा।â€¦ (व्यवधान)अध्यक्ष जी, मैं सदन का सदस्य हूं।â€¦ (व्यवधान)

MR. SPEAKER: Let me listen to him please.

...(*Interruptions*)

SHRI SHIVRAJ V. PATIL : But when he is misleading, we are objecting. ...(*Interruptions*)

MR. SPEAKER: You have made your position clear now.

श्री जार्ज फर्नान्डीज़ :अध्यक्ष जी, मैं 37 साल से इस सदन का सदस्य हूं। लेकिन पिछले दो सालों से â€¦ (व्यवधान)

अध्यक्ष महोदय : इसमें गलत क्या है? आप बैठ जाइये।

â€¦ (व्यवधान)

अध्यक्ष महोदय : 37 साल से सदस्य हैं, इसमें गलत क्या है। आप बैठ जाइये।

â€¦ (व्यवधान)

श्री जार्ज फर्नान्डीज़ : पिछले दो सालों से मैं सुनता आया हूं किâ€¦ (व्यवधान)

डॉ.विजय कुमार मल्होत्रा : अगर हिम्मत है तो सीधा-सीधा चार्ज लगाएंâ€¦ (व्यवधान)

चार्ज लगाए, डैफेमेशन में पकड़े जाएंâ€¦ (व्यवधान)किसी का नाम नहीं ले रहे हैंâ€¦ (व्यवधान)हर बार गलत इल्जाम लगाते हैं।â€¦ (व्यवधान)

श्री जार्ज फर्नान्डीज़ : अध्यक्ष जी, पिछले दो सालों से मैंने इस पर बात की है।â€¦ (व्यवधान)कहा जाता है कि जवानों के खून पर हमारी तरफ से पैसा बनाया जा रहा है।â€¦ (व्यवधान)

अटल जी पर यह आरोप लगाया गया है। आडवाणी जी पर यह आरोप लगाया गया है और मुझ पर तो रोज लगाया जाता है। इस सदन में यहां आकर, कफन, कफन â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Is he above all these charges? ...(*Interruptions*)

MR. SPEAKER: I do not understand why every hon. Member wants to participate in the manner in which he is participating. I am now addressing all hon. Members. No hon. Member should speak unless the hon. Minister resumes his seat. I have permitted the hon. Minister to speak. The hon. Minister has every right to say what he has said just now.

...(*Interruptions*)

अध्यक्ष महोदय : आप बहुत गलती कर रहे हैं। जब मैं बोलता हूं कि मिनिस्टर ने केवल इतना कहा है कि उन्होंने 37 साल किया किया है, तो इसमें क्या गलत है, आप क्यों खड़े होते हैं।

...(व्यवधान)

MR. SPEAKER: I have permitted only Shri George Fernandes, the hon. Minister to speak. Only what he says will go on record and nothing else would be taken on record.

*(Interruptions) â€¦ **

श्री जार्ज फर्नान्डीज़ : अध्यक्ष जी, मैं इस सदन का एक सदस्य हूं। पिछले 22 महीने से मुझ पर यह आरोप लगाया जा रहा है कि जवानों के खून पर ताबूत खरीद कर पैसे बनाए है, हमारी सरकार ने और मैंने â€¦ (व्यवधान)यह बात स्पट हो गई और सही है, ऐसा मनाते हैं । अगर मैंने ऐसा काम किया है, तो मैं सदन में रहने के लायक नहीं हूं। â€¦ (व्यवधान)अध्यक्ष जी, मेरी आपसे प्रार्थना है कि â€¦ (व्यवधान)सदन के नियम हैं â€¦ (व्यवधान)

MR. SPEAKER: If there is any allegation made without any basis, I will remove it from the record. I will expunge it from the record.

...(*Interruptions*)

MR. SPEAKER: Hon. Members, please take your seats. The hon. Minister is making his point. Please let him continue with his speech.

...(*Interruptions*)

अध्यक्ष महोदय : मंत्री जी को अपना काम करने दीजिए। आप कैसे कर सकते हैं।

...(व्यवधान)

MR. SPEAKER: Hon. Members, please take your seats. The hon. Minister is capable enough to put his points before the House.

...(*Interruptions*)

MR. SPEAKER: I will remove from the record all the allegations which have no basis and which have not been proven.

...(*Interruptions*)

* Not Recorded

MR. SPEAKER: Shri Shivaji Mane, please sit down. Let there be discipline in the House.

...(*Interruptions*)

श्री जार्ज फर्नान्डीज़ : अध्यक्ष महोदय, आपने सुना, सारे देश ने सुना, जो भी यहां चर्चा हो रही है, वह सारे देश के सामने हो रही है। सारे देश ने सुना है कि जार्ज फर्नान्डीज ने जवानों के खून पर ताबूत खरीदकर पैसा खाया। अध्यक्ष जी, मेरी आपसे प्रार्थना है कि â€¦ (व्यवधान)

MR. SPEAKER: Please go to your seats.

...(*Interruptions*)

MR. SPEAKER: The relay of television should be stopped.

...(*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, ये हमारी बात सुनने के लिए तैयार नहीं हैं। ये सुबह से विभिन्न चार्जिस लगा रहे हैं। â€¦ (व्यवधान)

श्री जार्ज फर्नान्डीजःअध्यक्ष महोदय, मैं आपसे यह अर्ज करना चाहता हूं ...(व्यवधान)

अध्यक्ष महोदयः मैं इससे पहले सदन को यह बताना चाहता हूं कि सब जानते हैं कि आज टेलीविजन में लाइव टेलिकास्ट हो रहा है। आज पूरा देश टेलीविजन देख रहा है। सदस्यों का बर्ताव सदस्यों जैसा होना चाहिए। देश के नेता ऐसे करेंगे तो देश के लोग आपके बारे में क्या सोचेंगे? मैं सभी से विनती करता हूं कि यहां सब कुछ ठीक से चलना चाहिए। यहां जो कुछ हो रहा है, वह अच्छी बात नहीं है।

..(व्यवधान)

अध्यक्ष महोदयः प्लीज, बैठिए। आप सब लोग सदन का काम चलाना चाहते हैं तो कोआपरेट करिए। मैं दोनों तरफ के सदस्यों से विनती करता हूं कि the Minister is on his legs.

र्□□(व्यवधान)

अध्यक्ष महोदयः मैं बोलूंगा, क्या उस समय भी आप बोलेंगे? आप अपने आप को क्या समझते हैं? प्लीज, मेरी बात सुनिए। So, let the Minister speak. The Minister is speaking in the House after a long time. Let him make his point clear. Do you not understand that the Minister has every right to speak in the House?

...(*Interruptions*)

MR. SPEAKER: I have permitted him to speak. Please listen to me. Fortunately, the Members are cooperative. Let the Minister complete his point of view. I have no objection if from the Opposition side also a few Members speak and put

forth their points after the Minister completes his speech. But he has every right to speak. So, please allow him. My request to every Member of the House is − I am not referring to this side or that side of the House − not to disturb him.

...(*Interruptions*)

MR. SPEAKER: If you want to disturb him, then it is very bad. Please do not do it.

...(*Interruptions*)

MR. SPEAKER: Let the business of the House be conducted smoothly. This is a debate. The people of our country are wise enough to know who is doing what and, therefore, we need not tell the people of our country. They will understand who is right or who is wrong. It is for you to put forth your point rightly before the House.

...(*Interruptions*)

MR. SPEAKER: Please sit down. I am standing here. Do you not understand that the Speaker is standing and speaking to you?

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, if there is anything unparliamentary and abusive in nature, then you are free to expunge it from the record. This is my appeal to you. ...(*Interruptions*) I want to say this much only. ...(*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, जिस किसी को माननीय सदस्य की बात नहीं सुननी, वह जा सकता है। â€¦ (व्यवधान)

श्री मुलायम सिंह यादव :अध्यक्ष महोदय, हम सब इस अविश्वास प्रस्ताव के पक्ष में हैं। जब वह अपने लिए कह रहे हैं कि हम इस लायक नहीं हैं तो हम इस तरह कहें तो इससे आपत्ति नहीं होनी चाहिए। वह इसकी आलोचना जरूर कर सकते हैं और उसका कोई भी जवाब दे सकता है। हम खुद आज आपके साथ खड़े नहीं हो पा रहे हैं इसलिए कि आप ठीक तरह से सुन नहीं रहे हैं। हम कल से इस बात को कह रहे हैं। अभी आरोप कहां लगे हैं? उन्होंने कहा कि मैं इस लायक नहीं हूं और मुझ पर गलत आरोप लगे हैं।

ऐसे में आपको किस बात की परेशानी है? अभी जयपाल रेड्डी जी बोलने जा रहे हैं, दासमुंशी जी भी बोलेंगे, कल यह बोलेंगे, वह बोलेंगे। â€¦ (व्यवधान)

अध्यक्ष महोदयः मुलायम सिंह जी, मैं आपको इस बात के लिए धन्यवाद देता हूं कि आपका मुद्दा सही है।

â€¦ (व्यवधान)

MR. SPEAKER: Now, please keep silence.

...(*Interruptions*)

MR. SPEAKER: The relay of television may be started.

...(*Interruptions*)

श्रीमती सुामा स्वराज : माननीय मंत्री जी को बोलने दिया जाये।

श्री जॉर्ज फर्नान्डीज : अध्यक्ष जी, माननीय मुलायम सिंह जी ने जो बात कही, उसका ख्याल करते हुये और आपका जो आग्रह है, उसे ख्याल में रखते हुयेमैं आपसे प्रार्थना करना चाहता हूं कि इस सदन में हमारे कुछ नियम हैं। उन नियमो के अंतर्गत अपराधी को सजा देने का इन्तजाम किया हुआ है। अगर इस सदन में कोई असत्य बोला है तो उसे सजा देने के लिये नियम है। अगर मैं असत्य बोलता हूं तो मुझे सजा हो जाये, अगर नेता विपक्ष ने असत्य बोला है तो उन्हें सजा हो जाये। आप दोनों को बुलाकर बात सुन लीजियेâ€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI: Sir, what is it that the hon. Leader of the Opposition has said which is untruth? ...(*Interruptions*) It is not correct. ...(*Interruptions*)

श्री जॉर्ज फर्नान्डीज़ :अध्यक्ष जी, मैं एक बात' Probity in public life' के बारे में कहना चाहूंगा।â€¦ (व्यवधान)

SHRI SHIVRAJ V. PATIL : Sir, the hon. Leader of the Opposition has not said a single word in her speech which is not correct. ...(*Interruptions*)

श्री जॉर्ज फर्नान्डीज़ :यह भी एक आवश्यक चीज है। यह हमारी सरकार में नहीं है, यह बात उनकी तरफ से आ गई। मैं जिन्दगीभर भ्रटाचार से लड़ने वाला व्यक्ति रहा हूं। उसके लिये मुझे बहुत कुछ भुगतना पड़ा है, कभी उससे पीछे नहीं हटा और न हटने वाला हूं।

अध्यक्ष जी, भ्रटाचार से लड़ने के लिये दो उपायहोते हैं। एक प्रश्न आया जब मैं दूसरे सदन में था, वहां डा. मनमोहन सिंह थे जिनसे मैंने कहा था कि एक तो व्यक्ति के मन में इतनी देशभक्ति, उसके साथ-साथ किसी का भय होना चाहिये, तब वह व्यक्ति गलत काम में नहीं जाता है, भ्रटाचार की तरफ नहीं जाता है। या तो कानून उसके पीछे ऐसा लगना चाहिये कि यदि उसने गलत काम किया है तो उसे पकड़ सके। बाकी, हम लोग भ्रटाचार-भ्रटाचार कहते हैं, उससे कुछ होने वाला नहीं है। लेकिन यहां प्रोबिटी इन पब्लिक लाइफ की बात कही गई। मैं उसके बारे में कुछ बोलना नहीं चाहूंगा लेकिन हमारी सरकार इस दिशा में जो प्रयास कर रही है और काफी समय से अपराधी लोगों के खिलाफ मुकदमे चला रही है, ऐसे मुकदमों में कुछ दिक्कतें आ रही हैं। हम देख रहे हैं कि ये सारे काम हमें भ्रटाचार मिटाने के अंतिम स्थान पर नहीं पहुंचायेंगे। इसलिये, मैं इस मामले में इतना ही कहना चाहूंगा कि सदन ने अनेक किस्म के संकल्प लिये हैं। अगर ऐसे संकल्प आपकी तरफ से इस सदन को दिये जाते हों तो हो सकता है कि उनका असर कुछ लोगों पर पड़े। इस संदर्भ में मैं एक बात रखना चाहता हूं कि भ्रटाचार का सिलसिला देश को कहां तक पहुंचा सकता है।

अध्यक्ष जी, भारत में अमरीका के पूर्व राजदूत श्री डेनियल पैट्रिक मोईनिहान ने एक किताब ''ए

Dangerous Place' लिखी है जिसमे उनके कुछ अनुभव थे। उसमें लिखा गया है कि अमरीकियों ने कुछ ऐसे प्रयास किये थे कि हमारे हिमालय पर सी.आई.ए. ने अटौमिक डिवाइस रखने का प्रयास किया था जिसकी जानकारी भारत सरकार को मिली थी। उस बात को लेकर काफी विवाद हुआ था। उसी प्रकार का दुबारा प्र यास स्व. मोरारजी देसाई के प्रधान मंत्रित्वकाल में किया गया था।

उसे लेकर तत्कालीन प्रधान मंत्री ने कुछ बातें कहीं और उन बातों पर इस एम्बैसेडर ने कुछ आपत्ति उठाई और कुछ बातें हो गई। इस किताब में वह कहता है -

"â€¦.In 1974 Mrs. Gandhi was still making speeches about the ever present danger of subversion by the CIA, whilst I was meeting with the relevant Indian officials about our common interest in China.

In New Delhi I had pressed the Embassy to go back over the whole of our quarter-century in India, to establish just what we had been up to. In the end, I was satisfied we had been up to very little. We had twice, but only twice, interfered in Indian politics to the extent of providing money to a political party. Both times this was done in the face of a prospective Communist victory in a State election, once in Kerala and once in West Bengalâ€¦.."

*.â€¦. . ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, it was challenged in public by every section of the society and now, he is taking shelter of ...(*Interruptions*) at the behest of United States of America. ...(*Interruptions*)

श्री जार्ज फर्नान्डीज़ :इसीलिए मैं बता रहा हूं कि भ्रटाचार कैसे देश को कहां पहुंचा सकता है। मैं आप लोगों पर कोई आरोप नहीं लगा रहा हूं। â€¦ (व्यवधान)मैं नेता विपक्ष पर कोई आरोप नहीं लगा रहा हूं। मैं केवल इतिहास की याद दिला रहा हूं कि भ्रटाचार देश को कहां तक पहुंचा सकता हैâ€¦ (व्यवधान)इस पर हम सबको सोचना चाहिए।â€¦ (व्यवधान)

SHRI SHIVRAJ V. PATIL : Sir, this is not fair. ...(*Interruptions*) Sir, has he given notice? ...(*Interruptions*) Sir, will it go on record? ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, this book was condemned by everybody and he is now taking shelter under a book written by the Ambassador of USA. ...(*Interruptions*) What does it indicate? ...(*Interruptions*) It indicates that Government is acting at the behest of Washington and not at the behest of ...(*Interruptions*)

श्री जार्ज फर्नान्डीज़ : अध्यक्ष जी, दो-तीन बातें कहकर मैं अपनी बात समाप्त करूंगा। मेरे हाथ में एक किताब है।â€¦ (व्यवधान)

SHRI SHIVRAJ V. PATIL : Sir, I am on a point of order. ...(*Interruptions*)

MR. SPEAKER: There is a point of order.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI: He has exposed himself as to on whose behest he is working. ...(*Interruptions*)

SHRI SHIVRAJ V. PATIL : Sir, I am on a point of order. I am reading Rule 352(ii). ...(*Interruptions*)

SHRI GEORGE FERNANDES: Sir, I am not making any allegation. ...(*Interruptions*)

* Expunged as ordered by the Chair

SHRI SHIVRAJ V. PATIL : You are making an allegation against the party that it took money. ...(*Interruptions*)

SHRI GEORGE FERNANDES: I read from a book and that is all. ...(*Interruptions*)

SHRI SHIVRAJ V. PATIL : That is how you made an allegation.

Sir, I am reading Rule 352(ii). It says:

"A member while speaking shall not. "

Sir, it is not 'may not.'

श्री जार्ज फर्नान्डीज़ :यह पार्लियामैन्ट लायब्रेरी की किताब है।â€¦ (व्यवधान)

SHRI SHIVRAJ V. PATIL : Sir, Rule 352 (ii) reads:

"A member while speaking shall not make personal reference by way of making an allegation imputing a motive to or questioning the *bona fides* of any other member of the House unless it be imperatively necessary for the purpose of the debate being itself a matter in issue or relevant thereto; "

...(*Interruptions*)

MR. SPEAKER: Please let me listen to the point of order.

SHRI SHIVRAJ V. PATIL : Sir, he is reading a book to allege against the Congress Party that the money was given

to the Congress Party. Is it not an allegation? Sir, have you received a notice? Are we informed about it? Will the House and the floor be used for this kind of a thing - to malign a party, to malign a Member, to malign the people who are not here, who have died and gone? These types of things are being done. Sir, will you allow this thing to be part of the proceedings?

Again, I am reading Rule 353.

> "No allegation of a defamatory or incriminatory nature shall be made by a member against any person unless the member has given adequate advance notice to the Speakerâ€¦.. "

Sir, have you received the notice? It further reads:

> "â€¦. and also to the minister concerned so that the Minister may be able to make an investigation into the matter for the purpose of a reply."

Has the Home Minister received the notice to investigate into this? This is applicable not only to the individual, but this is applicable to the party also. If you want, I can read it all from this book.

Sir, I want that you should give a ruling on this point. On this point, the rulings have been given by other Speakers. Sir, you yourself have very kindly given a ruling expunging all such remarks from the record.

MR. SPEAKER: I have heard the Point of Order.

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, आज सुबह लीडर आफ अपोजीशन ने सरकार पर इतने चार्ज लगाए, तब यह रूल श्री शिवराज पाटिल जी ने उन्हें क्यों नहीं बताया ? तब मैंने इन्हें यह रूल बताया था कि सरकार, पार्टी या मिनिस्टर पर कोई चार्ज नहीं लग सकते। माननीय रक्षा मंत्री ने किसी पर कोई चार्ज नहीं लगाया है। उन्होंने एक प्रिंटेड बुक का उद्धरण दिया है। उस पर ये पाइंट आफ आर्डर कैसे उठा सकते हैं और कैसे किसी के ऊपर यह एलीगेशन माना जा सकता है ? â€¦(व्यवधान) How can they object to that?

SHRI GEORGE FERNANDES : Sir, this book is from the Parliament House Library. It has been there for the last 30 years and more. ...(*Interruptions*) You see page number 41.

SHRI SHIVRAJ V. PATIL : ...(*Interruptions*) There are books against the individuals, and against the parties. We can bring those books and we can also read them on the floor of the House. If it is allowed, this floor will be used for all these kinds of activities.

MR. SPEAKER: Fortunately, the rules on this issue are quite clear.

...(*Interruptions*)

श्री जार्ज फर्नान्डीज : अध्यक्ष जी, दो बातें हैं। मेरी नेता विपक्ष से प्रार्थना है कि â€¦(व्यवधान)

MR. SPEAKER: Are you speaking on the Point of Order?

SHRI GEORGE FERNANDES : No, Sir.

MR. SPEAKER: Then please sit down. The rules, fortunately, on this issue are quite clear. The rules have been read out by Shri Shivraj V. Patil. Fortunately, on this issue in Kaul and Shakdher -- fifth edition in page 921 -- they have more specifically cleared about the allegations made in the House. Firstly, the Member should give adequate advance notice to the Speaker and the Minister concerned. Secondly, the details of the charges sought to be levelled should be spelt out in precise terms and should be duly supported with requisite documents which should be authenticated by the Member. Thirdly, the Member should before making the allegations in the House satisfy himself after making enquiries that there is a basis for the allegations. Fourthly, the Member should be prepared to accept the responsibility for the allegations. Fifthly, the Member should be prepared to substantiate the allegations. The rules are clear. This procedure has been made clear by Kaul and Shakdher, and if you find these rules, the rules are also clear that any allegation made by the Member should be specific and such allegations must be substantiated.

...(*Interruptions*)

MR. SPEAKER: Let me give the ruling. When Shri George Fernandes read some material from the book, he also said that he is not making allegations. The portion that he found from the book he quoted here and if that portion is not in the book then I can ask him to authenticate it.

...(*Interruptions*)

MR. SPEAKER: Please listen to me. If he is making a specific allegation, then he will have to authenticate and say that he is making these allegations. While speaking Shri George Fernandes said that he is not making allegations. He read certain portions from the book. I will go through it and if I find that there are allegations against a political party or against an individual, I will see to it that those are removed from the records. Shri George Fernandes, you can go ahead.

SHRI GEORGE FERNANDES : Thank you, Sir. I would not take any more time of the House. I am grateful for the time that has been given to me and for the patience with which the hon. Members have heard me.

अध्यक्ष महोदय, मेरी विपक्ष की नेता से एक ही प्रार्थना है, जब भ्रष्टाचार से हमें लड़ना है, तो वे एक काम जल्दी से जल्दी करें कि क्वात्रोची को भारत में लाने में यदि उनकी मदद मिल जाए, तो उससे बहुत बड़ा काम होगा क्योंकि यह बहुत अर्से से चला हुआ कांड है।

अध्यक्ष महोदय, मेरा दूसरा निवेदन यह है कि यह श्री बी.एन.टंडन की लिखी हुई एक किताब है। वे श्रीमती इंदिरा गांधी के प्राइवेट सैक्रेट्री थे। इस किताब में इमर्जेंसी से पहले की पूरी जानकारी है। हम तो यह चाहेंगे कि सी.बी.आई. से इस पर जांच कराई जाए, तो बहुत कुछ निकल सकता है।

MR. SPEAKER: Prof. Vijay Kumar Malhotra.

SHRI PRIYA RANJAN DASMUNSI : Sir, this time it is the Opposition's turn. I have checked in the list.

MR. SPEAKER: Yes, you are right. It is only because Shri Chandra Shekhar spoke immediately after Shri Mulayam Singh Yadav.

...(*Interruptions*)

SHRI S. JAIPAL REDDY : No, Sir.

SHRI PRIYA RANJAN DASMUNSI : Sir, it is not proper.

MR. SPEAKER: Shri Malhotra, Shri S. Jaipal Reddy will speak now. Thereafter, you can speak.

...(*Interruptions*)

MR. SPEAKER: Shri Janardhana Reddy, there is nothing before the House, so please sit down.

SHRI N. JANARDHANA REDDY : The hon. Defence Minister was telling...(*Interruptions*)

MR. SPEAKER: I have not permitted you to speak. Shri Jaipal Reddy will speak. I have not permitted you to speak, unless it is a point of order. Please sit down...(*Interruptions*)

SHRI N. JANARDHANA REDDY : Sir, you have said that after the Minister's speech, you will allow the Members, if there are any clarifications.

MR. SPEAKER: I have allowed Shri Jaipal Reddy and not you.

SHRI N. JANARDHANA REDDY : After Shri N.D. Tiwari, I was the Chairman of the Public Accounts Committee. I had inherited this episode. In my office, I was told that if the Defence people did not want to show the record in public, they would show it to the Chairman as an exception. This precedent is there even when Shri Atal Bihari Vajpayee was the Chairman of the Public Accounts Committee.

MR. SPEAKER: Shri Jaipal Reddy, would you like to speak or not?

SHRI N. JANARDHANA REDDY : They have given a note to me and it is there on the record.

MR. SPEAKER: I am not permitting anybody to speak, except Shri Jaipal Reddy. You have made your point.

SHRI N. JANARDHANA REDDY : It is such an important thing, but he has misled the House. I was the Chairman of the Public Accounts Committee. ...(*Interruptions*)

MR. SPEAKER: I can understand what you want to say. You are a senior Member, please sit down.

SHRI PRIYA RANJAN DASMUNSI : I think, he is very much right. He was the Chairman of the Public Accounts Committee. You said that after the Minister's speech, if somebody wants to make a valid point, he would be allowed. He was the Chairman of the Public Accounts Committee and he wants to make his submission.

DR. VIJAY KUMAR MALHOTRA : There are many former Chairmen of the Public Accounts Committee in this House.

MR. SPEAKER: I have not permitted him to speak. Shri Janardhana Reddy, जब आपकी पार्टी का नम्बर आएगा तो मैं आपको इजाजत दूंगा।

With the permission of the House, I will extend the time of the House up to eight o'clock.

SHRI N. JANARDHANA REDDY : I am not taking your time.â€¦ (*Interruptions*)

SHRI KIRIT SOMAIYA : We, ten Members of the Public Accounts Committee, have given notices to you. If you are going to allow him to say something about the Public Accounts Committee, then, we would also like to say something about it.

MR. SPEAKER: I have not permitted him, unless he has a point of order. Otherwise, he will speak when his turn

comes.

SHRI N. JANARDHANA REDDY : I will take only two minutes.

MR. SPEAKER: How can I give you two minutes time? Please understand and please sit down.

SHRI N. JANARDHANA REDDY : This is an important thing.

MR. SPEAKER: In the House, everything is important; nobody speaks unimportant things here.

...(*Interruptions*)

MR. SPEAKER: जयपाल रेड्डी जी, आप क्यों नहीं बोल रहे हैं? Why are you not speaking Shri Jaipal Reddy?

...(*Interruptions*)

MR. SPEAKER: Shri Jaipal Reddy, if you do not stand up and speak, I will have to announce another Member's name. You will have to speak now.

SHRI S. JAIPAL REDDY (MIRYALGUDA): Mr. Speaker, Sir, I rise to support the No-Confidence Motion moved by the Leader of the Opposition, Shrimati Sonia Gandhi. This I do, not in a desiccating debating mode but with a view to conveying one consuming concern to the people outside about the numerous shortcomings and atrocious wrongdoings of this Government.

Sir, the most cardinal aspect of this Government in my considered view is its fascistic character, and the fascistic character has two faces: One is the Hitlerite face, as part of which certain groups are targeted, which is now called ethnic cleansing; the other is the nakedly corrupt and brazenly authoritarian aspect. Today, I wish to deal with the second aspect, namely, the outrageously opportunistic and oppressive nature of this Government.

For want of time, I will not deal with the first face. This is a Ministry which is held together through a mighty chain of mutual blackmail. You have Ministers who are facing charge-sheets and you have Ministers who are facing grave charges. They are holding one another to reciprocal ransom. That is the secret of the numerical strength of this Government. This is a scam-ridden Government. The scams have been enumerated by our leader in the morning. I do not want to go into all that. They are monumental and multitudinous. For want of time, I propose to focus on one or two such things.

Nothing illustrates the degeneracy and depravity of this Government as *Tehelka* expose. This expose produced the effect of an earthquake in New Delhi on March 13, 2001. The epicentre of this earthquake was the NDA and it produced many tremors. First, it was a culture shock. I am referring to all this because the memory of the people is short and the memory of leaders of the NDA is even shorter. Therefore, I would like to recapitulate some of these basic facts. I want to refresh their memory.

National leaders were seen accepting money literally on camera. That was a culture shock. Second, it engulfed so many parties and so many personalities. It looked as if - I am not alleging, please do not refer to the rule that Shivraj Patilji referred to − all the top guns of NDA were on sale on a bumper discount. They were all on sale.

Shri Bangaru Laxman taking Rs.1 lakh is a shocking casual − I am sorry not casual − visual. It may be a very casual thing for them.

डॉ.विजय कुमार मल्होत्रा : शिवराज पाटिल जी, इनको भी वही रूल समझा दीजिए, जो आप हमें समझा रहे थे। Tell him also about that rule.

SHRI S. JAIPAL REDDY : I am referring to facts.

It was a shocking visual which the nation cannot forget but the leaders of NDA are doing their best to forget. It is an exercise in self-deception on their part. It looked as though the official residence of a Defence Minister was the beehive of brokers, middlemen and agents. It looked also as though the procurement agencies − please note, Sir, I am not referring to the Defence Forces − of the Defence Ministry were steeped and soaked in corruption. I do not want to hurt our Prime Minister. I also hold him in high esteem. But, Sir, I do not respect personalities beyond a point. I respect facts. Facts are more sacred than personalities.

19.00 hrs

The videotape records contain pregnant references to the Defence Ministry, Finance Ministry, Prime Minister's Office and Prime Minister's foster family.

Sir, what was the fallout of these tremors? Shri Bangari Laxman had to resign as the President of the leading party of a Central Coalition; the President of Samata party, Shrimati Jaya Jaitley had to resign. May I also point out that the PMO was criticised by none other than RSS Chief, Shri Sudarshan at that time? May I refresh your memory?â€¦ (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Sir, what type of references is he making? He is making references of Shri Sudarashan, a person who is not here...(*Interruptions*)â€¦He is making a wrong statement...(*Interruptions*) He has

not given any prior notice to refer to those names...(*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, I am not making any allegationâ€¦ (*Interruptions*)

SHRI KIRIT SOMAIYA : Sir, I am on a point of order...(*Interruptions*)

He is referring about a Judicial Commission which is already investigating this particular episode...(*Interruptions*) Once, Parliament had already decided to appoint a Judicial Commission and which is going on, how can he refer all these things? जब एक तरफ ज्यूडिशियल इंक्वायरी स्टार्ट कर दी, आयोग उस पर जांच कर रहा है, तो आप उसके बारे में यहां कैसे चर्चा कर सकते हैं ?

SHRI S. JAIPAL REDDY : Sir, I am not making any allegation. I am referring to allegations made or criticisms voiced.

May I also tell you, Sir, that the PMO was criticised by Shri Bal Thackray, the Shiv Sena chief in 2001? I say everything here with full sense of responsibility...(*Interruptions*)

श्री किरीट सोमैया : मैं अपने साथी श्री जयपाल रेड्डी जी से एक बात पूछना चाहता हू कि वे माननीय बाल ठाकरे के सम्मान को इतना वेटेज क्यों देने लगे हैं ? â€¦(व्यवधान)

SHRI S. JAIPAL REDDY : Sir, I am complimenting him. Shri Bal Thackray, on this occasion, appeared as a crusader against corruption like Shri George Fernandes has been...(*Interruptions*) Shri Bal Thackray and Shri George Fernandes have been great crusaders against corruption for all these decades. In that very complimentary manner I am referring to Shri Bal Thackray.

MR. SPEAKER: Your complimentary manner is different from others.

...(*Interruptions*)

श्री मुलायम सिंह यादव : अध्यक्ष महोदय, हम उनके नेताओं की तारीफ कर रहे हैं, इसमें इनको क्या आपत्ति है ? बाल ठाकरे जी सही बोल रहे हैं, गोबिन्दाचार्य जी सही बोल रहे हैं, अशोक सिंघल जी सही बोल रहे हैं, सुदर्शन जी सही बोल रहे हैं। हम उनकी तारीफ कर रहे हैं। â€¦(व्यवधान)

MR. SPEAKER: Shri Reddy, please go ahead.

...(*Interruptions*)

SHRI S. JAIPAL REDDY : My sister Kumari Mamata Banerjee is not here. She resigned from the Ministry demanding that Shri George Fernandes be ousted.

I would like to state one thing in all humility that the Congress party...(*Interruptions*)

श्री किरीट सोमैया : श्री जयपाल रेड्डी जी ने जब कांग्रेस छोड़ दी तब उन्होंने क्या कहा था, यह भी वह बता दें। â€¦(व्यवधान)

SHRI S. JAIPAL REDDY : Sir, the Congress party in the wake of *Tehelka* expose demanded the resignation of the entire Government. I would like to tell everybody here that we did not demand the resignation of Shri George Fernandes. We demanded the resignation of the entire Government, while Kumari Mamata Banerjee demanded the resignation of Shri George Fernandes. All the leading national Papers, through their front page editorials, demanded that Shri George Fernandes be dismissed. This was not our demand. Our demand was that Shri Vajpayee's Government should go. Our demand was not that Shri George Fernandes should go.

Sir, ultimately, Shri George Fernandes had to go. Our Prime Minister is a great political naturopath. He knows as to how to administer the medicine; he knows how to get the focus diverted, and it was diverted to Shri George Fernandes.

Sir, Shri George Fernandes, on his own, taking a high moral ground - I wish he were here today in the House and said: "I will not come back until I am exonerated by the Venkataswami Commission. He misused the forum of Doordarshan. I am sorry I got it converted into *Prasar Bharati*, it continues to *Prachar Bharati* of BJP. ...(*Interruptions*) Sir, we did not ask him to make this commitment. We were asking for an enquiry by JPC. This Government, in a clandestine, surreptitious, conspiratorial fashion appointed a Judicial Commission....(*Interruptions*)

SHRI KIRTI JHA AZAD (DARBHANGA): I am on a Point of Order. I do not understand some of the words he used. â€¦(*Interruptions*) Mr. Speaker, Sir, at least ask him to make it easy so that I can understand.â€¦ (*Interruptions*)ये अंग्रेजी के ऐसे-ऐसे शब्द पढ़ते हैं जो समझ में नहीं आते। मैं भी अंग्रेजी स्कूल में पढ़ा हूं लेकिन मुझे समझ में नहीं आ रहा है।â€¦(व्यवधान)ज़रा इनसे कहिए कि भााा थोड़ी सिम्पल कर दें।...(*Interruptions*)

MR. SPEAKER: I uphold your Point of Order.

...(*Interruptions*)

MR. SPEAKER: I can ask him to use simple words.

...(*Interruptions*)

SHRI KIRTI JHA AZAD : He should not use such humogous words that we do not follow. He should speak in a little easier language so that I can understand.

MR. SPEAKER: It should be taken in a lighter spirit.

...(*Interruptions*)

SHRI KIRTI JHA AZAD : This is my request, and I am sure that he will accede to my request. जो हिन्दी में ट्रांसलेट करता है he is not be able to do it. I cannot understand his English. I tried Hindi interpretation, Hindi Interpreter could not interpret. So, Sir, how can I understand as to what is going on in the Parliament? You kindly look into the matter. It is a very serious matter. We also heard his views with regard to Bofors. He also knows to how to change things − changing from one party to another in Parliament.....(*Interruptions*) जो गुण इनके पास हैं, हमको भी सिखाएं। So, he must also tell us his idea....(*Interruptions*)

MR. SPEAKER: Shri Kiriti Jha Azad, can you guide a bowler as to how he should bowl? It is for the bowler to decide.

...(*Interruptions*)

श्री कीर्ति झा आज़ाद : अध्यक्ष महोदय, मेरा आग्रह है कि ये थोड़ी सिम्पल भाा में बोलें।â€¦ (व्यवधान)

MR. SPEAKER: Please sit down. I agree with you.

...(*Interruptions*)

SHRI S. JAIPAL REDDY : I am recalling that the Congress Party and the entire Opposition asked for an Enquiry by the JPC. The Government, in a unilateral fashion, decided to go in for a Judicial Commission.

Let me refer to other aspects. The PMO did not remain unaffected by the tremor. There were allegations against two officers in the PMO. Ultimately, Shri Brajesh Mishra survived by the skin of his teeth, and Shri N.K. Singh had to go out as a part of a compromise between the RSS and the PMO. I am recalling the facts. If the facts are very harsh, I cannot help....(*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND MINISTER OF STATE IN THE DEPARTMENT OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI TAPAN SIKDAR):

What is your business to bring RSS here?....(*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, the resignations of Shri Bangaru Laxaman, Shrimati Jaya Jaitley, Shri George Fernandes, and the exit of Shri N.K. Singh from the PMO were all calculated, and calibrated concessions to an inflamed public sentiment of the moment. They were never designed to do real justice....(*Interruptions*)

अध्यक्ष महोदय : मेरी परमिशन के बिना जो बोलता है, वह टी.वी. में नहीं दिखाया जाता। प्लीज़ बैठिए।

...(व्यवधान)

SHRI S. JAIPAL REDDY : Therefore, I would say, Sir, it is not only a story of bribery; it is a story of trickery, it is a story of treachery, it is story of tyranny.....(*Interruptions*)I will come to that, Sir.

In the meantime, 9/11 took place; the World Trade Centre was struck; the Pentagon was struck by terror. It was a terrible, terrible bane for America and the world. But may I also tell you that it was a terrific, terrific boon for Shri George Fernandes! What was a bane for the world turned out to be a boon for Shri George Fernandes.

Lo and behold! Shri George Fernandes returned to the Cabinet and Tehelka became a George-centric issue. Who made Tehelka a George-centric issue? It is the Prime Minister of India who by taking Shri George Fernandes into the Cabinet has made Tehelka a George-centric issue. Shri George Fernandes does not even know who his enemies are. Of course, we are his enemies. But he has many in his own ranks. Anyway, this is what happens to all those who conspire with the fascist forces!

When Shri George Fernandes returned, what was the impression? Every leading newspaper wrote about it. I did not bring them because I did not want to waste the time of the House. Shri Advani's latest intellectual icon is Shri Amitabh Bachchan. Unfortunately he is not mine. I can read the editorials whose writers are not necessarily my intellectual icons. Almost every newspaper condemned the re-induction of Shri George Fernandes. It is not only a case of condonation of corruption, but a case of coronation of corruption; I repeat, it was a case of coronation of corruption. It signalled sanction for shamelessness. It is an epic example of enthronement of effronteey!

Sir, let me come to facts. Let somebody stand up and deny the contents of the Tehelka videotapes. Have they been denied by anybody? Again I am looking for Kumari Mamata. Poor Mamataji, who left at that time, has since been cooling her heels, has been left out in the cold, while Shri George Fernandes re-entered the Cabinet quietly. Shri

Bangaru Laxman admitted to the contents. Shrimati Jayaji admitted to the contents. The Army officers admitted to the contents. ...(*Interruptions*)

SHRI KIRIT SOMAIYA : I am on a point of order. ...(*Interruptions*) I would like to refer to Rule 352 (ii) at page no. 133. It says:

> "A member while speaking shall not make personal reference by way of making an allegation imputing a motive to or questioning the *bona fides* of any other member of the House unless it be imperatively necessary for the purpose of the debate being itself a matter in issue or relevant thereto."

Simultaneously I would like to refer to sub-clause (x) of the same rule, which says:

> "A member while speaking shall not refer to Government officials by name."

The hon. Member has referred to Shri Brajesh Mishra by name. Simultaneously he referred to Shri Bangaru Laxman also and made an allegation. ...(*Interruptions*)

MR. SPEAKER: He is describing some matter which according to him, is a fact. You can always dispute if you do not agree that that was a matter of fact. Apart from that, no such allegation was made. About Shri Brajesh Mishra also, whatever he has mentioned, he said that it was a fact, according to him. He has not made any accusation.

...(*Interruptions*)

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): But he cannot name the Government official. ...(*Interruptions*) It is very clear that he cannot name the Government official. ...(*Interruptions*)

MR. SPEAKER: If any Member is making an allegation against an officer, this rule is applicable. I would still request him to refrain from mentioning the names.

...(*Interruptions*)

SHRI S. JAIPAL REDDY : I will take note of your request.

Nobody, who figured in the video tapes of Tehelka denied the contents as such. They have been trotting out hypothetical excuses but none of them

contradicted the basic facts. I have got great respect for Shri George Fernandes. I have known him for more than two decades. But I do not take anybody's integrity for granted because the proof of integrity lies in transparency. When a Minister refuses to be transparent, when a Minister indulges in obstinate opacity, that is the proof of lack of integrity. I am not making any allegation.

Let me refer to what Shri R.K. Jain, the then Treasurer of Samata Party said. Shri R.K. Jain claimed, maybe falsely, that he had spoken to the Defence Minister, Shri George Fernandes about the purchase of Barak Missiles. (*Interruptions*) And, Shri R.K. Jain admitted that Shri Suresh Nanda gave Rs. 1 crore by way of bribe in connection with the purchase of Barak Missiles.

श्री प्रभुनाथ सिंह : अध्यक्ष जी, कहीं भी कैसेट में ऐसा नहीं था। आर.के. जैन का बयान यह था कि रक्षा मंत्री जार्ज फर्नांडीज पैसा की बात नहीं कर सकते। उनसे जो बात करेगा, वह बाहर निकाल देंगे। कैसेट में यही आया है। माननीय सदस्य सदन में असत्य बयान दे रहे हैं।

MR. SPEAKER: I will look into it.

...(*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, the point I am making is, I do not know about the character of Shri R.K. Jain. I do not know him from Adam but I am only speaking from the contents of the text of the video tape of Tehalka company....(*Interruptions*) Shri R.K. Jain said that on his representation to Shri George Fernandes, Shri Fernandes overruled the advice of the then Scientific Advisor, Dr. Abdul Kalam. Dr. Kalam's advice was overruled. â€¦.. (*Interruptions*)

श्री अरुण कुमार (जहानाबाद) : इनमें थोड़ा भी नैतिक बल होता तो ये सच्चाई जानने की कोशिश करते।â€¦ (व्यवधान) जैन ने यह कहा था कि जार्ज पैसा नहीं छूताâ€¦ (व्यवधान) जयपाल रेड्डी जी सही नहीं कह रहे हैं। इनकी अजीब स्थिति हो गई है और यह दुर्भाग्यपूर्ण है।â€¦ (व्यवधान)

MR. SPEAKER:Please sit down.

...(*Interruptions*)

SHRI S. JAIPAL REDDY : It is not my contention that the Minister cannot overrule the advice of any Scientific Advisor however legendary that Scientific Advisor be. That is not my position. My question, however is as to, how Shri R.K. Jain came to know about the manner in which the advice of Dr. Kalam was overruled by Shri George Fernandes. I would like to know it, Sir. How this wonderful character came to know of this highly classified secrets?

Everything in the Defence Ministry is secret, but nothing is a secret for middlemen and brokers. They are however secrets for Parliament of India, Public Accounts Committee. How did Shri Jain come to know that Dr. Kalam's advice was overruled? Dr. Kalam advised on file that Indian variant 'Trishul' would serve the purpose. I am not saying that he was necessarily right or wrong.

But how did Shri Jain know? Shri Jain says ...(*Interruptions*) He was not then the hon. President of India...(*Interruptions*)

श्री किरीट सोमैया : सर, डा. कलाम का नाम तो निकलवा दीजिए।

Sir, he has mentioned the name of Dr. Kalam thrice. It is not proper. It should be removed from the records...(*Interruptions*)

MR. SPEAKER: I will go through the records and whatever is unnecessary I will expunge it from the records.

...(*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, I would not mind that. I have no particular insistence on it...(*Interruptions*)

DR. NITISH SENGUPTA : Sir, the references to Shri Brijesh Mishra should also be deleted...(*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, Shri R.K. Jain says that he paid a visit to Moscow in regard to purchase of MAPO MIGs and before that he talked to the then president of the Samta Party, Smt. Jaya Jaitley. After some hesitation, he was permitted to go by Smt. Jaitley.

SHRI HARIN PATHAK: Sir, I am on a point of order...(*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, the point I am making is that whether Shri R.K. Jain made the right claim or not can be verified from the passport of Shri R.K. Jain.

श्री ब्रह्मानन्द मंडल (मुंगेर) : सर, यह गलत बात बोल रहे हैं।

श्री वी.धनञ्जय कुमार (मंगलौर) : सर, तहलका का सारा मामला कमीशन के सामने है। ये यहां कैसे उस पर बोल रहे हैं।

श्री रामदास आठवले (पंढरपुर) : बोल सकते हैं।

MR. SPEAKER: Please sit down.

SHRI S. JAIPAL REDDY : Mr. Speaker, Sir, I do not question anybody's integrity. But I would like to put questions and seek clarifications.

Sir, Shri R.K. Jain admitted that he had received one more crore of rupees from Shri Suresh Nanda in regard to the purchase of 250 Armoured Recovery Vehicles and he says on record that there were three bidders. One was a Czechoslovakian company, the second was a Polish company and the third was a Slovakian company.

श्री अरुण कुमार : अध्यक्ष जी, जार्ज साहब तो समाजवादी हैं, वे तो पैसे को छूते तक नहीं है। ये गलत इल्जाम लगा रहे हैं।

प्रो. रासा सिंह रावत : सर, ये हाउस में गलत बात कह रहे हैं।

श्री अरुण जेटली : जार्ज फर्नान्डीज जी तो ईमानदार आदमी हैं, â€¦ (*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, the Government can clarify this. Shri Jain says that on his speaking to Shri George Fernandes, Shri George Fernandes was good enough to ask his Private Secretary, Shri Rajiv Gobha to speak to the Military Attache in Prague who said that this company was closed. Then Shri R.K. Jain claims that Shri George Fernandes wrote in the file to the Joint Secretary, `do not consider the offer of the Czechoslovakian company because, according to his information, the company was closed.'

MR. SPEAKER: How much more time will you take?

...(*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, I am not saying that all these are true...(*Interruptions*) All these facts can be corroborated or contradicted...(*Interruptions*) I am not yielding...(*Interruptions*)

SHRI HARIN PATHAK: I am on a point of order...(*Interruptions*)

SHRI S. JAIPAL REDDY : If you have a point of order, then please address to the hon. Speaker...(*Interruptions*)

Sir, all these facts could have been denied, if untrue, by the then Defence Minister Shri George Fernandes and the present Defence Minister, Shri George Fernandes...(*Interruptions*)

MR. SPEAKER: I am only asking you about the time. We have a limited time. Your party's four other Members may not get time to speak.

...(*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, the price of the Polish company was lower than the Slovakian company, yet the Slovakian company was given 50 per cent of the orders. All this was stated by Shri R.K. Jain on the tape. How would I know? According to the tapes, Shri Surendra Sulekha, an industrialist based in Kanpurâ€¦ ...(*Interruptions*)

MR. SPEAKER: His Party has the time. If he speaks and exhausts the whole time, the other Members of his Party may not get a chance to speak. I have cautioned him; it is for him to decide. His Party can ask only one Member to take all the time that is allotted to it. You go ahead.

SHRI S. JAIPAL REDDY : He was the person who took the representative of the Weston Company to the residence of the Defence Minister. According to the tape, Shri Surendra Sulekha says he has brought money for the Party. ...(*Interruptions*)

I am dealing only with Tehelka, PAC and CVC. I cannot deal with everything. I am referring to the transcript. Nobody has denied that Shri Sulekha visited the Defence Minister's residence. According to the *Dainik Jagran* news item, published as far back as 16th June 1998, Ms. Jaya Jaitly visited his residence in Kanpur.

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, तहलका रिपोर्ट में 15 कांग्रेसियों के नाम हैं। यहां बैठे हुए लोगों के नाम हैं। क्या सब नाम पढ़े जायेंगे कि तहलका रिपोर्ट में क्या हैâ€¦ (व्यवधान)

15 कांग्रेसियों के नाम हैं और कई दूसरी पार्टियों और अपोजीशन की लिस्ट है। क्या तहलका पर बहस होगी? कमीशन बना हुआ है। â€¦ (व्यवधान)

SHRI S. JAIPAL REDDY : I am dealing with that aspect. You have not permitted a discussion on Tehelka for so long. That is the reason why we have brought this Motion. We do not want any Minister to say his or her record is wonderful. Your record must be transparent. It should not be shrouded in secrecy. It cannot be backed up by empty boasts. ...(*Interruptions*)

There were news items in the *Navbharat Times* and the *Dainik Jagran* in March 2001 about how Shri Surendra Sulekha got contracts of Rs.14 crore within days and weeks of Shri George Fernandes becoming the Defence Minister. I am not making an allegation. It could be a classic case of commercial co-incidence. I know Shri Arun Jaitley is getting ready to argue about his case of co-incidences. According to the *Dainik Jagran,* Shri Surendra Sulekha's company was blacklisted. His company was fined Rs.3 lakh. In spite of that, that company got the Defence orders. That is because the Defence Ministry is very transparent; the Defence Minister is honest; he is one man who has been in Parliament for so many years. I respect him. But I would like to seek a clarification on this.

Sir, I received a letter from Shri George Fernandes. He wrote to me addressing me as "Dear Jaipal", with great affection. I thank him for the affection he showed in the letter .

This was a letter written by Shri George Fernandes, commending to us a book written by Shri R.V. Pandit. Shri R.V. Pandit in that book demands the resignation of the Comptroller and Auditor General and the Defence Minister of India commends that book to all of us! I am not quarreling with the facts and formulations. We can keep on arguing on facts and formulations. I am referring to the printed demand of Shri R.V. Pandit for the resignation of the Comptroller and Auditor General.

Now, look at the way in which the Tehelka expose has been treated. The military personnel have been subjected to a Court of Inquiry. Quite a few of them were suspended. The Court of Inquiry's evidence was over way back in 2001. The proceedings of court martial generally do not take more than two months. The recording of evidence was over way back in 2001. Now, we are in 2003. Those proceedings have been impounded. Some Defence Ministry officials have also been suspended. But no politician was touched. What has happened to the rule of law in this country? What has happened to the legendary integrity of this Government headed by a veteran Prime Minister? How come not a single FIR was filed? Military personnel were suspended, Defence officials were suspended, but no middlemen was approached by either the CBI or by the police, or by the Income Tax Department or by the Enforcement Directorate. How can there be two standards? How can one standard be applied to poor military personnel and how can another standard be applied to middlemen? Politicians of the ruling party and middlemen were treated with equal impunity by this Government. So, we do not know whether politicians of NDA are middlemen or middlemen in Delhi are politicians of NDA.

Look at the way the Tehelka Company has been treated. There was an assault on Tehelka Company. There is one Shri Kumar Badal. This is the clinching illustration of the fascist character of the Government. Shri Badal, a senior reporter of the Tehelka Company, was arrested in a poaching case by the CBI. I would like to know whether in the history of free India the CBI has ever inquired into a poaching case. The CBI, with its limited machinery, can not handle complaints about poaching matters! Shri Kumar Badal languished in jail for six months. Shri George Fernandes is adorning the Ministry while Shri Kumar Badal, a reporter of Tehalka languished in jail for six months. The Tehelka Company was raided by the CBI on the ground that Tehelka Company through a report on the North-East in 2000 had committed violation of the provisions of the Official Secrets Act. They made a report on their web-site about a certain terrorist incident in the North-East in the year 2000. But, after Tehelka expose, that company was sought to be prosecuted for violation of the Official Secrets Act in 2001.

This is not the end of the story. There is one investor called Shankar Sharma of First Global. I do not know him from Adam. But Shri Shankar Sharma of First Global has his company registered on the New York Stock Exchange, on the London Stock Exchange but this company has been de-listed in India. It continues to be de-listed − all because he committed the sin of investing 14 per cent share in Tehelka company....(*Interruptions*)

SHRI KIRIT SOMAIYA : Is he supporting Shankar Sharma and the First Global? The JPC had gone through all the things. I am asking this question. Shri Jaipal Reddy, are you supporting the First Global and Shankar Sharma? ...(*Interruptions*)

SHRI MANI SHANKAR AIYAR (MAYILADUTURAI): The JPC had said that no evidence had been found against First Global and asked that the investigation should continue. Shri Somaiya was a Member of the JPC. He has utterly shocked us. He is trying to misrepresent the view of the JPC on First Global.

SHRI KIRIT SOMAIYA : There are several cases going against Mr. Sharma. The High Court also has passed severe strictures against him.â€¦ (*Interruptions*)

SHRI S. JAIPAL REDDY : This is not the end of the story. This is an unending storyâ€¦. (*Interruptions*)

SHRI KIRIT SOMAIYA : Again, he is talking of Shankar Sharma. The Mumbai High Court, the Delhi High Court had passed severe strictures against Shankar Sharma. Is Shri Reddy supporting him? He was sentenced by the High Court.

SHRI S. JAIPAL REDDY : Shri Shankar Sharma was arrested many times. He was made to languish in jail along with his wife Devina Mehra for more than one year. What a shame! It is a crime in itself.

What is this Government doing before the Venkatasami Commission and the Phukhan Commission? The Government's case has been that the tapes have been doctored. The Government was to assist, it was not to take a position. Further, the Government took the position on record that the First Global, as a partner of the Tehelka company, has inflicted damage on India's stock market....(*Interruptions*)

MR. SPEAKER: Shri Jaipal Reddy, please sit down for a minute.

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, so many Members have taken more than one hour.

MR. SPEAKER: Let me explain it. That will be useful to you also.

Two hours and twenty five minutes have been allotted for the Congress Party. Out of that, only 38 minutes are left now. Shri Jaipal Reddy, I do not mind

if you speak for 38 minutes. But, thereafter, other Members in your party may not get a chance to speak. I am not personally against you speaking at all.

श्री श्रीप्रकाश जायसवाल (कानपुर) : इनको बोलने दीजिये।

अध्यक्ष महोदय : जब दूसरे को बोलने के लिये समय नहीं मिलेगा तो मुझे दोा नहीं देना।

SHRI S. JAIPAL REDDY : Shri Shankar Sharma and his wife were jailed for more than one year. Do we know about it? Do we have any conscience? Are we sensitive? What a devil is happening in this country!â€¦ (*Interruptions*)

SHRI KIRIT SOMAIYA : The Court has sent them to jail. ...(*Interruptions*)

SHRI S. JAIPAL REDDY : Instead of investigating the incriminated, the Government not only began to investigate Tehelka company but it began to inflict untold hardship on anybody associated with Tehelka company. This is what can be called the "theatre of the absurd".

Now, let me come to the PAC/CVC controversy. Our hon. Minister said the rules need to be amended. I think the attitude of the hon. Minister needs to be amended....(*Interruptions*) What do the rules say? The rules only enable a Minister to withhold the document. We also worked on the Public Accounts Committee. I have also been a legislator for 35 years in my own humble way.

Sir, I am reading from Rule 270. It says:

> "Provided further that Government may decline to produce a document on the ground that its disclosure would be prejudicial to the safety or interest of the State."

It falls completely within the purview of discretion of the Minister. It is not a binding provision. It is an enabling provision and our clever Defence Minister has been able to project an enabling provision as a binding provision. Why do you withhold Reports from the Public Accounts Committee, unless you have something to hide? Are we to take anybody's honesty for granted just because of his self-professed record? I am stating one thing with full sense of responsibility. It was stated by a constitutional functionary the other day that there were only two items common both to the paragraphs of the Comptroller and Auditor-General relating to Operation Vijay and to the inquiry made

by the Central Vigilance Commission. I am stating with full sense of responsibility that there were five items. Let me place those five items on record. One deals with Crasnopol Project Fire and it is there in the C&AG Report at para 4.2. The second deals with the procurement of 200 radio sets for Indian Army. It may be seen in para 6.2. Sir, if the Minister denies, I will give the file number. I can do so only within the House because outside he may get me arrested under the Official Secrets Act!

SHRI GEORGE FERNANDES: You are not worth arresting!

SHRI S. JAIPAL REDDY : I am thankful to you for small mercies!

Sir, the third item refers to the payment of commission in the contract for purchase of spares of 155 mm Bofor guns, the fourth item relates to purchase of spares for T-55 and T-72 tanks. May I tell you, Sir, both these tanks could not have been taken to the high altitudes for participation in Kargil war, even though the ammunition was purchased on modified terms in the name of Kargil war. Of course, anything can be done by the Minster who thinks he is honest. And the fifth item relates to purchase of AK-47 rifles and ammunition.

So, this is the point that I am making - I know I have taken much of my party's time more than the time of the House - this is the kind of immorality that is represented by this Government. In my view, this Ministry represents a miasmic mix of immorality, impudence and impunity. I am absolutely persuaded that the people of India are dissatisfied with the all-round malperformance of this Government. Since, we cannot throw out this Government, we request Shri Advani to give effect to his great idea of having synchronised poll; and to go in for polls in November, people will defeat him.

MR. SPEAKER: Dr. Vijay Kumar Malhotra will speak now.

SHRI N. JANARDHANA REDDY : Mr. Speaker, Sir, I would like to have one clarification from the hon. Defence Minister. You said that I can raise this after Shri Jaipal Reddy's speech is over. It is only a clarification that I want from the Minister. (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Mr. Speaker, Sir, I am not yielding.

MR. SPEAKER: If you are not yielding, you can go ahead with your speech.

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, इन्हें बैठाइए, तब तो मैं बोलूं।

SHRI N. JANARDHANA REDDY : Sir, it is only a personal explanation that I want to make. I succeeded Shri Narayan Dutt Tiwari as the Chairman of the Public Accounts Committee. (*Interruptions*)

SHRI KIRIT SOMAIYA : Mr. Speaker, Sir, if you permit him, then the other Members of the Public Accounts Committee will also ask for a chance to make a personal explanation or clarification. (*Interruptions*)

MR. SPEAKER: I have not permitted him. I have permitted Dr. Vijay Kumar Malhotra to speak. He can start speaking.

श्री किरीट सोमैया : अध्यक्ष महोदय, ये रूलिंग पार्टी के मैम्बर को बोलने नहीं देते, यह कैसे चलेगा ? आप संरक्षण दीजिए। हमें आपका प्रोटैक्शन चाहिए। (व्यवधान)

अध्यक्ष महोदय : जब उनका नम्बर आएगा, तब मैं उन्हें बोलने का समय दूंगा।

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, he is asking for a chance as the former Chairman of the Public Accounts Committee, not as a Member. (*Interruptions*) Is he not responsible to explain his position as the former Chairman of the PAC? (*Interruptions*)

MR. SPEAKER: No charge has been made against him. The question of personal explanation comes only when a charge is made against him.

SHRI N. JANARDHANA REDDY : Sir, you were kind enough to mention that I can mention this after the Defence Minister's speech is over. (*Interruptions*)

MR. SPEAKER: The Congress Party has still got 35 minutes left. So, I can permit you to speak at the right time.

SHRI N. JANARDHANA REDDY : Sir, I only want to have a clarification. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : सर, मेरा गला सुबह से बोल-बोल कर थक गया है। कृपया मुझे बोलने की अनुमति दीजिए।

MR. SPEAKER: I have not permitted him. I have permitted Dr. Vijay Kumar Malhotra to speak.

(*Interruptions*)

SHRI N. JANARDHANA REDDY : Malhotraji, I have never disturbed anybody. When I want to say something, you are disturbing me. The Speaker has allowed me. (*Interruptions*)

Sir, I have succeeded Shri Narayan Dutt Tiwari as the Chairman of the Public Accounts Committee. I inherited this problem of secret document not being given to the Committee. But the officers mentioned to me that there is a precedence for this. They told me that when Atalji was the Chairman of the PAC, a similar situation arose. At that time, he demanded that the relevant document should be given and it was shown to him. That was verified by Shri Balayogi when he was the Speaker. Now, the Minister says that, despite the pressure, the Government did not give the document to the then PAC Chairman, Atalji. He is misleading the House. So, I want a clarification from him on this matter. (*Interruptions*)

SHRI KIRIT SOMAIYA : Sir, yesterday Shri N.D. Tiwari has given an interview to the Press and in that he said that the hon. Defence Minister agreed to show him all the papers. This has appeared in today's *Economic Times*.

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, जो अविश्वास प्रस्ताव यहां प्रस्तुत किया गया है, मैं उसका विरोध करने के लिए खड़ा हुआ हूं। अभी जयपाल रेड्डी जी ने जो कुछ पढ़ा था और जिस तरह तहलका के बारे में बहुत सी बातें कहीं, उसी तरह की बहुत सी बातों का उल्लेख मैं भी कर सकता हूं, परन्तु मैं यह जानता हूं कि सारी आपोजिशन के जितने भी भााण हुए, उनमें से कौन सी नयी बात थी, जो पिछले चार सालों में नहीं दोहराई गई। जयपाल जी का पूरा का पूरा भााण अखबारों में छप चुका, बाकी जगह भी आ चुका, रिपीट भी किया जा चुका, उसी बात को इन्होंने दोहरा दिया। यही बात बाकी भााणों में हुई है।

अध्यक्ष महोदय, इस समय यहां अविश्वास प्रस्ताव क्यों लाया गया, यह प्रश्न सारे लोग पूछ रहे हैं, मीडिया वाले भी पूछ रहे हैं। जब इन्होंने शुरू किया, श्री जयपाल रेड्डी जी और विरोधी पक्ष की नेत्री ने भी कहा कि हम यह प्रस्ताव इसलिए लाए हैं. कि यह हमारा धर्म एवं कर्तव्य है कि हम सरकार के खिलाफ बोलें, अपना गुस्सा प्र ाकट करें, आलोचना करें। इन्हें ये सब बातें कहने का पूरा अधिकार है, परन्तु यह अधिकार चार वाोँ के बाद लाने के बारे में मैं इनसे सिर्फ यह पूछना चाहता हूं कि क्या इनका यह भी धर्म या फर्ज है कि इस हाउस को रेनसम पर रखें, सात-सात दिन तक प्रश्न-काल न चलने दें। हाउस को किसी दिन पूरे दिन तक फंक्शन न करने दें।(व्यवधान)

अध्यक्ष महोदय : मल्होत्रा जी, आप बोलिए।

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, यहां मानसून सत्र में कितना रूपया बर्बाद हुआ। मेरे पास आंकड़े हैं - 10वीं लोक सभा में नौ प्रतिशत समय बर्बाद हुआ, 11वीं में केवल पांच प्रतिशत और जब हम आए तो पहली बार इन्होंने 11 प्रतिशत समय बर्बाद किया। 13वीं लोक सभा में 22 प्रतिशत और मानसून सत्र में 40 प्र ातिशत समय इन्होंने बर्बाद किया।(व्यवधान)हाउस नहीं चलने दिया। हिन्दुस्तान की जनता का तकरीबन 80 करोड़ खर्च किया। क्या यह इनका धर्म एवं फर्ज है कि आप यहां सदन में प्रश्न-काल न चलने दें। हाउस में वैल में आ जाएं और जब चाहें, कहें कि हमारी शर्तें मानो, नहीं मानोगे तो हाउस नहीं चलेगा। यह कैसा जनतंत्र है?

अध्यक्ष जी, हम पहले दिन से कह रहे हैं, सुामा जी ने कहा, उससे पहले प्रमोद जी ने कहा कि आपको जिस विाय पर बहस करनी है, करिए। एक सप्ताह में चार-चार, पांच-पांच बार बहस हुई हैं, यह सारा सदन जानता है और ये भी जानते हैं। इन्होंने कहा कि अयोध्या पर बहस करो, ठीक है करो। इन्होंने

कहा कि हमें ताज कोरीडोर पर बहस करनी है, करो। फिर सीबीआई का दुरुपयोग हो रहा है, उस पर बहस करनी है, करो, यानी अयोध्या पर एक प्रकार से धराशायी हो गए। सीबीआई वाले मामले में यहां धूल-धूसरित हो गए, पूरी तरह पराजित हो गए। जब कोई विाय नहीं बचा तो इस समय ये यहां अविश्वास प्रस्ताव को लाए हैं। मैं सचमुच में चन्द्रशेखर जी की बातों से सहमत हूं कि ये कैसा हाउस है, यहां कांस्टीट्यूशनल अमेंडमेंट बिना बहस के पास होता है। यहां जो महत्वपूर्ण बिल हैं, उन्हें ये कहते हैं कि ऐसे ही पास कर दो, परन्तु सप्ताह में पांच-पांच दिन इनके मोशन पर बहस होनी चाहिए। सरकारी बिजनेस में सारे सत्र में केवल पांच प्रतिशत टाइम लगा, जो 95 प्रतिशत टाइम बर्बाद किया गया, अपोजिशन ने हाउस को रेनसम पर रख कर, अपनी बातों को मनवाने के लिए, बहस करवाने के लिए किया। यह कौन सा तरीका है?

अध्यक्ष जी, मेरे पास यह पुस्तक है, मैं पूछना चाहता हूं।(व्यवधान)

SHRI SOMNATH CHATTERJEE : He has forgotten Shri Atal Bihari Vajpayee leading us during 'Sukh Ram' days, 'Bofors' days and 'U.P.' days. He was leading the Opposition. (*Interruptions*) How many days? (*Interruptions*) Dr. Malhotra, I am not justifying. (*Interruptions*) Let him not give sermons. I am not justifying it. I am saying that this has happened. He should remember it. *Interruptions*) Do not give sermons. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : सोमनाथ जी, आप जब बोल रहे थे तो मैंने आपको बीच में नहीं टोका।(व्यवधान)

MR. SPEAKER: Please sit down. आप अभी तो टाइम बर्बाद मत करो।

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, सोमनाथ जी के एक घंटे के भााण में मैंने एक शब्द बीच में नहीं बोला। मैं उनकी बहुत इज्जत करता हूं, परन्तु मैं आपसे पूछता हूं, यह टैक्स्ट ऑफ दि रेजोल्यूशन है: Text of the Resolution adopted at the All India Conference of Presiding Officers, Chief Ministers, Ministers of Parliamentary Affairs, Leaders and Whips of Parties: Discipline and Decorum in Parliament and Legislatures of States and Union Territories.

यह रेजोल्यूशन पिछले वाि पास हुआ, सोनिया जी के उस पर हस्ताक्षर हैं, इनकी प्रिजेंस में पास हुआ, सारे अपोजीशन की प्रिजेंस में पास हुआ, उसमें कहा कि कोई वैल में नहीं आयेगा, उसमें कहा कि कोई क्वश्चन ऑवर नहीं रोकेगा, उसमें कहा कि यहां पर संसद के अन्दर किसी प्रकार का विरोध प्रकट नहीं करेगा और इस प्र स्ताव को पास करने के बाद हर रोज वैल में, हर रोज क्वश्चन ऑवर सस्पेंड करो, हर रोज यहां पर जो चाहो, वह करो।(व्यवधान)

श्री अवतार सिंह भडाना : आप रिकार्ड मंगवा लीजिए, जो कुछ किया है, इन्होंने किया है।

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, मैं यही कहना चाहता था कि अगर आपने इसे पास किया, एक वचन दिया, सारे देश को वचन दिया, इस पर कई करोड़ रुपये खर्च हुए थे, इसे लाइव दिखाया गया था और उसमें पास हुआ था कि कोई अगर वैल में आयेगा और पूरे रूल बदल दिये गए कि वह ऑटोमेटिकली सस्पेंड हो जायेगा, परन्तु हर रोज वैल में, कोई एक दिन हो तो समझ में आये। हर रोज क्वश्चन ऑवर सस्पेंड करो, हर रोज एडजर्नमेंट मोशनल लाओ, यह कौन सा धर्म है, यह कौन सा इनका कर्तव्य है, यह कौन सा फर्ज है कि देश का 80 करोड़ रुपये के करीब आप बर्बाद कर दें और फिर कहें कि हम तो अपना गुस्सा प्रकट कर रहे हैं। कौन सी नई बात कही है, मैं जानना चाहता हूं?

दूसरी बात उन्होंने कही कि नहीं, हम तो अपोजीशन यूनिटी को प्रकट कर रहे हैं और अपोजीशन यूनिटी को प्रकट करने के लिए सोमनाथ बाबू जी के घर पर एक मीटिंग हुई, उसमें एक बड़ा भारी अपोजीशन यूनिटी का रूप दिखाया गया। वह तो आज दिन में ही प्रकट हो गया, अपोजीशन यूनिटी में कोई वाक आउट कर रहा है, कोई बैठा हुआ है, कोई आ रहा है, कोई जा रहा है। कोई यहां पर एक भााण दे रहा है और कोई इनके खिलाफ भााण दे रहा है। बात क्या कही गई, कहा गया कि क्यों इकट्ठे हो रहे हैं, क्यों अपोजीशन यूनिटी है, क्योंकि बी.जे.पी. को हटाना है, यह यूनिटी का एकमात्र लक्ष्य है। (व्यवधान) अध्यक्ष जी, अपोजीशन यूनिटी का यह

लक्ष्य नहीं है कि देश की सुरक्षा करनी है और अपोजीशन यूनिटी का लक्ष्य नहीं है कि देश में गरीबी दूर करनी है(व्यवधान) अध्यक्ष जी, आप इनको थोड़ा शान्त करो तो मैं ठीक तरह से बोल पाऊं। अपोजीशन यूनिटी का मकसद बेरोजगारी दूर करना नहीं है, बी.जे.पी. को दूर करना है, यह अपोजीशन यूनिटी का लक्ष्य है। आज सुबह हमारे उप प्रधानमंत्री जी ने एक बात कही कि जब आप वोट ऑफ नो कॉन्फीडेंस लाते हैं तो उसके साथ वोट ऑफ कॉन्फीडेंस भी लाने की कोशिश करनी चाहिए कि किसके बारे में है, कौन आपका नेता होगा, क्या होगा, यह स्थिति बतानी चाहिए। मैंने भााण सुना है कि अपोजीशनल यूनिटी सैकुलरिज्म को लाने और कम्युनलिज्म को खत्म

करने के लिए, देश की सुरक्षा के लिए, राट्रवाद के लिए और यहां पर भ्रटाचार दूर करने के लिए सारा अपोजीशन इकट्ठा हो रहा है।

अध्यक्ष जी, सोनिया जी के दांई ओर फोटो में बनातवाला जी खड़े हैं, ये सैकुलरिज्म के नम्बरदार हैं, हिन्दुस्तान के दो टुकड़े करने वाले, दो राट्रों के सिद्धान्त पर चलने वाले, दो राट्र बनाने की बात करने वाले, जिनके साथ मिलकर कांग्रेस सरकार बना रहे हो, ये कम्युनलिज्म को खत्म कर रहे हैं।(व्यवधान) अध्यक्ष महोदय, मैं सोमनाथ जी की तो बात नहीं करता(व्यवधान)

SHRI MANI SHANKAR AIYAR : Sir, this is defamatory (*Interruptions*)

SHRI E. AHAMED (MANJERI): Sir, I am on a point of order. (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, I am thankful to him for pointing this out (*Interruptions*)

श्रीमती रेणुका चौधरी (खम्माम) : उस बैठक में मल्होत्रा जी ने भाग लिया है।

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, मैं मुलायम सिंह जी की बात तो इसलिए नहीं कर रहा हूं, क्योंकि मुलायम सिंह जी को तो कांग्रेस पार्टी वाले कह रहे हैं कि वे तो चींटी हैं तो इस चींटी का मैं क्या जिक्र करूं।

20.00 hrs.

कांग्रेस पार्टी ने कहा कि समाजवादी पार्टी चींटी है इसलिए उस चींटी का क्या जिक्र करें। (व्यवधान)

सोमनाथ बाबू, मैं आपकी बहुत इज्जत करता हूं। मैं आपका सम्मान करता हूं। (व्यवधान)आपके पिताजी के साथ मैंने काम किया है। आपके पिताजी और मैं इकट्ठे प्री वेंटिव डिटेंशन में पकड़े गये थे। हम दोनों एक साथ जेल में रहे हैं। मैंने उनके साथ बहुत काम किया है। मेरे पहले चुनाव में वह मेरे लिए प्रचार करने भी आये थे। मैं आपका वैसे भी आदर करता हूं। (व्यवधान)

MR. SPEAKER: Dr. Malhotra, since it is 8 o'clock, now I want to extend the time of the House.

डॉ.विजय कुमार मल्होत्रा : आप कहते हैं तो मैं इसे कल कन्टीन्यू कर लूंगा। (व्यवधान)

MR. SPEAKER: Till what time should I extend the time of the House. Should I extend it till 9 o'clock?

श्रीमती सुामा स्वराज : अध्यक्ष महोदय, कल शाम छः बजे तक वोटिंग कैसे होगी ? (व्यवधान)

SHRI SHIVRAJ V. PATIL : We are discussing varied issues. Time should be given and our submission is that the House should be extended by at least one hour.

श्रीमती सुामा स्वराज : सभी एक-एक घंटे बोले हैं। अभी तो कुल छः लोग ही बोले हैं। (व्यवधान)

MR. SPEAKER: Tomorrow, at 6 o'clock, there is voting. I would like to extend the time of the House till 9 o'clock today.

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, मैं यह कह रहा था कि मैं सोमनाथ बाबू की देश भक्ति के ऊपर किसी प्रकार का कोई आक्षेप करने का दुस्साहस नहीं कर सकता। श्रीमती सोनिया जी अपने नाम के साथ गांधी शब्द का प्रयोग करती हैं। ...*

9 अगस्त को (व्यवधान)जिनके साथ हाथ मिलाया जा रहा है, मैं उनका जिक्र कर रहा हूं। (व्यवधान)

श्री रूपचन्द पाल (हुगली) : आप अंडमान निकोबार में जाइये। (व्यवधान)कितने कम्युनिस्ट लोगों के नाम उधर हैं। (व्यवधान)

डॉ.विजय कुमार मल्होत्रा : जब उन्होंने भारत छोड़ो (व्यवधान)

श्री सत्यव्रत चतुर्वेदी (खजुराहो) : अध्यक्ष महोदय, मैं एक बात कहना चाहता हूं। यह जो भी कहना चाहते हैं, वह कहें परन्तु जो बात कहें, उसे कम से कम औथेंटिकेट करें। उसे किसी किताब से क्लीयर से करें या औथेंटिकेट करें। ऐसा नहीं कि वह कहा था या यह कहा था। किसी के नाम से कुछ भी हो जायेगा। फिर हम इनके बारे में तमाम कहानियां ऐसे ही बनाकर कह देंगे। यह उचित नहीं है। आप कहिये कि वे कम से कम इसे औथेंटिकेट करें। (व्यवधान)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, 9 अगस्त को महात्मा गांधी ने भारत छोड़ो का नारा लगाया। कम्युनिस्ट पार्टी ने उसका विरोध किया। क्रांतिकारियों को पकड़वाया, उनको जेल में भिजवाया। (व्यवधान)उनको फांसी पर लटकवाया। (व्यवधान)

श्री रूपचन्द पाल : आर.एस.एस. ने क्या किया ? (व्यवधान)

20.02 hrs (MR. DEPUTY SPEAKER in the Chair)

** Expunged as ordered by the Chair.*

SHRI SOMNATH CHATTERJEE : It is a mockery and shows total bankruptcy of leader Shri Vijay Kumar Malhotra, Spokesman of BJP. Who got Mahatma Gandhi killed, please tell us? (*Interruptions*)

श्री बसुदेव आचार्य (बांकुरा) : आप गांधी जी का नाम ले रहे हैं। (व्यवधान)

उपाध्यक्ष महोदय : आप बैठिये।

...(व्यवधान)

MR. DEPUTY-SPEAKER: Please sit down. Since we have extended the time of the House till 9 o'clock only, let him continue.

(*Interruptions*)

श्री अकबर अली खांदोकर (सेरमपुर) : उपाध्यक्ष महोदय, ये जिंदगी भर बोलते रहे कि यह आजादी झूठी है। (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Basu Deb Acharia, will you please take your seat?

(Interruptions)

MR. DEPUTY-SPEAKER: We do not have time. We cannot indulge in such extravagance.

(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Ramdas Athawala, please sit down. When you get your chance, you can speak. Please resume your seat now.

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष जी, मैं कह रहा था कि जब चीन(व्यवधान)

श्री बसुदेव आचार्य : ग्वालियर जेल में किसने माफी मांगी थी, यह बताएं।(व्यवधान)

श्री रूपचन्द पाल : आरएसएस का क्या ताल्लुक है।(व्यवधान)इम्पीरियलिज़्म को किसने चैलेंज किया था?(व्यवधान)

MR. DEPUTY-SPEAKER: Shri Rupchand Pal, please take your seat.

डॉ.विजय कुमार मल्होत्रा : सोमनाथ दादा, इनको रोकिए।(व्यवधान)

MR. DEPUTY-SPEAKER: Shri Basu Deb Acharia, please take your seat.

I am here to control the House.

(*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, चीन और भारत की लड़ाई में किस पार्टी ने क्विज़लिंग का पार्ट किया था, मैं उसका जिक्र नहीं करता।(व्यवधान)मैं सिर्फ यह कह रहा हूं कि आप नक्शा देखिए।(व्यवधान)

SHRI RUPCHAND PAL : It should be relevant to the debate. (*Interruptions*)

MR. DEPUTY-SPEAKER: If there is anything objectionable that has gone into the record, I will look into it. I will not allow it. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : इनके चार बड़े-बड़े एक तरफ, बीच में सोनिया जी, बनातवाला जी, सोम दादा और ...*

(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : ये क्या बोल रहे हैं।(व्यवधान)ये सबूत दें।(व्यवधान)

ये माफी मांगे।(व्यवधान)

उपाध्यक्ष महोदय : रघुवंश जी, आप बैठिए।

...(व्यवधान)

उपाध्यक्ष महोदय : रघुवंश जी, जब आपकी बारी आएगी तब मैं आपको ऐलाऊ करूंगा।

...(व्यवधान)

SHRI SOMNATH CHATTERJEE : Sir, why is he saying all these things? (*Interruptions*)

MR. DEPUTY-SPEAKER:If there is anything objectionable, I will look into the record.

(*Interruptions*)

श्री चन्द्रशेखर : उपाध्यक्ष जी, मैं केवल एक निवेदन करना चाहता हूं। सोनिया जी नेता विपक्ष हैं। उन्होंने जो मीटिंग बुलाई थी, उसमें मैं भी मौजूद था। आपने जो जिक्र किया है, इसके मायने जब

मैं अटल जी के यहां जाता हूं तो मैं उनके सारे कामों का जिम्मेदार हूं।(व्यवधान)

डॉ.विजय कुमार मल्होत्रा : मैंने उसका जिक्र नहीं किया।â€¦ (व्यवधान)

*Expunged as ordered by the Chair

श्री चन्द्रशेखर : नेता, विरोधी पक्ष के घर में उनकी मीटिंग में जाना कोई अपराध नहीं है। इस तरह कोई गया तो लालू जी(व्यवधान)

डॉ.विजय कुमार मल्होत्रा : मैंने उसका कोई जिक्र नहीं किया।(व्यवधान)

श्री तपन सिकदर : उसका जिक्र नही हुआ।(व्यवधान)

श्री चन्द्रशेखर : नहीं हुआ तो हम भी सुन रहे हैं। मैं बहरा तो नहीं हुआ हूं। लेकिन अगर आप एक आदमी को कहते हैं कि यह बेईमान है, चोर है, बदमाश है। मैं यह

कहने वाला था। वह भी कह रहे हैं कि जयपाल रेड्डी जी ने जो कहा, मुझे डर है कि कल उन बातों का जवाब अगर जार्ज फर्नान्डीज देंगे तो इस सदन में हंगामे के अलावा और कुछ नहीं होगा। भााा का इस्तेमाल करते समय किसी व्यक्ति को भ्रट, बेईमान, चोर और बदमाश बनाने से पहले यह भी सोचना चाहिए कि दूसरा भी जबाव देगा। मैं जार्ज फर्नान्डीज से निवेदन करूंगा कि वह प्रवोकिंग भााण न करें।â€¦(व्यवधान)आपकी बहस है। जब उनका नाम लिया जाएगा कि वह चोर हैं तो he has every right to reply. आप जब उसको कहेंगे कि चोर है तो किस पार्लियामेंट्री रूल के अंदर(व्यवधान)

MR. DEPUTY-SPEAKER: When any speaker speaks here, if there is any objectionable or unparliamentary remark, the Chair will regulate it.

SHRI S. JAIPAL REDDY : I am on a point of clarification. I did not level any allegation against Shri George Fernandes nor did I call him by any name. I want to assure him that I did not call Shri George Fernandes by any name.

डॉ. रघुवंश प्रसाद सिंह :उपाध्यक्ष जी, हमारी बात सुनी जाए।(व्यवधान)

उपाध्यक्ष महोदय : रघुवंश बाबू, जब आपको चांस मिलेगा, तब उसी में आप क्लेरिफिकेशन भी दे सकते हैं।

डॉ. रघुवंश प्रसाद सिंह : उपाध्यक्ष जी, हम सबूत लाए हैं। हम चिट्ठी ले आए हैं।(व्यवधान)केवल सुन ली जाए।(व्यवधान)

MR. DEPUTY-SPEAKER: He is on his legs. It is after his speech.

(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Has he got the liberty to abuse everybody?

MR. DEPUTY-SPEAKER: No, nobody has that liberty.

(*Interruptions*)

MR. DEPUTY-SPEAKER: I am here to regulate it. If whatever he utters is beyond rules or regulations, I will regulate it. It is not like this. Whatever might have gone on record, as I told you, I will look into the records. If there is anything objectionable, I will remove it. Now, let us hear him.

SHRI RUPCHAND PAL : He is a Member of that House. How can he take his name? (*Interruptions*)

डॉ. रघुवंश प्रसाद सिंह :उपाध्यक्ष जी, यह संगीन मामला है। अभी सुना जाए। केवल चार लाइनें पढ़ेंगे।â€¦(व्यवधान)

उपाध्यक्ष महोदय : चार लाइनें नहीं, एक लाइन भी आप नहीं पढ़ेंगे। आपको इनके बाद चांस मिलेगा।

(व्यवधान)

MR. DEPUTY-SPEAKER: He is already on his legs.

श्री वी.धनञ्जय कुमार : यह कौन सा दस्तावेज है?(व्यवधान)

उपाध्यक्ष महोदय : नियम से तो चलना है न। आप सीनियर मैम्बर्स हैं। अगर मल्होत्रा जी यील्ड करते हैं, तभी आप बोल सकते हैं। ऐसे नहीं बोल सकते हैं।

(व्यवधान)

MR. DEPUTY-SPEAKER: He is already on his legs. Unless he gives you the floor, I cannot allow you.

(*Interruptions*)

MR. DEPUTY-SPEAKER: Dr. Vijay Kumar Malhotra is on his legs. रघुवंश बाबू, आप जरा सुनिए।

डॉ. रघुवंश प्रसाद सिंह : चंद्रशेखर जी ने कहा था कि चिट्ठी लाइए तो हम चिट्ठी ले आए हैं। देवरस ने सवाल उठाया था।(व्यवधान)इन लोगों ने माफी मांगी। इंदिरा जी के नाम पत्र लिखा, क्षमा मांगी, जेल से बाहर आ गए।(व्यवधान)इस पर सवाल हुआ था। उन्होंने चिट्ठी लाने के लिए कहा था तो मैं चिट्ठी ले आया हूं। (व्यवधान)जरा चिट्ठी को सुन लिया जाए।(व्यवधान)

MR. DEPUTY-SPEAKER: It is not now. I will allow you later, but not now. He is already on his legs. How can I allow you?

Dr. Vijay Kumar Malhotra is on his legs. You cannot raise it now.

(*Interruptions*)

डॉ. रघुवंश प्रसाद सिंह : महोदय, एक बार मुझे सुन लिया जाए।

उपाध्यक्ष महोदय : जब आपको बोलने का मौका मिलेगा, तब आप कोट कर सकते हैं, पढ़ सकते हैं, लेकिन अभी आप बैठ जाएं।

(व्यवधान)

MR. DEPUTY-SPEAKER: Shri Ramdas Athawale, please take your seat. Dr. Raghuvansh Prasad Singh has already sat down.

(*Interruptions*)

डॉ. विजय कुमार मल्होत्रा : मैं सिर्फ यह कह रहा था कि नो कांफीडेंस के मामले में अटल बिहारी वाजपेयी जी की सरकार के खिलाफ कौन सी कपोल कल्पित सरकार बनेगी। उसका नक्शा मैं आपके सामने रख रहा हूं। उसमें सोनिया जी, मुलायम सिंह जी, सोमनाथ जी, कम्युनिस्ट पार्टी, मुस्लिम लीग, क्या ये सब मिलकर सरकार बनाएंगे, क्या यही वैकल्पिक सरकार होगी, जो यहां पर आएगी। इन्होंने हमारे ऊपर चार्जेज लगाए हैं। सोमनाथ जी लगातार एक घंटे तक बोले और कोई ऐसी

गाली नहीं छोड़ी, जो इन्होंने हमें न दी हो। इसी तरह का काम कांग्रेस पार्टी ने किया। हमें कहा गया कि इन्होंने देश की सुरक्षा खतरे में डाल दी है। देश की सुरक्षा को खतरे में डाला, जब जम्मू-कश्मीर का एक तिहाई हिस्सा इन्होंने पाकिस्तान के हवाले कर दिया और 1,40,000 वर्ग किलो मीटर का क्षेत्र चीन के हवाले कर दिया। 1971 में जब 91,000 पाक कैदी हमारी जेल में थे, उस समय उनको इनकी सरकार ने वापस कर दिया। हमारे सैनिकों के खून से मिली जमीन उनको वापस कर दी। अटल जी के पांच साल के शासनकाल में भारत की एक इंच जमीन पर भी पाकिस्तान कब्जा नहीं कर सका। और ये हमें कह रहे हैं कि हमने देश की सुरक्षा को खतरे में डाला है। यहां पर भ्रष्टाचार की बात उठाई गई।â€¦(व्यवधान)

श्री तरित बरण तोपदार (बैरकपुर) : आप वापस ले लें। उधर अमेरिका है।

डॉ. विजय कुमार मल्होत्रा : ले लेंगे। (व्यवधान)

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Sir, he is not responding to points raised in this debate. He is going into the history. (*Interruptions*)

डॉ. विजय कुमार मल्होत्रा : आपके नेता ने सवाल उठाया है।

SHRI MADHUSUDAN MISTRY : Whenever there is a debate, they go into history. (*Interruptions*)

डॉ. विजय कुमार मल्होत्रा : हमारे ऊपर आरोप लगाया गया है तो हम उसका जवाब देंगे। राट्रीय सुरक्षा को खतरे में कौन डाल रहा है, यह सब जानते हैं। पहली बार अमेरिका के दबाव में कश्मीर में सीज फायर हुआ, दूसरा सीज फायर अमेरिका के दबाव में चीन वाले मामले में हुआ और तीसरी बार सीज फायर का मामला ताशकंद में हुआ। हमारे समय में कारगिल युद्ध के समय अमेरिका ने पूरा जोर लगा लिया, लेकिन हमने कारगिल की एक-एक इंच जमीन जब तक पाकिस्तान से वापस नहीं ले ली, सीज फायर नहीं किया। हम पर और रक्षा मंत्री पर आरोप लगाया जा रहा है कि सेना की सुरक्षा का प्रबंध नहीं किया गया।

यहां पर भ्रष्टाचार की बात कही गई। मैं चुनौती के साथ कहना चाहता हूं कि हमारी सरकार के किसी भी मंत्री पर कोई सीबीआई, सीवीसी, सीएजी या किसी भी कोर्ट में कोई आरोप लगा हो, तो ये बता दें। एक भी आरोप किसी भी मंत्री के खिलाफ नहीं है।(व्यवधान)

श्री सत्यव्रत चतुर्वेदी : तीन-तीन मंत्रियों पर चार्जशीट है, जो यहां बैठे हुए हैं।

डॉ. विजय कुमार मल्होत्रा : भ्रटाचार का अगर किसी एक आदमी पर आरोप था तो वह आज कांग्रेस में चला गया है और किस कमेटी का चेयरमैन है, आप अच्छी तरह जानते हैं। लेकिन हमारी इस सरकार के किसी भी मंत्री के खिलाफ कोई चार्ज नहीं है और ये हम पर भ्रष्टाचार का आरोप लगा रहे हैं। यह तो वही बात हुई कि छाज बोले तो बोले, छलनी भी बोलने लगी। इनके तीन-तीन भूतपूर्व प्रधानमंत्रियों पर सीबीआई के केस चल रहे हैं और कोर्ट में भी केस चल रहे हैं। तीन-तीन प्र धानमंत्रियों के अलावा 12 मंत्री थे, जिन पर केस चले। लेकिन हमारी सरकार में एक मंत्री पर न तो सीबीआई, न ही सीवीसी, न ही सीएजी और न ही किसी कोर्ट में कोई भ्रष्टाचार का केस चल रहा है, फिर भी हमें भ्रष्टाचार के बारे में कहा जा रहा है। इनके द्वारा डाक्यूमेंट्स दिखाए जा रहे हैं।

अध्यक्ष महोदय, सेंट-किट्स का मामला आया, फर्जी डाक्युमेंट्स बना दिये गये। दूसरा मामला केबिनेट सैक्रेट्री का आया, एक चिट्ठी आपके सामने पेश कर दी गयी और वह भी फर्जी निकली। तीसरा, इनके छत्तीसगढ़ के मुख्यमंत्री ने कांग्रेस पार्टी के ऑफिस में बैठकर प्रेस-कांफ्रेंस की और कहा कि मेरे खिलाफ सीबीआई के द्वारा ये-ये इंक्वायरी हो रही है और उसका ब्ल्यू-प्रिंट बनाकर कांग्रेस पार्टी के ऑफिस में

बैठकर बांटा। उनसे पूछा गया तो वह भी फर्जी निकला। उसकी सीबीआई इंक्वायरी कर रही है। कांग्रेस पार्टी फर्जीवाड़ा पार्टी है, यह सब डाक्युमेंट्स फर्जी तैयार करती है। इनके द्वारा फर्जी नामों से चीजें की जाती हैं।

पंजाब के मुख्यमंत्री ने चुनाव से पहले पोस्टर निकाला कि 3500 करोड़ रुपये का घोटाला उनसे पहले के मुख्यमंत्री ने कर दिया। वह सात दिन में इस मामले को साफ कर देगें और श्री बादल को जेल में डाल दूंगा। आज डेढ़ साल बीत गया लेकिन एक पैसे की चीज भी नहीं निकली। माननीय धूमल साहब पर इल्जाम लगा दिया कि 850 करोड़ रुपये का उन्होंने घपला किया। उनके चार मकान दिल्ली में हैं। लेकिन उसमें से एक भी चीज सही नहीं निकली। जोगी साहब ने इल्जाम लगा दिया कि माननीय प्रधान मंत्री जी के ऑफिस से 100 करोड़ रुपये किसी ऑफिशियल ने लिये हैं। जब कहा गया कि नाम लो तो भाग गये। यह तो वही बात हुई कि spit and run, थूको और भाग जाओ। चार्ज लगा दो और निकल जाओ। मैं आपसे पूछना चाहता हूं, आप बताएं कि पीएसी ने ऑपरेशन विजय की रिपोर्ट क्यों नहीं दी? अध्यक्ष जी, ऑपरेशन विजय का मामला जब आया था तो मैंने कहा था कि पीएसी का चेयरमैन कांग्रेस पार्टी का है और वह CAG की रिपोर्ट पर तहकीकात करे। जार्ज साहब ने स्वयं लिखा और इससे पहले किसी भी डिफेंस मिनिस्टर ने ऐसा लिखा हो तो बताएं। लेकिन इन्होंने लिखा कि जितने आरोप हैं सब की सीवीसी जांच करे और सीएजी भी जांच करे। हमारा डिफेंस मिनिस्टर पहला मंत्री हैं जो स्वयं लिखा रहा है और कह रहा है कि मैं सारे कागज देने को तैयार हूं। आप बताएं कि ऐसा कहने वाला कोई डिफेंस मिनिस्टर आपका निकला हो, जिसने स्पेशल ऑडिट कराया हो, उसका नाम लीजिए। पहली बार स्पेशल ऑडिट हुआ और सीएजी की रिपोर्ट भी आ गयी। सीएजी की रिपोर्ट आने पर होना यह चाहिए था कि पीएसी का चेयरमैन उस रिपोर्ट को देखता। उस पर डिफेंस मिनिस्ट्री से कोई डाक्युमेंट मांगता। लेकिन सीएजी की रिपोर्ट पर डाक्युमेंट नहीं मांगे, क्या मांगा? सीवीसी की रिपोर्ट दिखाओ। क्योंकि सीवीसी की रिपोर्ट उनके पास नहीं आई है इसलिए वह कोई रिपोर्ट नहीं देंगे। क्यों रिपोर्ट नहीं देंगे? सर, इसलिए रिपोर्ट नहीं देंगे कि सारे चुनाव में कांग्रेस की लीडर ने, हर जगह पर, हर चुनाव में इस बात की घोाणा की कि ऑपरेशन विजय में, कारगिल में सरकार पैसा खा गयी। इस बात को वे तब तक कह सकते थे जब तक रिपोर्ट न आये। अगर रिपोर्ट आ जाती तो कोई चार्ज नहीं रह जाता और ये इल्जाम नहीं लगा सकते थे। यह साजिश की गयी है। अध्यक्ष महोदय, दोनों चेयमैनों को रिपोर्ट दिखाई गयी, आपके चैम्बर में स्पीकर साहब को रिपोर्ट दिखाई गयी।(व्यवधान)

SHRI RUPCHAND PAL : Sir, I am on a point of order. (*Interruptions*) Please see Rule 376. (*Interruptions*)

MR. DEPUTY-SPEAKER: He is on a point of order.

(*Interruptions*)

SHRI RUPCHAND PAL : Sir, the Members of the BJP were also there in the Public Accounts Committee. They have adopted the report unanimously. (*Interruptions*) It was an unanimous report. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : सारी पार्टियों के लीडर्स की मीटिंग हुई और उसमें तय हुआ कि स्पीकर साहब कागज देखें, राज्य सभा के चेयरमैन कागज देखें और अपनी ऑब्जरवेशन दें। अध्यक्ष महोदय, यह पब्लिक डाक्युमेंट्स है। स्पीकर साहब ने अपने चैम्बर में डिफेंस मिनिस्टर को भी बुलाया।

सरदार बूटा सिंह जी को बुलाया। उन्होंने सारे कागज देखे और उसके बाद उनकी आब्जर्वेशन है। I quote: "I find that the CVC was neither assigned nor has conducted." (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : No, Sir. This has not been reported to this Parliament by the hon. Speaker; neither in terms of his ruling nor in any other way. (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : It is a public document. (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : No, sir. He cannot quote it. I strongly object. (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : It is a published document. (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, I say this with responsibility that no ruling or observation has been made by the hon. Speaker in the House. (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA :It is not a question of ruling. It is a public document. (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, if something is done in the Chamber of the hon. Speaker, the hon. Member cannot quote it here. I seek your protection. (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : It is a public document, the observations made by the hon. Speaker in the meeting of Leaders of all Groups. (*Interruptions*)

SHRI BASU DEB ACHARIA : How can he quote it here? (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, he cannot quote it here. (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : It is a published document. He read it. (*Interruptions*)

SHRI RUPCHAND PAL : Sir, I was also a Member of this Committee for a number of years. (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : It is not BAC. This was given in the Leaders' Meeting. I am not talking of BAC. (*Interruptions*)

MR. DEPUTY-SPEAKER : Let me find out.

SHRI PRIYA RANJAN DASMUNSI : The hon. Minister of Parliamentary Affairs is here. (*Interruptions*) Sir, you check up the records of the Lok Sabha. (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : The hon. Speaker has given us. He made the observation. He gave it to us. (*Interruptions*)

MR. DEPUTY-SPEAKER : Was this ruling announced here?

DR. VIJAY KUMAR MALHOTRA : No, sir; not in the House. It was done in the Leaders' Meeting. It is a public document. (*Interruptions*)

MR. DEPUTY-SPEAKER : If it is done in the Leaders' Meeting, I think it should not be referred here.

(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : It is a public document. It is not a secret document. (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, I seek your protection. (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Sir, it has been given to us. He made this observation in the Leaders' Meeting. (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, can any proceedings exchanged in the Chamber of the hon. Speaker, if it is made to resolve any matters of controversy or as reconciliation, be treated as a ruling in the House and can it be quoted? (*Interruptions*)

MR. DEPUTY-SPEAKER : I do not think so.

(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : He gave it to me. (*Interruptions*)

MR. DEPUTY-SPEAKER: He might have given. I want to find out whether it is given in the House. Let me find out.

(*Interruptions*)

डॉ.विजय कुमार मल्होत्रा: प्रैस में भी छपा है। 'पायनीर' पेपर में छपा है, मैं उसको कोट कर देता हूं। "Did Buta Singh ask the CVC note?" (*Interruptions*) This is a public document.

MR. DEPUTY-SPEAKER : I will give the ruling.

(*Interruptions*)

MR. DEPUTY-SPEAKER : Let me find out a solution for this. It is merely an observation made by the hon. Speaker in the Leaders' Meeting It is not a ruling made in the House.

DR. VIJAY KUMAR MALHOTRA : That is true. I am not saying it is a ruling. I am saying it is only an observation. The hon. Speaker made some observation. That is right. It is not a ruling. (*Interruptions*) It is only an observation. (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : How can he quote here whatever happened inside the Chamber of the hon. Speaker?

MR. DEPUTY-SPEAKER : Whatever observation is made by the hon. Speaker in the Chamber should not be made a ruling here.

SHRI PRIYA RANJAN DASMUNSI : Sir, it is the practice that anything said in the Chamber cannot be quoted here. (*Interruptions*) If it is a practice now, then from now onwards anything said in the Chamber by any leader or Minister could be quoted in the House. (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : The hon. Speaker said it. It is his observation on PAC report. (*Interruptions*)

KUMARI MAMATA BANERJEE : Sir, please allow me for a minute. (*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, how can the hon. Member quote the proceedings in the Chamber of the hon. Speaker? (*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Why can I not say? (*Interruptions*)

SHRI KIRIT SOMAIYA : If hon. Member Shri Jaipal Reddy can refer to any news item, why can Dr. Vijay Kumar Malhotra not quote the hon. Speaker's observations? (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : If it is a document exchanged inside the Chamber, it cannot be quoted here. (*Interruptions*)

MR. DEPUTY-SPEAKER : It was an observation being made. That should not be made a ruling here. That is what I confirm.

डॉ.विजय कुमार मल्होत्रा : यह 'पायनीर' पेपर में छपा है और अगले दिन छपा है। ग्रुप लीडर्स की मीटिंग में आब्जर्वेशन हुई है। (व्यवधान)

SHRI RUPCHAND PAL (HOOGLY): Sir, how can he mention about the discussions in the Chamber? (*Interruptions*)

MR. DEPUTY-SPEAKER : Shri Rupchand Pal, I have already given the ruling.

(*Interruptions*)

MR. DEPUTY-SPEAKER : What is this again and again?

DR. VIJAY KUMAR MALHOTRA : Sir, he made these observations. (*Interruptions*)

MR. DEPUTY-SPEAKER : Do not quote it now. It is not permitted.

DR. VIJAY KUMAR MALHOTRA : He gave it to me. He gave it to all the Leaders in the meeting. He read it there. How can it be a confidential one? (*Interruptions*) यह स्पीकर साहब ने कहा है. आप कहें, तो मैं उसको पढ़ देता हूं। यह 14 तारीख का पेपर है। It is an observation made in the Leaders' Meeting. (*Interruptions*) आपकी पोल खुल रही है, तो आप घबरा रहे हैं।

SHRI PRIYA RANJAN DASMUNSI : Sir, I seek only one ruling. Can any observation made in the Chamber of the hon. Speaker be quoted in the House here? I want ruling on that thing.

I want to know one thing. Why is the Minister of Parliamentary Affairs sitting quiet? Should it be the practice that whatever is observed in the hon. Speaker's meeting with leaders of parties/groups would be quoted here?

DR. VIJAY KUMAR MALHOTRA : Sir, he went on the television.

MR. DEPUTY-SPEAKER: Let me clarify. Direction 55(1) of Directions by the Speaker Lok Sabha reads:

> "The proceedings of a Committee shall be treated as confidential and it shall not be permissible for a member of the Committee or any one who has access to its proceedings to communicate, directly or indirectly, to the press any information regarding its proceedings including its report or any conclusions arrived at, finally or tentatively, before the report has been presented to the House. "

Now, Rule 55(1A) is exactly the relevant provision. It says:

> "The provisions of clause (1) shall also *mutatis mutandis* apply to the proceedings of meetings held by

the Speaker with the Leaders of Parties and Groups in Lok Sabha. "

That is it.

DR. VIJAY KUMAR MALHOTRA : Sir, he only made certain observations. मैं इसे पढ़ता नहीं हूं। जुबानी बता देता हूं। There, all the leaders assigned it to the Speaker to look into these things.

MR. DEPUTY-SPEAKER: Why are you referring to it again? When he has observed it there, you should not refer it here.

DR. VIJAY KUMAR MALHOTRA : Sir, it is all right.

Now, I say that Chairman of the Rajya Sabha gave a ruling. It is on the record. अगर आप कहें तो मैं उसे पढ़ देता हूं। यह चेयरमैन की रूलिंग है जो उन्होंने हाउस में दी है। यह एक पब्लिक डाक्यूमैंट है जो रिकॉर्ड में है। आप उसे रिकॉर्ड में से निकाल कर देख लीजिए।

SHRI PRIYA RANJAN DASMUNSI : Sir, I am on a point of order under Rule 354. It says:

> "No speech made in the Council shall be quoted in the House unless it is a definite statement of policy by a Minister:
>
> Provided that the Speaker may, on a request being made to him in advance, give permission to a member to quote a speech or make reference to the proceedings in the Council, if the Speaker thinks that such a course is necessary in order to enable the member to develop a point or privilege or procedure."

First, there was no notice in advance. Secondly, it is not a matter of procedure.

DR. VIJAY KUMAR MALHOTRA : Sir, this is a public document. (*Interruptions*) यह एक पब्लिक डाक्यूमैंट है जो रिकॉर्ड में है। (*Interruptions*)

श्रीमती सुामा स्वराज : उपाध्यक्ष महोदय, अभी माननीय सदस्य दासमुंशी जी ने नियेम 354 पढ़ कर सुनाया। मुझे इस पर दो बातें कहनी हैं - एक नियम 354 दूसरे हाउस में बोले गए भााणों के बारे में है। जो विजय जी रैफर कर रहे हैं, वह किसी सांसद का वहां दिया भााण नहीं है। वह वहां के पीठासीन अधिकारी द्वारा दी गई रूलिंग है जो सारे के सारे

अखबारों में छपी है और जो प्रोसिडिंग्स का हिस्सा है। जो चीज अखबारों में छपी, वह यहां पढ़ कर सुनायी गई। दूसरी बात यह है कि अगर उसी रूलिंग को रैफर करके दासमुंशी जी यहां नोटिस देते हैं और उसके ऊपर यहां से स्पीकर की रूलिंग मांगते हैं तब यह नियम 354 लागू नहीं होता। अगर विजय कुमार मल्होत्रा उसे रैफर करते हैं तो नियम 354 दिखाया जाता है। यह एक ही व्यक्ति के दो-दो मापदंड एक ही नियम के बारे में कैसे हैं? मैं इसके बारे में आपकी रूलिंग चाहती हूं।

SHRI PRIYA RANJAN DASMUNSI : Mr. Deputy-Speaker, Sir, Shrimati Sushma Swaraj is very right in her point. I thank her. Sir, when I referred the matter, I gave in writing, in advance, to the Speaker the content and then, the Speaker gave me permission to read it. (*Interruptions*) It was expunged also later on.

डॉ.विजय कुमार मल्होत्रा : यह चीज प्रोसिडिंग्स में आ गई है। (व्यवधान)

इनको घबराहट क्यों हो रही है? घबराहट इसलिए हो रही है कि सीवीसी के सारे कागज देखने के बाद (व्यवधान)

वहां पर लीडर्स की प्राइम मिनिस्टर और स्पीकर के साथ मीटिंग हुई, सब कुछ टी.वी. पर चला गया औरे टी.वी. पर जा रहा है।

उपाध्यक्ष महोदय : टी.वी. पर जाने दो, अभी रूल आया है।

SHRI S. JAIPAL REDDY: Dr. Malhotra, shall we quote from the letter written to the Chairman by the Leaders of Parties? It will also expose you and your supporters.

DR. VIJAY KUMAR MALHOTRA : I am just coming to that. उपाध्यक्ष जी, क्या राज्य सभा की प्रोसीडिंग्स जो अखबारो में छपती है, उसके बारे में कोट नहीं कर सकते हैं? श्री वाजपेयी जी का भााण हुआ था। यदि ऐसा है तो श्री सोम नाथ चटर्जी जी श्री वाजपेयी जी के भााण को कोट कर रहे हैं, पढ़कर सुना रहे हैं, मगर भााण रिकॉर्ड पर है।

MR. DEPUTY-SPEAKER: Unfortunately, Rule 354 does not allow me to admit.

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष जी, मैं आपसे केवल यह कह रहा हूं कि सी.वी.सी. की 'आपरेशन विजय' पर कोई रिपोर्ट है ही नहीं, चाहे आप देख लें, श्रीमती सोनिया जी देख लें, सारे लीडर्स देख लें परन्तु यह जानबूझकर कहा गया।

SHRI SOMNATH CHATTERJEE: How does he know that?

डॉ.विजय कुमार मल्होत्रा : जब सी.वी.सी. की रिपोर्ट है ही नहीं, किस ने उनको रोका था?

श्री बसुदेव आचार्य : आपको कैसे मालूम हुआ?

MR. DEPUTY-SPEAKER: Please, let him reply. Shri Basu Deb Acharia, when you get your chance you can refute it.

(*Interruptions*)

SHRIMATI MARGARET ALVA : How did he come to know of it?

MR. DEPUTY-SPEAKER: That also you can take it up when you speak. You can refute it then.

SHRI RUPCHAND PAL : Sir, from where did he come to know of it? I am asking this because the Public Accounts Committee was denied access to know it. Now, he says that he knows all about it. How does he know it?

SHRI BASU DEB ACHARIA : How did he have access to the secret documents?

MR. DEPUTY-SPEAKER: You reserve this matter when you speak. This you can raise when you speak.

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष जी, मैं बता देता हूं। सारे अखबारों में छपा। श्री एन. विट्ठल, जो सी.वी.सी. के चेयरमैन हैं, उन्होंने बयान दिया कि सी.वी.सी. रिपोर्ट में कारगिल सौदे का कोई जिक्र नहीं है मगर अखबारों में छपा, सारी रिपोर्टों में छपा(व्यवधान)

श्री रूपचन्द पाल : मगर सी.वी.सी. की रिपोर्ट में है।

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष जी, मैं यह जानना चाहता हूं कि रिपोर्ट पर सी.ए.जी. को पी.ए.सी.ने कब रोका, कि इसके ऊपर जांच नहीं कर सकते। अगर वे जांच करते, श्री तिवारी साहब उसके चेयरमैन थे, वे देख लें। जिसके पास ये सारी रिपोर्ट आती है, मैं भी एक कमेटी का चेयरमैन हू, मेरे पास भी सी.ए.जी. की रिपोर्टस आती हैं, हम किसी भी भी रिपोर्ट को देख सकते हैं। किस स्टेज पर कहा गया कि कि सीए.जी. ताबूत वाले केस में जांच करना चाहती है, जिसके कागजात रक्षा मंत्रालय ने नहीं दिये। ये क्या मांग रहे हैं। ये लगातार रिपोर्ट मांग रहे हैं। कि सी.वी.सी. की रिपोर्ट लाओ। They are

asking for the moon. जब वह रिपोर्ट है ही नहीं, वे कहां से दें और ये रिपोर्ट उस समय मांग रहे हैं(व्यवधान)

SHRI RUPCHAND PAL : The PAC unanimously resolved this. Will it be decided by Dr. Malhotra as to how the PAC should act?

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष जी, मैं आपसे कहना चाहता हूं कि यदि लड़कपन में, बचपन में कोई मांग ले कि मुझे चांद चाहिये और वह भी अमावस्या के दिन तो अमावस्या के दिन चांद कहां से लाकर दें? जब सी.वी.सी. की रिपोर्ट में है ही नहीं, उसे हम लोग कहां से पेश करें? यह बात भी सही है और रिकार्ड में है कि इन्होंने तिवारी साहब से कहा था कि सी.वी.सी. की रिपोर्ट देख लें। इन्होंने श्री बूटा सिंह जी से कहा। जॉर्ज साहब ने कहा जिसके स्पीकर साहब गवाह हैं कि वे उस रिपोर्ट को देख लें। रिपोर्ट देखी नहीं? सी.ए.जी. की रिपोर्ट पर कहां रोक हैं। श्री वाजपेयी जी भी इस कमेटी के चेयरमैन रहे हैं, बाकी लोग रहे हैं, उनको किस ने रोका था। जब सी.वी.सी. की रिपोर्ट है ही नहीं तो कहां से दें? आप आपरेशन विजय देख तो लें।

SHRI PRIYA RANJAN DASMUNSI : Hon. Deputy Speaker, Sir, are we discussing the conduct of any Chairman of the Committee of Parliament? Then we have to bring a Substantive Motion. There should be a Substantive Motion to discuss the conduct of a Parliamentary Committee.

SHRI SOMNATH CHATTERJEE : We have also been Chairmen of Committees.

DR. VIJAY KUMAR MALHOTRA : I am not saying that.

SHRI SOMNATH CHATTERJEE : Then do not do this. How does the Parliamentary Committees function? Anybody can point out and criticise the Chairman.

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष जी, मैं पूछ रहा हूं कि रोक है, मैंने कोई गलत बात नहीं कही।

MR. DEPUTY-SPEAKER: He is not bringing any Substantive Motion.

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष जी, किसी को रिपोर्ट देने की क्या जरूरत है। मैं डिमांड करता हूं कि पी.ए.सी. एक महीने के अंदर ताबूत वाले मामले में अपनी रिपोर्ट दे दे।

यहां पर पी.ए.सी. ताबूत वाले मामले में एक महीने में रिपोर्ट दे कि वहां कोई रुपया खाया गया है या नहीं खाया गया है। केवल इसलिए रिपोर्ट नहीं देनी है कि ये चारों चुनाव निकल जाएं और ये चारों चुनाव करने के लिए(व्यवधान)मैं हाउस से इस बात की डिमांड करता हूं(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : We accept Dr. Vijay Kumar Malhotra's demand. After examining the paragraphs, let the CVC give its report to the PAC. We accept it.

श्री अकबर अली खांदोकर : सी. एंड ए.जी. की रिपोर्ट में बंगाल के जितने घोटाले हैं, उन सबकी जांच की जाए। (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Let it go on record that we accept his demand.

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष महोदय, आपरेशन विजय का मामला यह क्यों जिंदा रखना चाहते हैं, क्यों उसमें रिपोर्ट नहीं आ रही है। सी.वी.सी. कहती है मैंने रिपोर्ट नहीं दी है, पी.ए.सी. अपनी रिपोर्ट नहीं देती फिर उसका फैसला कैसे हो। क्या चुनाव तक यह मामला चलता रहेगा। चुनाव तक(व्यवधान)

SHRI SOMNATH CHATTERJEE : It is a very serious thing. (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : He is casting aspersion on a Parliamentary Committee. Does the Prime Minister suggest that all the Members of the Opposition should resign from all Parliamentary Committees? We are prepared to do that.

डॉ.विजय कुमार मल्होत्रा : मैं चार्ज लगाना चाहता हूं कि कांग्रेस पार्टी ने एक सोची-समझी साजिश के अंतर्गत कि यह रिपोर्ट वहां न आये, इसलिए इन्होंने जानबूझकर यह किया कि वह रिपोर्ट हाउस में नहीं आ पाई। मैं जानना चाहता हूं कि 51, 52, 53 और 54 चारों रिपोर्ट(व्यवधान)यहां पर उन चारों रिपोर्ट्स में(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Does the Leader of the House subscribe to his views? Let the Leader of the House decide whether the Parliamentary Committees's functioning could be questioned in this fashion and tell us about it. (*Interruptions*)

SHRI SOMNATH CHATTERJEE : We have never heard in this House when the Chairman of a Committee has been abused in this manner or the functioning of a Committee has been commented upon in this manner, without a proper resolution to discuss the report. How can it be done? The whole system is being denigrated.

डॉ.विजय कुमार मल्होत्रा : आप एक बात देखें कि पी.ए.सी. की चार रिपोर्ट्स हैं - 51, 52, 53 और 54(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : We need a substantive motion to discuss this.

डॉ.विजय कुमार मल्होत्रा : मुझे मालूम है क्योंकि आप एक घंटे चार्ज लगाते रहे। 51, 52, 53 और 54 चार रिपोर्टस हैं। (व्यवधान)*

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Is it the Chairman who gives numbers to the report? (*Interruptions*)

MR. DEPUTY-SPEAKER: I will go through the record. You cannot refer to the functioning of the Committee in this fashion. I will go through the record and see that the record is set right.

SHRI V. DHANANJAYA KUMAR : It is a Committee of the House, and we have every right to make a reference to it.

SHRI SOMNATH CHATTERJEE : What are you saying?

SHRI V. DHANANJAYA KUMAR : It is a Committee of the House. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : इन्होंने आपके सामने एक बात कहीâ€¦ (व्यवधान)

MR. DEPUTY-SPEAKER: I will go through the record.

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष जी, इन्होंने एक चार्ज लगाया कि शिक्षा का भगवाकरण कर दिया, शिक्षा को बदल दिया, किताबों में परिवर्तन कर दिया और अपने(व्यवधान)

Expunged as ordered by the Chair.

उन्हें मालूम है, कांग्रेस पार्टी की लीडर ने अपने 15 राज्यों को लिखा कि आप सारी किताबों में भगवाकरण को निकाल दो(व्यवधान)15 राज्यों में उन किताबों में से पुरानी चीजों को लाइये। मैं पूछना चाहता हूं क्या वापस लाया जाये- गुरु तेगबहादुर एक लुटेरे थे, हाफिज से मिलकर लूटमार मचाई, बलात्कारी थे, रेपाइन् कर दिया, यह सब जो निकाला गया, क्या उसे वापस लाया जाए। क्या यह भगवाकरण की बात है, आप इनसे पूछिये।

SHRIMATI MARGARET ALVA : You have to remove all the false things. You have misled the children of the country with false propaganda. (*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : उसमें जो शब्द लिखे गये हैं, क्या उन्हें वापस लाया जाना चाहिए। क्या यह भगवाकरण है।

श्री किरीट सोमैया : अलवा जी, क्या आप उनका समर्थन कर रही हैं। (व्यवधान)

डॉ.विजय कुमार मल्होत्रा : गुरु तेगबहादुर जी के बारे में इतने घिनौनी, इतने अश्लील जो आरोप किताबों में थे, अगर उन्हें निकाल दिया तो क्या गलत किया। कांग्रेस पार्टी का कोई भी मैम्बर खड़ा होकर कहे कि उन्हें वापस पढ़ाना चाहिए। एक भी मैम्बर नहीं कह सकता।

अध्यक्ष जी, उसमें लिखा है कि आर्य लोग गोमांस खाते थे और अपने यहां कोई आए, तो बछड़े का मांस परोसते थे। इनके मुख्य मंत्री कहते हैं कि गऊ हमारी माता है। यदि मुख्य मंत्री एक तरफ यह कहते हैं कि गऊ हमारी माता है, तो क्या यह पढ़ाया जाए कि आर्य गोमांस खाते थे और यदि कोई मेहमान आ जाए तो बछड़े का मांस परोसते थे ? उसमें लिखा है कि महावीर जी से पहले कोई तीर्थंकर नहीं हुआ। (व्यवधान)

श्री तरित बरण तोपदार : रास बिहारी बोस क्या सुभाा चन्द्र बोस के भाई नहीं थे ?

...(व्यवधान)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, ये कह रहे हैं कि हम शिक्षा का भगवाकरण कर रहे हैं। मैं बताना चाहता हूं कि उस पुस्तक में लिखा था कि भगवान महावीर से पहले कोई तीर्थंकंर नहीं हुए और जैनियों ने अपने तीर्थकरों को पुरातन ग्रंथों को बनाने की दृटि से उनकी कल्पना कर ली। अगर हमने वे चीजें निकाली हैं, तो क्या बुरा किया है। जाट लुटेरे थे, भगवान महावीर से पहले कोई तीर्थंकर नहीं हुए और भगवान राम के बारे में जो लिखा है वह सब कपोल कल्पित है और अश्लील है, ये सब बातें यदि हमने

निकाल दीं, तो हमने कौन सी गलत बात की ? ये 15 राज्यों में कह रहे हैं कि इन सब बातों को जो हमने निकाली हैं, उन्हें पुस्तकों में वापस लाओ। फिर श्रीमती सोनिया गांधी ने कहा कि

जिनका आजादी की लड़ाई में कोई योगदान नहीं था, उनके चित्र यहां पर लगाए जा रहे हैं। (व्यवधान)

SHRI BASU DEB ACHARIA : The history cannot be changed. They are changing the history.

DR. VIJAY KUMAR MALHOTRA : Please listen to me now. A charge has been made.

KUMARI MAMATA BANERJEE : Only in West Bengal, the history can be changed! (*Interruptions*) Do not shout.

श्री तरित बरण तोपदार : अंडमान निकोबार में जाकर देखो, आपके साथ कोई स्वतंत्रता सेनानी नहीं है। (व्यवधान)

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष जी, आखिर यहां शिवाजी की प्रतिमा लगाई, तो क्या गलत किया, क्या शिवाजी की प्रतिमा लगाना पाप है, अपराध है ? महाराजा रणजीत सिंह की प्रतिमा लगाना क्या पाप है, हिन्दुस्तान में क्या केवल एक ही परिवार के लोगों के चित्र लगेंगे, क्या हिन्दुस्तान में कोई दूसरा महापुरुा पैदा नहीं हुआ है, क्या उनके नाम लिखे गएं है और उनके चित्र टांगे गएं है जिनका स्वतंत्रता संग्राम में कहीं कोई नाम नहीं है ? जिन्होंने स्वतंत्रता की लड़ाई लड़ी है, यदि उनके चित्र लगाए जाएं, तो क्या यह ठीक नहीं है ?

उपाध्यक्ष महोदय : मल्होत्रा जी, आपको एक घंटा हो गया। आपने ठीक 7.50 पर शुरू किया था। आपको पूरा एक घंटा हो गया है।

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष महोदय, मुझे बहुत आश्चर्य हुआ, इन्होंने घुमा-फिराकर केवल एक गुजरात की बात कही। इनके दिमाग में गुजरात बैठा हुआ है। गुजरात का फोबिया है और बेकरी कांड का उल्लेख किया। बैस्ट बेकरी कांड में ममता जी ने जिक्र किया कि एक व्यक्ति गुजरात छोड़कर वैस्ट बंगाल गया।

गुजरात में 70 लाख मुसलमान रहते हैं। यदि उनमें से एक मुसलमान गुजरात से बंगाल चला गया, तो क्या हो गया ?

कुमारी ममता बनर्जी : चला नहीं गया, ले जाया गया।

डॉ.विजय कुमार मल्होत्रा : उपाध्यक्ष जी, पांच लाख कश्मीरी माइग्रेट पूरे हिन्दुस्तान में दर-दर की ठोकरें खा रहे हैं, लेकिन इन्होंने कभी भी उनके बारे में एक भी बात नहीं कही। पांच लाख कश्मीरी पंडित सारे हिन्दुस्तान में घूम रहे हैं। कोई ह्यूमन राइट्स कमीशन, उनका जिक्र नहीं करता।(व्यवधान)मेरा यह कहना है कि जिस ने भी गलती की है, हत्या की है, उन्हें सजा दें।(व्यवधान)

श्री सोमनाथ चटर्जी : आपको वह अंसारी का फोटोग्राफ याद है? (व्यवधान)

KUMARI MAMATA BANERJEE : Where were you when 11 people were murdered in your Constituency? (*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Bishnu Pada Ray, please resume your seat.

(*Interruptions*)

उपाध्यक्ष महोदय : एक घंटे का टाइम बढ़ाया है और अभी तक एक स्पीकर भी खत्म नहीं हुआ।

(व्यवधान)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, मैं समाप्त कर रहा हूं।(व्यवधान)

श्री रूपचन्द पाल : ...*. (व्यवधान)

KUMARI MAMATA BANERJEE : Sir, there they do not allow people to go out (*Interruptions*) Now, he is threatening me inside the House. Why is he threatening me? (*Interruptions*) He cannot threaten (*Interruptions*) Those words should be expunged from the proceedings otherwise we would also not allow the House to run (*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : Sir, why is he disturbing? (*Interruptions*)

MR. DEPUTY-SPEAKER: I will see the records.

(*Interruptions*)

SHRI V. DHANANJAYA KUMAR : Do not threaten like this. (*Interruptions*)

KUMARI MAMATA BANERJEE : How can he threaten like this? (*Interruptions*)

*Expunged as ordered by the Chair.

MR. DEPUTY-SPEAKER: I will check up the records and set them right.

(*Interruptions*)

MR. DEPUTY-SPEAKER: Mamtaji, I am on my legs.

(*Interruptions*)

श्री तरित बरण तोपदार : आपमेहरबानी करके ममता जी को मंत्री बना दीजिए।â€¦ (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Topdar, please take your seat.

(*Interruptions*]

MR. DEPUTY-SPEAKER: Nothing will go on record except the speech of Dr. Vijay Kumar Malhotra.

*(Interruptions) **

MR DEPUTY-SPEAKER: Mamataji, please.

(*Interruptions*)

20.53 hrs (Mr. Speaker *in the Chair*)

DR. VIJAY KUMAR MALHOTRA: I am concluding within a few minutes.

अध्यक्ष महोदय, मैं यह कह रहा था कि कोई भी आदमी, जिसने हत्या की हो, उसे फांसी पर लटकाया जाए, मारने वाले को जरूर सजा मिलनी चाहिए, परन्तु दिल्ली में तीन हजार सिखों की हत्या हुई, लेकिन एक नहीं बल्कि सारे गवाह मुकर गए। हर कमीशन ने यह कहा कि उसमें कांग्रेस के लीडर्स का हाथ है, लेकिन एक भी आदमी को सजा नहीं हुई, पकड़ा नहीं गया।

अध्यक्ष महोदय, मराड़ में भी इसी तरह की घटना हुई, वहां कांग्रेस पार्टी, मुस्लिम लीग मिल गए। वहां मराड़ के लोगों को न्याय नहों मिल रहा। उन लोगों के खिलाफ भी केरल राज्य के बाहर मुकदमा होना चाहिए और जो बिहार में हो रहा है, वहां भी कोर्ट्स कह रहे हैं कि वहां कोई लॉ एंड आर्डर नहीं है। पुलिस का तबादला वहां की कोर्ट्स कर रही हैं, उनके बारे में भी सारे मुकदमे बिहार से बाहर होने चाहिए।

अध्यक्ष महोदय, मैं अंत में तीन बातें कहना चाहता हूं। इन्होंने इल्ज़ाम तो बहुत लगाए।(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : हमबिहार की मर्यादा का उल्लंघन सहन नहीं कर सकते।

* Not Recorded

अध्यक्ष महोदय : रघुवंश प्रसाद जी, आप बैठिये।

डॉ. रघुवंश प्रसाद सिंह : इन्होंने बिहार का नाम किसलिए लिया, क्या ये बिहार का अपमान करेंगे?(व्यवधान)

डॉ.विजय कुमार मल्होत्रा : इन पांच सालों में क्या हुआ है, आज सुबह कहा गया कि किसी प्रकार का विकास नहीं हुआ।(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : कभी बिहार का अपमान बर्दाश्त नहीं किया जायेगा, अगर बिहार का अपमान करोगे तो बर्दाश्त नहीं होगा।(व्यवधान)

डॉ.विजय कुमार मल्होत्रा : अच्छा नहीं करेंगे।

अध्यक्ष महोदय : प्लीज बैठिये। उनका टाइम पूरा हो रहा है, प्लीज बैठिये।

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, आज से पांच साल पहले हिन्दुस्तान में सारी दुनिया से अनाज मंगाया जाता था, जबकि इन पांच सालों के अन्दर 30 देशों को अनाज भेजा गया है। अध्यक्ष जी, मैं कन्क्लूड कर रहा हूं। ये दो मिनट दे दें तो मैं अपनी बात समाप्त कर दूंगा।(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : ये बिहार का अपमान कर सकते हैं क्या?

अध्यक्ष महोदय : अब बैठ जाइये। उन्होंने अनेक स्टेट्स के नाम लिये हैं, हर स्टेट का आदमी ऐसे कैसे कर सकता है, तीन चार स्टेट के नाम हो गये, आप बैठिये।

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, मैं यह कह रहा था, आज से 50 साल पहले से हिन्दुस्तान ने 1998 तक अनाज मंगाया, बाहर से अनाज का आयात किया।â€¦ (व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : जी टी.वी. में आया है कि दिल्ली अपराध में नम्बर वन है, यहां इतने अपराध हो रहे हैं, यहां के अपराधी प्रशासन पर भारी हैं।(व्यवधान)

डॉ.विजय कुमार मल्होत्रा : पांच सालों से हम 30 देशों को हिन्दुस्तान से अनाज का एक्सपोर्ट कर रहे हैं। अध्यक्ष महोदय, दो रुपये किलो गेहूं और तीन रुपये चावल दिये जा रहे हैं, यह एक चमत्कार है। यहां सारे हिन्दुस्तान पर इतना कर्ज थाâ€¦ (व्यवधान)

अध्यक्ष महोदय : आप अब कन्क्लूड कीजिए।

डॉ.विजय कुमार मल्होत्रा : हिन्दुस्तान में इतना कर्ज लिया गया है, उस कर्ज को हम समय से पहले अदा कर रहे हैं, ऐसा चमत्कार जिस अटल बिहारी वाजपेयी जी ने दिखाया है, यहां पर उसके बारे में यह अविश्वास का प्रस्ताव लाना इस समय का सबसे बड़ा अपराध है।

मैं इस प्रस्ताव का विरोध करता हूं।

MR. SPEAKER: Since it is already 9 o'clock. The House stands adjourned to meet tomorrow, the 19th August 2003 at 11 a.m.

20.58 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Tuesday, August 19, 2003/Sravana 28, 1925 (Saka).

____